HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

APPLICATION NOs. 69 TO 72 OF 2013 & BATCH CASES

Kasala Malla Reddy & Others	---	Applicants
	Vs	
The State of Telangana & Others	---	Respondents

6th PERIODICAL REPORT OF TELANGANA STATE POLLUTION CONTROL BOARD (TSPCB) IN APPLICATION Nos. 69 TO 72 OF 2013 & BATCH CASES [PATANCHERU POLLUTION BATCH CASES]

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CHENNAI.

DATE: 24-11-2020.

(T.SAI KRISHNAN)
ADVOCATE FOR TSPCB
CHENNAI.

6th PERIODICAL REPORT OF TELANGANA STATE POLLUTION CONTROL BOARD (TSPCB) IN APPLICATION Nos. 69 TO 72 OF 2013 & BATCH CASES [PATANCHERU POLLUTION BATCH CASES]

The Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai vide Judgment dated 24.10.2017 has disposed the Application Nos. 69 to 72, 82, 86 to 91 of 2013 and Application Nos. 190 of 2016 & 192 of 2016.

The Hon'ble NGT issued certain directions to the Government of Telangana and to the Telangana State Pollution Control Board (TSPCB). The directions contained in the Judgment are given in nutshell by Hon'ble NGT at para 244 of the Judgment.

The Hon'ble NGT directed the State of Telangana to file periodical reports to the Registry of NGT once in six months, the 1st of such report shall be filed on or before 26th April, 2018 and the Registry shall place such report before the Tribunal for passing appropriate directions.

As per the directions of the Hon'ble NGT, the Board has filed the 1st periodical report on 26.04.2018, 2nd periodical report on 15.12.2018, 3rd periodical report on 26.06.2019, 4th periodical report on 30.11.2019 and 5th periodical report on 22.08.2020 before the Hon'ble NGT.

FOLLOW-UP ACTION IN APPLICATION Nos. 69 TO 72 OF 2013 & BATCH CASES [PATANCHERU POLLUTION BATCH CASES]

The following is the compliance on the directions issued by Hon'ble NGT at para 244 of the Judgment: -

Para No. 226: Providing Online Effluent Monitoring Systems:

"We also direct that in respect of the existing units, the Board must ensure that all the units are connected with online effluent and emission monitoring system enabling the Board to monitor the primary treatment level inside the unit's premises and ultimately even when the treatment takes place at CETP. The mechanism for online monitoring would enable the Board to continuously monitor the standards of effluents at every point of discharge. When once the online monitoring is effected, the same has to be monitored by the Board regularly and take appropriate action wherever defects are found out".

Compliance:

It is respectfully submitted that as per the directions of Central Pollution Control Board (CPCB), all the 17 categories of highly polluting industries were directed to install Online Pollution Monitoring Systems (CC camera, online flow meter & systems to measure the effluent parameters) for their ETPs and the data to be connected to TSPCB & CPCB servers. All the 17 category of industries were enforced to install Online Pollution Monitoring System (OPMS) and the data is connected to TSPCB & CPCB servers. The Board has installed separate server for collecting the monitoring data, with SMS alert facility, whenever the parameters are exceeding the standards.

All the effluent carrying tankers were enforced to have GPS tracking devices and are connected to Board's GPS tracking system to avoid illegal dumping. The Board implemented online manifest system for the CETPs.

The Board constituted night patrolling teams to monitor the illegal movement of tankers during the odd hours. The Board also constituted day patrolling teams during the monsoon season to check illegal discharges into natural drains and nallahs.

Rolling Task Force teams are constituted on specific complaints with senior technical & scientific staff to have transparency in verification.

There are 117 numbers of 17 category industries located in the Manjeera Basin as per the operative guidelines issued by the Board. Out of the total industries, 107 industries have installed online monitoring system and balance 10 other units have become sick. The same is enclosed as **Annexure-I**.

Direction No.1:

"By impleadment of various respondents during the pendency before the Tribunal after transfer from the High Court it does not affect either by the principle of res judicata or dominus litis, as the proceedings ever since initiated in the Hon'ble Supreme Court, has continued throughout while transferred to the Hon'ble High Court of Andhra Pradesh and thereafter to this Tribunal and therefore there is no question of introduction of any fresh cause of action or any of the reliefs either barred by limitation or struck by delay or latches".

Compliance: N.A.

Direction No.2:

"The transport of treated effluents from CETP for 18 KM to Amberpet STP for dilution and thereafter letting into Musi River need not be interfered at this stage and there is no violation of Hazardous Waste Rules or Basel Convention".

Compliance: N.A.

Direction No.3:

A. Restoration of water bodies:

"Even after the passage of decades there is no significant improvement in the groundwater quality particularly in the Manjira River Basin with specific reference to Kazipally Lake, Isnapur Lake, Kistareddypet Lake and Gandigudem Lake which ultimately lead to Nakkavagu and therefore it is incumbent on the part of the State Government to completely restore all these water bodies to their original position and recover the entire cost from the industrial units proportionately".

Compliance:

I. Construction of STPs:

(a). During the meeting convened by the Chief Secretary, Govt of Telangana on 20.04.2019 with the concerned Departments, the Member Secretary, TSPCB explained about the direction of the Hon'ble NGT regarding prevention of un-treated domestic effluents discharged into water bodies. The Member Secretary emphasized for construction of STPs at up-stream of Nakkavagu, Asanikunta, Kazipally, Gandigudem, Kistareddypet and Isnapur Tanks by the HMWS&SB Department.

The Member Secretary further stated that as per the decision taken in the meeting of Chief Secretary held on 01.12.2017, the construction of STPs to be taken up by HMWS&SB and maintenance of STPs beyond ORR shall be taken up by HMDA.

The Director, HMWS&SB stated as follows: -

i. Out of the five STPs proposed, two STPs are located within ORR and remaining three are located beyond ORR.

ii. For construction of STPs for the tanks falling within ORR, the sewerage master plan for rehabilitation, strengthening and improvement of existing and proposed sewerage system is required. They have entrusted the consultant services for preparation of sewerage master plan, covering the entire GHMC area and upto ORR to M/s. Shah Consultants.

iii. About Rs.350 Crores is required for Sewerage system and STPs. Once the report is received from M/s Shah Consultants, they will address to the Government for necessary budgetary requirements.

iv. After the financial tie-up, the Board requires 18 months time for completion of STPs in the above locations.

The Chief Secretary stated that the construction & maintenance of all the required STPs at the above locations shall be taken up by HMWS&SB, irrespective of the location of STPs within ORR and beyond ORR.

The representative of HMWS&SB requested for necessary funds from the Government for construction of these STPs.

The Chief Secretary directed that the HMWS&SB shall have strategy for financial tie-up for construction of the STPs and take up the construction of STPs at above locations at the earliest, as per the Orders of Hon'ble NGT.

(b). The Hyderabad Metropolitan Water Supply & Sewerage Board (HMWS&SB) Dept., vide letter dated 14.11.2019 submitted estimate for taking up of Sewage Treatment Plants (STPs) for the Five Lakes as per the draft Sewerage Master Plan submitted by M/s. Shah Consultants and as per the observations of the Committee constituted by the State Government vide GO Rt. No. 254, dated 10.04.2018.

(c). The Hon'ble NGT vide para no. 226 stated as follows: -

".....Therefore, it is necessary to direct the State Pollution Control Board to take immediate steps to prevent untreated domestic effluents to be discharged into these water bodies. Inspite of the amount having been allotted, the Board has not taken adequate steps. Therefore, we direct the Board to take immediate steps in this regard which shall be completed within a period of three months and the report to be filed containing steps in respect of this issue".

It is respectfully submitted that no amounts have been allotted to the Board to take steps to prevent the untreated domestic effluents discharged into water bodies as referred to in the Hon'ble NGT Judgment. Further, it is submitted that it is the responsibility of the concerned local authority for taking steps to prevent untreated domestic effluents to be discharged into the water bodies. The Board is pursuing with the Government & HMWS&SB to construct STPs to prevent the untreated domestic effluents to be discharged into the water bodies as referred in the NGT Order.

(d). The Board vide letter dated 13.10.2020 requested the Municipal Administration & Urban Development Dept., to inform the status of STPs at upstream of Nakkavagu, Asanikunta, Khazipally, Gandigudem, Kistareddypet and Isnapur Tanks.

(e). The Board reviewed the proposals for construction of STPs by HMWS&SB Department on 07.07.2020. During the meeting, the Status of restoration / remediation of 5 Lakes in the area viz., Khazipally, Gandigudem, Asanikunta, Kistareddypet and Isnapur Tanks was reviewed and it was decided that a study shall be awarded to IIT, Hyderabad for estimation of costs towards remediation / restoration of Lakes based on the available data / information with regard to data / analysis of the water and soil.

Accordingly, the Board vide letter dated 26.08.2020 requested the Director, IIT, Hyderabad (IITH) to take up the study on estimation of cost towards 5 Lakes in the area, duly touching upon the basic points raised in the Judgment of Hon'ble NGT. It was also mentioned in the letter that the available baseline data with respect to the above 5 Lakes will be shared by TSPCB with IITH **{Annexure-II (a)}**.

The Board Officials carried out monitoring of above 5 Lakes from 29.09.2020 to 06.10.2020 for water & sediment samples. The analysis was carried out for Core Parameters, Bacteriological Parameters, Heavy Metals, Toxicity Characteristic Leaching Procedure (TCLP) Parameters and Organics. The analysis data was shared to IITH for taking further necessary action. The analysis reports are placed at **Annexure-II (b)**. The study report of IITH is awaited.

II. Restoration of Lakes by I&CAD Dept:

a. The Chief Secretary, directed that the restoration of the above five tanks shall be taken up by the Irrigation Department after completion of the STP works / diversion of domestic sewage.

   The Chief Engineer, Minor Irrigation, Hyderabad stated that they have submitted the five estimates, duly modifying as per the discussions held with Prl. Secretary and re-casted the estimated cost for an amount of Rs.14.83 Crores, with current SSR 2018-19. The revised estimates were submitted to the Government for administrative sanction, which are under process for scrutiny.

b. The Irrigation & CAD (MI) Dept., vide letter dated 25.10.2019 informed that the proposal of restoration of Lakes viz., Khazipally, Isnapur, Kistareddypet, Gandigudem and Asanikunta for an amount of Rs.14.4430 Crores is being sent to

Finance (EBS-IX) Dept., Govt of Telangana for their concurrence and its return is awaited.

c. The Board vide letter dated 13.10.2020 requested the Irrigation & Command Area Development (I&CAD) Dept., to inform the present status of restoration of Lakes.

III. <u>Water Quality of polluted Lakes / Tanks as mentioned in the Hon'ble NGT Order dated 24.10.2017 as per CPCB water quality criteria</u>: ***(Annexure - III)***

- **<u>Asanikunta Lake, Bollaram (V), Jinnaram (M), Sangareddy District:</u>**

The half yearly average water quality of Asanikunta Lake falls Class below 'E' for the period from April 2020 to September 2020.

- **<u>Khazipally Tank, Khazipally (V), Jinnaram (M), Sangareddy District:</u>**

The water quality of Khazipally Tank falls under Class 'C' during the month July 2020 and Class 'D' during the months August & September 2020. The tank is under dry condition during the period April 2020 to June 2020.

- **<u>Kistareddypet Tank, Kistareddypet (V), Patancheru (M), Sangareddy District:</u>**

The half yearly average water quality of Kistareddypet Tank falls under Class 'D' for the period from April 2020 to September 2020.

- **<u>Gandigudem Tank, Gandigudem (V), Sangareddy District:</u>**

The half yearly average water quality of Gandigudem Tank falls under Class 'D' for the period from April 2020 to September 2020.

- **<u>Isnapur Tank, Pashamailaram, Sangareddy District:</u>**

The half yearly average water quality of Isnapur Tank falls under Class 'D' during the months April 2020, July 2020 - September 2020 and falls under Class below 'E' during the months May 2020 & June 2020.

IV. <u>Constitution of the Committee for effectively implementing the directions of the Hon'ble NGT, Chennai regarding restoration of Lakes:</u>

Further, the Hon'ble NGT vide para no 176 directed the State Government to constitute a Team consisting of Experts from the field of Hydrology, Environmental Engineering, Pollution Control Board and Central Ground Water Authority for effectively implementing the directions regarding restoration of Lakes.

The relevant extract of the Hon'ble NGT (para 176) is as follows: -

"176. In so far as the implementation of remedial measures, we are of the considered view that various reports periodically submitted by the authorities, as referred to in this judgment are sufficient if they are implemented scrupulously. However, to our dismay, we found that there has been no concrete step taken and no one of the said recommendations have been implemented. Therefore, we direct the Government of Telangana to effectively implement all the recommendations and directions given by various committees and complete the process of implementation within a period of six months from the date of receipt of a copy of this judgment. We make it clear that for effective implementation, the State Government shall constitute a Team, consisting of Experts from the field of Hydrology, Environmental Engineering, Pollution Control Board and Central Ground Water Authority. The constitution of such committee shall be completed within a period of 30 days from the date of receipt of the copy of this judgment and ToR to the Committee in the light of various recommendations shall be formulated by the Government and follow up action must be taken to see that the remediation process is completed within a period of six months from the date of receipt of copy of this judgment".

Compliance:

The I&CAD Dept., Govt. of Telangana issued GO vide GO Rt No. 575 dated 07.04.2018 constituted the Committee with Experts for effective implementation of the directions of the Hon'ble NGT, Chennai regarding restoration of Lakes duly specifying ToRs for the Committee.

The Board vide letter dated 10.04.2018 has communicated the copy of the GO to all the Members of the Committee and requested the Chief Engineer, Minor Irrigation (Krishna Basin), Hyderabad to take necessary action in the matter.

B. Restriction of extraction of ground water by industrial units & framing of appropriate guidelines by the Government:

"Until complete restoration of the said tanks / lakes is done, the drawal of water by the industries shall be restricted by the Government by framing appropriate guidelines in consultation with the Central Groundwater Authority and Expert from Osmania University, particularly Department of Hydrology. Framing of such guidelines regarding extraction of groundwater by the industrial units of Patancheru and Bollaram shall be completed within a period of three months and till then no unit shall be permitted to extract groundwater and the periodical report shall be filed by the State of Telangana to the Registry of NGT (SZ) once in six months, the first of such report shall be filed on or

before 26th April, 2018 and the Registry shall place the said report before the Tribunal for passing appropriate direction".

Compliance:

i. In pursuance of the order of Hon'ble National Green Tribunal, Southern Zone, Chennai, the Irrigation & CAD (MI) Department, Govt. of Telangana vide Memo dated 03.03.2018 has framed the guidelines for extraction of ground water and communicated the following guidelines for extraction of ground water by industrial units: -

1. The industries should fully treat, recycle and reuse the waste water generated. The solid waste generated should be sent to solid waste disposal plant at Dindigal.

2. The industry shall minimize the usage of groundwater by adopting proper treatment and reuse practices.

3. In IDAs, the withdrawal of groundwater may be permitted subject to the condition of undertaking of appropriate groundwater recharge measures in their premises or in IDA. Quantum of groundwater extraction may be restricted as per the recommendations of Ground Water Department and WALTA Act. All industries utilizing ground water shall be required to submit Annual water audit (annual budgeting giving the details of utilization of ground water, surface water, waste water generated reused etc.,) to the Ground Water Department.

4. Each industry shall-take all measures to adopt artificial recharge in areas, from where water tankers are operated to ensure further ground water decline does not take place.

5. Each industry may have one piezometer well and water levels and water quality shall be monitored regularly under the supervision of Ground Water Department, Government of Telangana and State Pollution Control Board.

ii. The Board communicated the guidelines to 222 industries included in the ban categories as per GO Ms No. 95 and respondent industries on 18.08.2018 for implementation of the guidelines issued by the Government during extraction of ground water.

iii. During the meeting convened by the Chief Secretary, Govt of Telangana on 20.04.2019 with the concerned Departments, the Chief Secretary directed the

District Collector, Sangareddy and the State Ground Water Dept., shall regularly monitor the industrial units in implementation of the guidelines of the Government regarding extraction of the Ground Water.

C. <u>Ensuring Primary Treatment by Member Industries of PETL, Compliance of inlet and outlet standards by PETL, Compliance of standards by STP, Amberpet & Monitoring of River Musi:</u>

"It is the duty of the Board not only to ensure primary treatment by every unit but also must satisfy that the standard of effluent discharged by each industrial unit, after primary treatment to PETL, is within the permissible limit and the PETL maintains its inlet and outlet standards and only after the Board is satisfied that the outlet standard of PETL is within the limits prescribed by the Board and also eligible to be transported for further dilution in the STP at Amberpet and only then transporting shall be permitted. During transport it should be ensured that no breakage or leakage takes place en-route and at the place of discharge in the STP at Amberpet the outlet standards must be checked by the Board and satisfy that it is allowed to enter into the STP for further dilution. After dilution from STP at the point of discharge into Musi river proper check must be made by the Board to ensure the standard".

<u>Compliance:</u>

i. <u>Establishment of Primary ETPs / ETPs:</u>

It is respectfully submitted that the member units of CETP, Patancheru are increased to 195 (Member units - 175, with temporary membership sending first runoff rain water - 20) as on 30.09.2020 and member industrial units of CETP are having primary treatment system for complying with the inlet standards of PETL. Whenever the effluent of a member industry does not meet the inlet standard of PETL, the effluent tanker is returned back to that unit for further treatment to the inlet standards of PETL. The Board is ensuring that the primary treatment is done by the member units of PETL by regularly monitoring the outlet of primary ETP in the industrial premises and also at inlet of PETL. Further, PETL is monitoring the effluent tankers of all the member units and rejecting the tankers whose effluent quality does not meet the inlet standards of PETL.

ii. <u>Monitoring of inlet & outlet of PETL, Patancheru:</u>

The Board is monitoring inlet & outlet parameters on daily basis to verify the compliance of the inlet and outlet standards.

Inlet of PETL: The half yearly average analysis results of inlet of M/s. PETL, pertaining to the parameters of effluents viz., pH, TDIS, COD, Ammonical Nitrogen, Oil & Grease and Boran for the period from April 2020 to September 2020 are meeting the standards prescribed by the Board.

Outlet of PETL: The half yearly average analysis results of outlet of M/s. PETL, pertaining to the parameters of effluents viz., pH, TSS, TDIS, COD, BOD, Ammonical Nitrogen, Oil & Grease and Boron for the period from April 2020 to September 2020 are meeting the standards prescribed by the Board.

The half yearly Average Analysis results statement of inlet and outlet of PETL for the period from April 2020 to September 2020 is enclosed as **Annexure – IV.**

During the period from April 2020 to September 2020, PETL has not rejected any effluent tankers (**Annexure - V**).

iii. Monitoring of STP, Amberpet:

It is respectfully submitted that the treated effluents from PETL are discharged through 18 KM (actual 22 Kms) pipeline and K&S Duplicate Main of HMWS&SB for further treatment in the STP, Amberpet. The Board is regularly monitoring the STP Amberpet.

As per the monthly analysis reports for the period from April 2020 to September 2020, the parameters of treated effluents are meeting the inland surface water standards during April 2020 to September 2020 **(Annexure-VI).**

iv. Monitoring of water quality in Nakkavagu Basin:

The Board is regularly monitoring surface water in Nakkavagu Basin at various locations till the confluence of Nakkavagu with River Manjeera. The locations along with the quality of surface water at these locations as per water quality criteria issued by CPCB based on analysis reports of water quality in Nakkavagu Basin for the period from April 2020 to September 2020 is as follows: -

i. Isukavagu at Culvert on Patancheru – Kistareddypet Road – **Class 'D'.**

ii. Water quality of Isukavagu at upstream of PETL, Pocharam – **Class 'D'.**

iii. Water quality of Isukavagu at downstream of PETL, Pocharam – **Class 'D'.**

iv. Nakkavagu before confluence point with Isukavagu near Muthangi Bridge (upstream of confluence point with Isukuvagu) – **Class 'B'** in July 2020 and **Class 'D'** in August & September 2020.

v. Water quality of Nakkavagu at Bachugudem - **Class 'D'**.

vi. Water quality of Nakkavagu at Ismailkhanpet - **Class 'D'**.

vii. Nakkavagu before confluence with River Manjeera at Gowdicherla – **Class 'D'**.

viii. Manjeera River at Chintakunta Bridge, Chintakunta (V) – Not collected water samples as the Manjeera River at Chintakunta Bridge is under dry condition during April 2020 to August 2020 and as per the analysis reports during September 2020, water quality falls under Class **'D'**.

ix. Water quality of Manjeera River at Gowdicherla before confluence point with Nakkavagu - Not collected water samples as the Manjeera River at Gowdicherla is under dry condition during April 2020 to August 2020 and as per the analysis reports during September 2020, water quality falls under Class **'B'**.

x. Water quality of Manjeera River at Gowdicherla after confluence point with Nakkavagu - Not collected water samples as the Manjeera River at Gowdicherla is under dry condition during April 2020 to August 2020 and as per the analysis reports during September 2020 water quality falls under Class **'B'**.

The analysis results of water quality in Nakkavagu basin is enclosed as **Annexure-VII.**

CPCB Water Quality Criteria:

Class 'A' – Drinking Water Source without conventional treatment but after disinfection.

Class 'B' -- Outdoor bathing (organized).

Class 'C' -- Drinking water source after conventional treatment and disinfection.

Class 'D' -- Propagation of Wildlife and Fisheries.

Class 'E' -- Irrigation, Industrial Cooling, Controlled waste disposal.

Below 'E'— Not meeting A, B, C, D & E Criteria.

Direction No.4:

"The arrangement of supply of drinking water of adequate quality and quantity to the Villages of (1) Baithole (2) Arutla (3) Chidruppa (4) Ismailkhanpet (5) Gandigudem (6) Sulthapur (7) Khazipalli (8) Kistareddypet (9) Inole (1) Peddakanjarla (11) Patancheru (12) Lakdaram (13) Muthanghi (14) Isnapur (15) Kandi (16) Rudraram (17)

Ramchandrapuram (18) Kalabgoor (19) Chitkul (20) Pocharam shall be continued by the State Government which shall be entitled to recover the cost thereof from the industrial units proportionately. The said activity shall be done by the Government through the Hyderabad Metropolitan Water Supply and Sewerage Board until complete restoration of the lakes".

Compliance:

i. As per the directions of the Hon'ble Supreme Court, Hon'ble High Court and Hon'ble NGT, the State Government / HMWS&SB has been supplying drinking water to the following 20 villages and 2 hamlets in Sangareddy District:

   (1) Kalabgoor, (2) Kandi, (3) Rudraram, (4) Lakdaram, (5) Muthangi, (6)Chitkul, (7) Isnapur, (8) Pocharam, (9) Ganapathiguda, Hamlet of Pocharam (10)Gandiguda, (11)Bachuguda, Hamlet of Pocharam (12) Inole, (13)Peddakanjarla, (14) Byathole, (15) Arutla, (16)Chidruppa, (17)Ismailkhanpet, (18) Khazipally, (19).Kistareddypet, (20) Sulthanpur, (21)Patancheru and (22)Ramachandrapuram.

ii. The drinking water is being supplied by the Mission Bhagiratha (MB) Grid, Sangareddy Segment for the villages at Sl.No. 1 to 17.

iii. The drinking water is being supplied by the Mission Bhagiratha (MB) Grid, Narsapur Segment for the village at Sl.No. 18 (Khazipally).

iv. M/s. HMWS&SB has been supplying drinking water to four habitations, Sl.No. 19 to 22 viz., Kistareddypet, Sultanpur, Patancheru and Ramachandrapuram, as these habitations are located inside Outer Ring Road (ORR). During the meeting conducted by the Managing Director, HMWS&SB on 08.11.2004 regarding the payment of water supply charges, the HMWS&SB in principle agreed for the proposal of payment of charges of Rs.2.15 Lakhs per month by the various industries to HMWS&SB. Accordingly, the member industries of M/s PETL (CETP) are paying Rs.2.15 Lakhs every month to the HMWS&SB through PETL towards drinking water charges being supplied to the pollution affected villages.

v. During the meetings convened by the Chief Secretary, Govt of Telangana on 01.12.2017 & 20.04.2019, the RWS&S Dept and HMWS&SB Dept., informed that the drinking water is supplied to the 20 villages as per the directions of the Hon'ble NGT and the Chief Secretary directed that the HMWS&SB, Rural Water Supply &

Sanitation (RWS&S) Dept (Mission Bhagiratha) and District Collector, Sangareddy shall continue to supply of drinking water to the 20 villages as been done now.

vi. M/s Rural Water Supply (RWS) Dept. (Mission Bhagiratha, Sangareddy Segment & Narsapur Segment) and M/s. HMWS&SB has been supplying drinking water to the 20 villages, Sangareddy District. The letter received from the Executive Engineer, MB Grid Division, Sangareddy dated 12.11.2020 and HMWS&SB statement dated 19.11.2020 showing the water supply to the villagers for the period from April 2020 to September 2020 is enclosed as **Annexure - VIII.**

vii. **Monitoring of Ground water in Nakkavagu Basin.**

The Board is periodically monitoring (quarterly) the ground water in the surrounding villages of Nakkavagu Basin for drinking water parameters since 2001, as per IS 10500 : 1991 (revised IS 10500 : 2012) to ascertain the quality of ground water. The data for the period from April 2020 to September 2020 is enclosed as **Annexure–IX.(A)**

S.No	Bore well location	Inference (APRIL '2020 – SEPTEMBER '2020)
1	Inole village	All the parameters are within the prescribed standards during the period.
2	Muthangi village	All the parameters are within the prescribed standards during the period.
3	Kistareddypet village	All the parameters are within the prescribed standards except Total Hardness in the month of April-2020. All the parameters are within the prescribed standards except TDS, Total Hardness & Mg^{2+} in the month of July-2020.
4	Sultanpur village	All the parameters are within the prescribed standards except TDS, Total Hardness, Ca^{2+}, Mg^{2+}, Cl^{-}, & Lead in the month of April-2020 & July-2020
5	Bachugudem village	All the parameters are within the prescribed standards except Total Hardness in the month of April-2020. All the parameters are within the prescribed standards except Lead in the month of July-2020.

S.No	Bore well location	Inference (APRIL '2020 – SEPTEMBER '2020)
6	Arutla village	All the parameters are within the prescribed standards except TDS, Total Hardness, Ca^{2+}, Mg^{2+} & Lead in the month of April-2020 & July -2020.
7	Chinnakanjarla village	All the parameters are within the prescribed standards during the period.
8	Patancheru village	All the parameters are within the prescribed standards during the period.
9	Peddakanjarla village	All the parameters are within the prescribed standards during the period.
10	Pocharam village	All the parameters are within the prescribed standards during the period.
11	Chitkul village	All the parameters are within the prescribed standards except Total Hardness & Iron in the month of April-2020 & July -2020.
12	Baithole village	All the parameters are within the prescribed standards during the period.
13	Kardanoor village	All the parameters are within the prescribed standards except Lead & Iron in the month of April-2020. Sample was not collected due to electric power was disconnected in the month of July -2020.
14	Chidrupa village	All the parameters are within the prescribed standards except Iron in the month of April -2020 & July-2020.
15	Gandigudem village	All the parameters are within the prescribed standards except Total Hardness, Mg^{2+} & Iron in the month of April -2020 & July-2020.
16	Dayara village	All the parameters are within the prescribed standards except Total Hardness & Iron in the month of April -2020 & July-2020.
17	Ismailkhanpet village	All the parameters are within the prescribed standards except Iron in the month of April -2020.

S.No	Bore well location	Inference (APRIL '2020 – SEPTEMBER '2020)
		All the parameters are within the prescribed standards except Total Hardness & Iron in the month of July-2020.
18	Indresam village	All the parameters are within the prescribed standards during the period.
19	Bore well near Temple, Gundlamachanoor (V), Hatnoora (M), Sangareddy dist.	Sample was not collected due to motor pump problem in the month of April-2020 & July -2020.
20	Bore well near Cheruvu, Gundlamachanoor (V), Hatnoora (M), Sangareddy dist.	Sample was not collected as the roads were closed due to lockdown in the month of April-2020. All the parameters are within the prescribed standards in the month of July-2020.
21	Bore well within agricultural land near water purifier plant, Gundlamachanoor (V), Hatnoora (M), Sangareddy dist.	Sample was not collected as the Electric Power was disconnected during the period.
22	Bore well within agricultural land beside Paraboiled rice mill, Borapatla (V), Hatnoora (M), Sangareddy Dist.	All the parameters are within the prescribed standards except Iron in the month of April-2020 & July -2020.
23	Bore well beside Lord Shiva temple, Borapatla (V), Hatnoora (M), Sangareddy dist.	All the parameters are within the prescribed standards except Iron in the month of April-2020 & July -2020.

Direction No. 5:

"The shortcoming pointed out by the report of CAG of March, 2014 shall be rectified and periodical status report filed".

Compliance:

i. The Board has submitted reply to the CAG on the Performance Audit of the Board vide letter dated 28.03.2017.

ii. The Hyderabad Metropolitan Water Supply & Sewerage Board (HMWS&SB) Dept., vide letter dated 14.11.2019 submitted estimate for taking up of Sewage Treatment

Plants (STPs) for the Five Lakes as per the draft Sewerage Master Plan submitted by M/s. Shah Consultants and as per the observations of the Committee constituted by the State Government vide GO Rt. No. 254, dated 10.04.2018.

Direction Nos. 6, 7 & 8:

"(6) For the period from 1986–1987 till 2001–2002, the villagers are entitled to compensation at the rate of Rs.1,000 per acre per annum in respect of dry land and Rs.1,700 per acre per annum in respect of wet agricultural land.

(7) In so far as it relates to the claim of applicants in Application Nos.69 to 72 of 2013, regarding Survey Nos.345 and 346 of Chidruppa Village, compensation shall be paid to the claimants / legal heirs till 2001–2002.

(8) There is no need to either reverse the quantum of compensation or to continue payment of compensation after 2001–2002 except in respect of specific cases of claim of compensation which will be decided on merits and in accordance with law".

Compliance:

i. During the meeting convened by the Chief Secretary, Govt of Telangana on 01.12.2017, the Chief Secretary directed the District Collector, Sangareddy to complete the disbursement of crop compensation amount including the Survey Nos of Chidruppa Village stated in the NGT Order.

ii. The Tahsildar, Kandi Mandal, Sangareddy District has submitted a report to the Hon'ble Prl. District and Session Judge, Medak District on 13.04.2018 and requested to process crop compensation payment to the farmer of Sy.No.345 & 346 of Chidruppa Village for the year 2001 – 2002.

iii. During the meeting convened by the Chief Secretary, Govt of Telangana on 20.04.2019, the District Collector, Sangareddy stated that disbursement of crop compensation has been done by the Revenue Dept.

The Collector, Sangareddy vide letter dated 13.07.2020 stated as follows: -

a. List of beneficiaries was submitted to the Principal Sessions & District Judge, Sangareddy for distribution of compensation.

b. List of beneficiaries for distribution of compensation amount including the survey numbers of Chidruppa Village was submitted to the Prl. Sessions & District Judge, Sangareddy, vide Tahsildar Kandi Mandal Lr.No.C/2462/2018, dated 13.04.2018. Further, letters were addressed to the Principal Sessions &

District Judge, Sangareddy requesting for the action taken report vide this office Lr.No.H2/2921/2013, dated 09.04.2019, 18.04.2019, 30.05.2019, 19.02.2020 & 10.07.2020.

c. The Principal Sessions & District Judge, Sangareddy has submitted that remaining compensation amount is ready for distribution, but the beneficiaries nor their legal heirs are not appearing before the Court due to Covid – 19 pandemic. Hence, additional time is required for completion of distribution as and when the Court functions on regular basis. ANNEXURE-IX(B)

The Board vide letter dated 13.10.2020 requested the District Collector, Sangareddy to inform the present status of disbursement of crop compensation.

Direction No. 9:

Expert Committee on Health Studies:

"The State Government shall constitute an Expert Committee headed by the Director of Medical Education along with Experts drawn from various fields like Infectious Diseases, Dermatology etc., and Scientists well versed in Microbial Resistance and Epidemiology to make a thorough study in all the villages forming part of Manjeera River basin in and around Nakkavagu and other water bodies and also Musi River Basin to recommend:

(i) As to whether the health hazard of the people living in the area due to the industrial pollution continues and if so, what relief should be granted?

(ii) Whether the activities of the pharmaceutical industries have led to Antimicrobial Resistance to drugs and if so, what are the consequences on the health of the people and the remedial measures to be taken?

(iii) A broad Epidemiological and Genetic Study and survey to be made including remedial measures to be taken.

The said committee shall be constituted by the State Government within a period of two weeks from the date of receipt of copy of this judgment and the committee shall be directed to submit its report within three months thereafter and recommendations of the committee shall be implemented by the Government and status report regarding implementation to be filed periodically before this Tribunal once in six months. The report of the committee and the status of implementation shall also be placed in the public domain by uploading on the website of the Director of Medical Education and Health and Family Welfare Department of Government of Telangana".

Compliance:

It is respectfully submitted that during the meeting convened by the Chief Secretary, Govt of Telangana on 01.12.2017, the Chief Secretary assured that necessary budget will be sanctioned for the Health Study. Further, as per the directions of the Hon'ble NGT, the Director of Medical Education (DME), Govt., of Telangana constituted an Expert Committee with Doctors from Osmania Medical College, vide proceedings dated 20.01.2018. The Committee has prepared a preliminary protocol of the project, designed as per the guidelines of Indian Council of Medical Research (ICMR) for the project. The Committee has requested for budgetary allocation from the Government for the above study.

During the meeting convened by the Chief Secretary, Govt of Telangana on 20.04.2019, the Member of the Expert Committee stated that a protocol for the above said study is prepared and submitted to the Government and awaited for the sanction of the Budget.

The Director of Medical Education (DME) stated that they have requested the Government for sanction of budget for the above health study. The Chief Secretary directed the DME to start the study with the available resources and instructed the HM&FW Department to take necessary action for the sanction & release of the necessary budget.

The DME vide letter dated 30.07.2019 requested the TSPCB for Budgetary support of an amount of Rs.10 Lakhs for carrying out the Health Studies by the Expert Committee. The Board has accordingly sanctioned and released an amount of Rs.10 Lakhs for carrying out the Health Study by the Expert Committee. The Expert Committee commenced the Health Study during the month of July – August 2019.

The Board vide letter dated 13.10.2020 **(Annexure-X)** requested the HM&FW Dept., Govt of Telangana to inform the present status of health study being conducted by the Expert Committee constituted by the DME, with Doctors from Osmania Medical College.

The Nodal Officer of the Expert Committee vide letter dated 19.11.2020 **(Annexure-XI)** has submitted the Status Report of the "Epidemiological study on morbidity associated with Antimicrobial Resistance among residents in and around Nakkavagu, Manjeera and Musi River Basins" as follows: -

- The data collection is completed in the month of December due to the academic activities.

- Data entry into the computers has took some time and due to the pandemic of COVID – 19, the institution was under lockdown.

- Data entry was completed in the 2nd week of June and data clean up and statistical analysis is in progress.

- A total of about 2900 household's data is collected of which 1450 from study area and another 1450 from control area.

- Data pertaining to the study tool is available for about 15,000 populations together from both the areas.

- Even though the morbidity and mortality pattern is appearing similar in both the groups, it needs more in depth analysis to show statistically.

- Hence, the final report will be submitted approximately by January 2021.

Direction No. 10:

Establishment of Super Specialty Hospital:

"In the light of our findings that no adequate health facilities are available in the area, we direct the Government of Telangana to establish a Government Super Speciality Hospital with adequate medical facilities to treat all sorts of occupational diseases for which the industrial establishments situated in the industrial hub shall contribute 75% of the total cost and the remaining amount to be contributed by the State Government. Such hospital shall be run under the supervision of the committee of Medical Experts and also involving Senior Government Officers connected with the Health Department".

Compliance:

It is to submit that during the meeting convened by the Chief Secretary, Govt of Telangana on 01.12.2017, the Special Chief Secretary, HM & FW Dept., informed that there is a 100-bedded Area Hospital operating in Patancheru area with specializations like Paediatrics, Gynaecology, Surgery, Pathology services etc. The Patancheru area has now become part of Hyderabad City. The patients in requirement of Super Speciality services are being referred to the hospitals like NIMS, Osmania Hospital, etc. in Hyderabad. The white ration card holder patients are being treated in private hospitals for super speciality requirements free of cost under "Arogya Sri" programme of the State Government. He opined that with this procedure in place, the requirements of people in the area are getting the services of Super Speciality Hospital.

Further, during the meetings by the Chairman TSPCB and the then Hon'ble Minister (I.T & Industries) on 27.02.2018 & 03.03.2018 respectively, it was decided that, subject to the permission being granted by the Hon'ble NGT, the present 100-bedded Hospital can be upgraded with all Speciality Departments with necessary infrastructure to take care of the primary treatment and can act as a referral Hospital as the Hon'ble NGT has directed for 75% contribution by the industries and balance 25% by the Government. A Clarificatory Application by the Government shall be filed in this regard before the Hon'ble NGT on behalf of HM&FW Dept.

During the meeting convened by the Chief Secretary, Govt of Telangana on 20.04.2019, the DME stated as follows:-

i. One 100 bedded area hospital is located at Patancheru, which is under the control of TSVVP.

ii. The area hospital is having general specialties including General Medicine, Ortho, General Surgeon, Anesthesia, Dermatology, Ophthalmology, ENT etc.

iii. The Hospital caters to the local population.

iv. In some cases, the patients are referred by this hospital to ESI Hospital, Sanathnagar; District Hospital, Sangareddy and NIMS, Hospital, Panjagutta.

The Chief Secretary directed the Health Dept., to strengthen the area hospital to meet the medical needs of the local population and a report on the above shall be submitted to the Hon'ble NGT.

The Board vide letter dated 07.07.2020 requested the HM&FW Dept., Govt of Telangana to inform the status of strengthening of Area Hospital, Patancheru to meet the medical needs of local population and for filing a report on the same before the Hon'ble NGT, as directed by the Chief Secretary during the meeting held on 20.04.2019.

The Director of Medical Education, Govt of Telangana vide letter dated 29.02.2020 (received on 09.07.2020) **(Annexure-XII)** stated as follows: -

i. Since majority of the health conditions in the industrial area are related to respiratory, the existing Government General and Chest Hospital being a specialty tertiary care hospital, may be further upgraded to accommodate the patients with occupational health problems of the industrial areas of Patancheru. The details pertaining to the Government General & Chest Hospital is listed below: -

Distance from Patancheru	20 Kms towards Hyderabad City
Site Area	60.1 Acres
Built up area	14,742.5 Sq. Mts
Bed Strength	670
Available Specialties	Respiratory Medicine General Medicine Orthopedics Radiology Anesthesia Laboratory Services Operation Theatres
Required Specialties	Medical Oncology (for screening), Dermatology, Psychiatry (available in Institute of Mental Health, adjacent to Govt. General & Chest Hospital).

ii. Hence, a 100 bedded Occupational therapy block with OP, IP, Intensive care and Palliative care facilities is proposed to meet the medical needs of the local population of industrial area around Patancheru. This may be located in the existing campus of Government General & Chest Hospital, Erragadda. The Telangana State Medical Services & Infrastructure Development Corporation (TSMSIDC) has submitted a proforma estimate for the 100 bedded Occupational Therapy Super Specialty Block with an estimate of Rs.30 Crores.

iii. Thus, for the Primary Health Care, the Rural Health Centre, Patancheru and for the Secondary Health Care, the Area Hospital, Patancheru can be utilized. The referral from these two hospitals will be cater to at the Government General & Chest Hospital and the Institute of Mental Health both located at Erragadda which is within the close vicinity.

iv. Therefore, it is proposed to upgrade the Government General & Chest Hospital to function as Super Specialty Hospital for Residence of Patancheru and Bollaram.

The Board vide letter dated 13.10.2020 **(Annexure-XIII)** requested the HM&FW Dept., Govt of Telangana to inform the status of establishment of Government Super Specialty Hospital with adequate medical facilities to treat all sorts of occupational diseases as per the directions of the Hon'ble NGT.

Direction Nos. 11 & 13:

"(11). There is no necessity to direct closure of the existing industrial units in Patancheru and Bollaram. However, unless and until restoration activities are completed the Regulatory Authority shall not consider any of the applications of the existing units for expansion. However, in the event of the Regulatory Authority deciding that expansion in respect of a particular unit is required in public interest, such proposal may be considered not only strictly in accordance with the provisions of the Act and only after satisfying that the unit is showing ZLD but subject to further condition that the said unit shall be directed to deposit an amount equivalent to 1% of the annual turnover in the previous year and such amount shall be kept in a separate account in the name of "Patancheru–Bollaram Environment Relief Fund" and only after the deposit of the said amount, the claim for expansion may be considered".

"(13) We direct creation of a Corpus Fund in the name of "Patancheru and Bollaram Environment Relief Fund" which shall consist of deposit of minimum 1% of the annual turnover in respect of the claim for expansion if it is considered by the Regulatory Authority and contribution of all the industrial units situated in Patancheru and Bollaram an amount of 0.5% of the annual turnover of the previous year and the contribution shall be continued till complete restoration of the entire affected area and after the Tribunal passes appropriate orders.

The said Corpus Fund shall be operated jointly by the Chief Secretary of the Government of Telangana and the Chairman of the Telangana State Pollution Control Board and the amount shall be utilised for restoration of environment in the entire affected area and as per the decision taken by the committee comprising of

1) *The Chief Secretary to Government of Telangana*
2) *The Secretary to Government Environment and Forest Department*
3) *The Secretary to Government, Irrigation and Water Resources Department*
4) *The Secretary to Government, Industries Department*
5) *The Secretary to Government, Panchayat Raj Department*
6) *One Environmental Scientist from Osmania University, to be nominated by the Vice-Chancellor*
7) *One representative of a prominent NGO in Telangana involved in Environmental Awareness Programmes*
8) *One representative of BDMAI, preferably its President*
9) *The Chairman of the Telangana State Pollution Control Board who shall act as the Convener.*

The contribution as stated above as 'Patancheru – Bollaram Environment Relief Fund' is independent of the payment directed against the units under 'polluter pays' principle or contribution of amount by the units for the establishment of Super Speciality Hospital".

Compliance:

Follow-up action taken by the Government and TSPCB:

In compliance with the directions of the Hon'ble NGT dated 24.10.2017, the Environment, Forest, Science & Technology Dept., Government of Telangana issued GO Ms No. 24, dated 24.04.2019, amending the Ban Notification on establishment / expansion of certain polluting industries in erstwhile Medak, Rangareddy, Mahabubnagar and Nalgonda Districts.

As per the directions of the Hon'ble NGT, an account has been created in Andhra Bank, Secretariat Branch, Hyderabad in the name of **"Patancheru and Bollaram Environment Relief Fund",** to be operated jointly by the Chief Secretary, Govt of Telangana and Chairman, TSPCB. The same was informed by the Board to the EFS&T Dept., vide letter dated 02.04.2018.

In compliance with the directions of the Hon'ble NGT dated 24.10.2017, the Environment, Forest, Science & Technology Dept., Government of Telangana issued GO Ms No. 31, dated 24.05.2019, constituting a Committee for taking a decision to utilise the Corpus Fund named 'Patancheru - Bollaram Environment Relief Fund' for restoration of the Environment in the entire attached areas of Patancheru & Bollaram industrial areas. Further, the above GO was amended by the Govt of Telangana vide GO Ms No. 1, dated 28.01.2020.

Issue of Operational Guidelines for implementation of Hon'ble NGT Order for collection of Corpus Fund:

The Board issued Operational Guidelines **(Annexure-XIV)** as an internal communication for implementation of the Hon'ble NGT Judgment dated 24.10.2017, GO Ms No. 24 dated 24.04.2019 and GO Ms No. 31 dated 24.05.2019, for collection of Corpus Fund @ 1% from the industries seeking expansion and @ 0.5% from all the industries on the Annual Turnover. The Board identified 162 no. of presently operating industries which require to pay Corpus Fund of 0.5% w.e.f., 24.10.2017 (date of Judgment) and 1% in case these industries goes for expansion.

Representation given by Bulk Drug Manufacturers Association (BDMA) on collection of Corpus Fund:

The BDMA submitted representation dt.28.09.2019 stating that, the Hon'ble NGT Order dated 24.10.2017 allows for expansion of the industries having ZLD after depositing an amount of 1% of annual turnover in the previous year and also payment of 0.5% Corpus Fund by the industries. Their contention was the said order is applicable to the industries in the Patancheru – Bollaram Stretch only and not for other industries.

The BDMA requested the Board to temporarily suspend the collection of 0.5 % of annual turnover from the industry from the financial year 2016-17 till such time clarifications are obtained from Hon'ble NGT.

Cases filed by BDMA & Drug Industries (38 Nos) in December 2019 to February 2020:

The BDMA and some industries (38 Nos.) have filed petitions before the Hon'ble High Court against the Operational Guidelines issued by the Board on collection of Corpus Fund from the industries for implementation of the Hon'ble NGT Judgment dated 24.10.2017. Further, one industry i.e., M/s. SMS Life Sciences India Ltd., Khazipally (V), Jinnaram (M), Sangareddy District has also filed Writ Petition No. 1271 of 2020 before the Hon'ble High Court challenging applicability of the Hon'ble NGT Judgment dated 24.10.2017 in Application No. 90 of 2013 & batch concerned to the Petitioner industry. The WP No. 1271 of 2020 is pending before the Hon'ble High Court.

Disposal of cases by the Hon'ble High Court in 32 cases:

The Hon'ble High Court disposed the Writ Petitions of individual industries (32 Nos.) in batches vide Orders dated 20.12.2019, 22.01.2020, 05.02.2020 & 12.02.2020. The relevant extract of the Hon'ble High Court Order dated 20.12.2019 in 1st batch (WP No. 24986 of 2019 & batch) is as follows: -

"……

6. Recording the said submissions of the learned counsel for the petitioners and the learned Standing Counsel for the Pollution Control Board, these writ petitions are disposed of, permitting the petitioners to make individual applications within a period of one week from today. On receipt of such applications, if any, made within the above mentioned period, the respondent - Pollution Control Board shall consider the same along with the application filed by the Association within a period of four weeks thereafter. The respondent - Pollution Control Board also shall consider the applications of the petitioners to

accord permission to expand their production capacity along with these applications. Till a decision is taken by the respondent - Pollution Control Board, it shall not take any coercive steps against the petitioners. No order as to costs".

The WPs filed by BDMA and 5 industries {M/s. Dr.Reddy's Laboratories, Unit-I, II & III (4 cases), M/s SMS Pharmaceuticals Ltd., and M/s.Aktinos Pharma (P) Ltd.,} are still pending before the Hon'ble High Court.

Follow-up action on the directions of Hon'ble High Court on the Writ Petitions filed by BDMA and Drug & Drug Intermediate industries:

The BDMA and some of the Petitioner industries have submitted individual representations to the Board. The Board examined the representations and issued point-wise reply to the BDMA & industries vide letters dated 10.02.2020 & 18.03.2020. The Board in its reply stated that the BDMA / industries would appreciate that the directions of the Hon'ble NGT dated 24.10.2017 are equally binding not only on the Government / Board, but also on the industrial units and hence the BDMA / industrial units are advised to co-operate with the implementation of the directions of the Hon'ble NGT and to make the contributions to the Corpus Fund, so as to facilitate the consideration of the applications for CFE for expansion / CFO.

The Board issued individual letters to the Applicable Industries (except the 5 industries, whose WPs are pending before the Hon'ble High Court) vide letters dated 17.02.2020 & 30.03.2020 for payment of 0.5% of Corpus Fund and 1% of Corpus Fund by the industries to whom CFE for expansion has already been issued to the industries subsequent to GO Ms No. 64 dated 25.07.2013 and prior to the NGT Order dated 24.10.2017, as the CFE orders for expansion were issued to these units with a stipulation that the orders are subject to the final outcome of the Hon'ble NGT Orders.

Further, as per the Hon'ble NGT directions, CFE applications for expansion in the above said Ban areas are being processed and CFEs for expansion are being issued to the applicable industries after depositing of 1% amount to the Corpus Fund based on the previous year's Annual Turnover. So far, an amount of Rs. 105,15,26,005/- (as on 18.11.2020) is collected from some of the industries in the Corpus Fund Account i.e., 0.5% and 1% for expansion. It is submitted that the meeting of the Committee constituted by the Government for utilisation of Corpus Fund for restoration of the Environment in the area is proposed shortly.

Review meeting conducted by the Member Secretary on 07.07.2020 on Corpus Fund and follow-up action:

The Member Secretary reviewed the status of collection of 1% and 0.5% amount towards Corpus Fund from industries on 07.07.2020. Based on the decision taken in the meeting, the Board vide memo dated 26.08.2020 **(Annexure-XV)** directed the Regional Officers of the Board to issue Show Cause Notices to the industries for payment of 1% by the industries who have been issued with CFE for expansion (prior to Hon'ble NGT Judgment) and 0.5% contribution towards Corpus Fund, which have not paid till date. Accordingly, the Regional Office, Sangareddy issued Show Cause Notices dated 28.09.2020 to 56 nos. of industries for payment of 1% of Corpus Fund to whom CFE for expansion is issued prior to Hon'ble NGT Judgment and 0.5% of Corpus Fund which have not paid till date. The Show Cause Notice dated 28.09.2020 issued by the Board to one of the Applicable Industry is enclosed as **Annexure-XVI.**

Some of the industries submitted reply to the Show Cause Notices stating that the TSPCB has no jurisdiction to make the demand without any sanction by the Government, as the amount payable as per the Orders of the NGT is yet to be quantified and their units are not in a position to make contribution to the Corpus Fund as demanded. The copy of the reply submitted by one of the industry to TSPCB is placed as **Annexure-XVII.**

Writ Petitions filed by individual industries and BDMA in November 2020:

It is to submit that some of the industries have filed Writ Petitions (12 Nos., as on 19.11.2020) before the Hon'ble High Court of Telangana challenging the Show Cause Notices issued by the Board; not to take punitive action against the Member units without considering representations filed for reviewing the guidelines for remittance of Corpus Fund and not to demand contribution from the petitioner units to the Corpus Fund and refrain from taking any coercive action, pending disposal of the writ petitions. The cases are under adjudication before the Hon'ble High Court of Telangana. The details of the cases are as follows:-

Respondents in all the cases:

R1 – EFS&T Dept., Govt of Telangana.

R2 – Member Secretary, TSPCB.

Batch 1 (7 Nos. of WPs) filed by Drug and Drug Intermediate Units, challenging Show Cause Notice issued by RO Sangareddy dated 28.09.2020:

Sl. No	WP No.	Petitioner industry	Prayer
1.	19194/2020	M/s. Covalent Laboratories Pvt. Ltd., Gundlamachanoor (V) Hathnoor (M), Sangareddy District	i. Stay all further proceedings pursuant to notice issued by R2 (TSPCB) dated 28.09.2020, pending disposal of WP. ii. Declaring the action of R2 in demanding contribution to the Corpus Fund by the Petitioner, despite the unit is not in the Patancheru – Bollaram IDAs and brushing aside the orders of High Court in earlier WPs filed by the Petitioner Industries and issuing Show Cause Notice dated 28.09.2020 and threatening punitive action for the alleged non-contribution as being arbitrary, illegal and violatives of Article 14 and 19 (1) (g) of Constitution of India and per contra to the Judgment of NGT, Chennai and direct Respondents not to insist upon contribution to the Corpus Fund and setaside the Show Cause Notice.
2.	19419/2020	M/s Biocon Ltd Phase-II, I D A Pashamylaram Sangareddy District	
3.	19425/2020	M/s Synthokem Labs Pvt Ltd, Unit-II, Phase II, IDA Pashamailaraam Sangareddy District	
4.	19446/2020	M/s CIREX Pharmaceuticals Ltd Sy No 371, Gundlamachanoor (V) Hathnoor(M), Sangareddy District	
5.	19674/2020	M/s Everest Organics Ltd Aroor (V), Sadasivpet (M), Sangareddy Dist	
6.	19684/2020	M/s Virupaksha Organics Ltd, Unit II, Phase-1, IDA Pashamailaram Sangareddy District	
7.	19780/2020	M/s. Sri Chaitanya Chlorides Pvt Ltd, IDA Pashamylaram Sangareddy Dist	

Batch 2 (1 No. of WP) filed by BDMA along with 6 other Drug and Drug Intermediate Units (located in Patancheru – Bollaram IDA):

Sl. No	WP No.	Petitioners	Prayer
1.	19514/2020	(1) BDMA & 6 petitioner industries viz.,	(i). Hon'ble Court may be pleased to direct the Respondents not to take any punitive action against the Member

Sl. No	WP No.	Petitioners	Prayer
		(2) M/s. Sri Krishna Pharmaceuticals Ltd., Unit-IV, IDA Bollaram, Jinnaram (M), Sangareddy District.	Units of the petitioners, without considering representations filed for reviewing the guidelines for remittance of the Corpus Fund, pending WP. (ii). Declaring the action of R2 in demanding contribution to the Corpus Fund by the Members of 1st Petitioner & other petitioners, brushing aside the orders of the Hon'ble High Court in WP No. 26484 of 2019 & batch, issuing Show Cause Notice / making demands threatening punitive action for the alleged non-contribution as being arbitrary, illegal and violatives of Article 14 and 19 (1) (g) of Constitution of India and per contra to the Judgment of NGT, Chennai in Application No. 69 to 72 of 2013 & batch and direct Respondents not to insist upon contribution to the Corpus Fund and issue such other writ or order or direction as deemed fit and proper in the circumstances of the case.
		(3) M/s. Virchow Petro Chemicals Pvt Ltd., Phase-I, IDA Patancheru, Sangareddy District.	
		(4) M/s. Hitesh Chemicals & Drugs Pvt Ltd., IE Patancheru, Sangareddy District.	
		(5) M/s. Mahidara Chemicals Pvt Ltd., Unit-I, Phase-I, IDA Patancheru, Sangareddy District.	
		(6) M/s. Roopa Industries Ltd., Phase-IV, IDA Patancheru, Sangareddy District.	
		(7) M/s. Prabhava Organics Pvt. Ltd., SVCIE, IDA Bollaram, Jinnaram (M), Sangareddy District.	

Batch 3 (4 Nos. of WPs) filed by 4 Drug and Drug Intermediate Units (located outside Patancheru – Bollaram IDA):

Sl. No	WP No.	Petitioners	Prayer
1.	19682/2020	M/s Honour Lab Limited Unit I, Sy.No.202 Bonthapalli (V), Gummadidala(M) Sangareddy Dist Telangana	(i). Hon'ble Court may be pleased to direct the R2 (TSPCB) not to demand contribution from the petitioner to the corpus fund and refrain from taking any coercive action, pending disposal of the WP. (ii). Declaring the action of R2 in demanding contribution to the Corpus Fund by the unit, despite it is not in the Patancheru – Bollaram IDAs area and brushing aside the orders of High Court dated 20.12.2019 in WP No. 24987/2019 & batch and demanding the contribution to the Corpus Fund
2.	19690/2020	M/s Vivin Drugs & Pharmaceuticels Ltd, S.No 10 and 10D Gaddapotharam (V) Jinnaram(M) Sangareddy Dist	

Sl. No	WP No.	Petitioners	Prayer
3.	20276/2020	M/s Hetero Labs Limited Unit I, S No 10 Gaddapotharam (V) Jinnaram (M) Sangareddy Dist	pursuant to Notice dated 06.11.2019 and threatening punitive action for the alleged non-contribution as being arbitrary, illegal and violatives of Article 14 and 19 (1) (g) of Constitution of India and per contra to the Judgment of NGT, Chennai and also subversive of the provisions of Water & Air Act and Rules framed thereunder and consequently direct the Respondents not to insist upon contribution to the Corpus Fund.
4.	20385/2020	M/s Hetero Labs Limited Unit IV, S No 599, Temple Street Bonthapalli(V) Gummadidala (M) Sangareddy Dist	

Direction No. 12:

"All the existing units shall have their primary effluent treatment system inside the unit, whether they are members of CETP or not and the same has to be scrupulously enforced by the Regulatory Authority".

Compliance:

It is respectfully submitted that as per the directions of the Hon'ble Supreme Court in WP (C) No. 375 of 2012, the Board vide paper notification dated 24.03.2017 has directed all the water pollution potential units in the State to establish primary effluent treatment system. The WP (C) No. 375 of 2012 was renumbered as OA No. 593 of 2017 in Hon'ble NGT, New Delhi and is under adjudication before the Hon'ble NGT, New Delhi. As per the directions of the Hon'ble NGT, the Board is filing monthly status reports to CPCB through online portal from August 2018 onwards.

Direction No. 14:

"At present there is no necessity for any direction against any of the units to pay any amount under 'polluter pays' principle except leaving it to the authority to invoke the same in appropriate cases".

Compliance:

It is to submit that as per the directions of the Hon'ble NGT, the Board is invoking the "Polluter pays Principle" in cases warranted.

Direction No. 15:

"On the factual matrix of the case, there is no necessity for appointment of any permanent authority by the Central Government by invoking powers under Section 3 of the Environment (Protection) Act, 1986. However, it is open to the Central Government to

appoint any such authority for supervising and implementing various directions given in the judgment since the directions are already existing directions from various authorities and are continuing process".

Compliance: --

Direction No. 16:

"CSR of the units as governed under the Companies Act, 2013 are independent of various directions contained in this judgment including setting up of a Super Speciality Hospital, amounts to be contributed for restoration etc".

Compliance: ---

Direction No. 17:

"There are no further directions required for functioning of Jeedimetla Effluent Treatment Plant (JETL) and the same is discharged, except directing the Board to make continuous monitoring of the function of JETL and ensure that the directions given by the Hon'ble Supreme Court dated 10.11.1999 to JETL are scrupulously followed."

Compliance:

The Board is monitoring inlet & outlet parameters on regular basis to verify the compliance of the inlet and outlet standards of JETL.

Inlet of JETL: The monthly average analysis results of inlet of M/s. JETL, pertaining to the parameters of effluents for the period from April 2020 to September 2020 are meeting the standards prescribed by the Board, except Ammonical Nitrogen in the month of September 2020 (71 mg/l as against CETP inlet standard of 50 mg/l).

Outlet of JETL: The monthly average analysis results of outlet of M/s. JETL, pertaining to the parameters of effluents from April 2020 to September 2020 are meeting the standards prescribed by the Board.

The monthly Analysis results of inlet and outlet of JETL from April 2020 to September 2020 are enclosed as **Annexure-XVIII.**

The Board is taking all necessary measures for compliance of the directions issued by the Hon'ble NGT, Chennai vide Judgment dated 24-10-2017.

MEMBER SECRETARY

MEMBER SECRETARY
T.S. Pollution Control Board
Paryavaran Bhavan, A-3, I.E.,
Sanathnagar, Hyderabad-18.

ANNEXURE-I

S.No.	Unit_Name	Line of activity	Connectivity status	Remarks
	RO, Sangareddy.			
1	M/s. Aurobindo Pharmaceuticals Ltd., Unit – I, Sy. No. 388/89, Borapatla (V), Hatnoora (M), Sangareddy District.	Pharmaceutical	Connected	
2	M/s Aurobindo Pharma Ltd., Unit V, Plot No. 79-91, Phase-II, IDA, Pashamylaram, Patancheru (M), Sagngareddy District.	Pharmaceutical	Connected	
3	Aurobindo Pharma Ltd., Unit - VI-A&B, Sy. No. 329/39 & 329/47, Chitkul, Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
4	M/s. Aurobindo Pharmaceuticals Ltd., Unit – IX, Sy. No. 371, Gundlamachanoor (V), Hatnoora (M), Sangareddy District.	Pharmaceutical	Connected	
5	M/s. Mylan Laboratories Ltd (Formerly M/s. Matrix Laboratories Ltd), Unit – 7, Plot No. 13, 14, 99 & 100, Phase-II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
6	M/s. Piramal Enterprises Ltd (Formerly M/s. Piramal Healthcare Ltd, Unit – I, II & III), Sy. No. 71,77,78,79A to 80A,81A & 82A, Digwal (V), Zaheerabad (M), Sangareddy District.	Pharmaceutical	Connected	
7	M/s. Everest Organics Ltd., Aroor (V), Sadasivpet (M), Sangareddy District.	Pharmaceutical	Connected	
8	M/s. Biocon Ltd., Plot No. 213 – 215, Phase – II, IDA, Pashamailaram (V), Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
9	M/s. Sri Chaitanya Chlorides Pvt. Ltd., Plot No. 31,32,39 and 40, Phase - II, Pashamailaram, Sangareddy District.	Pharmaceutical	Connected	
10	M/s. MSN Pharma Chem Pvt. Ltd (Formerly M/s. Monarch Laboratories Ltd), Plot No. 212, Phase –II, IDA, Pashamailaram (V), Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
11	M/s. Ogene Systems India Pvt Ltd., (Formerly Monarch Laboratories Ltd), Plot No. 212, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District	Pharmaceutical	Connected	
12	M/s. Arch Pharma Labs Ltd., (formerly M/s. Merven Drug Products Ltd.),Sy. No. 323, Gundlamachanoor (V), Hatnoora (M), Sangareddy District.	Pharmaceutical	Connected	
13	M/s. MSN Laboratories Ltd, Sy. No. 317 & 323, Rudraram (V), Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
14	M/s. Suven Life Sciences Ltd., Plot No. 262, 263, 270 & 271, IDA, Phase-II, Pashamailaram (V), Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
15	M/s.Hitesh Chemicals & Drugs Pvt. Ltd., D-7 & 8, Industrial Estate, Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
16	M/s.Roopa Industries Ltd., A3, A4, Phase – IV, IDA, Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
17	M/s. Inventa Chemicals Ltd., Unit – III, (Formely M/s. Deccan Drugs Ltd.,), Sy. No. 221, Pati (V), Patancheru(M), Sangareddy District.	Pharmaceutical	Connected	
18	M/s. MSN Laboratories Ltd, Unit-II, (formerly M/s. Venkatarama Chemicals Ltd), Sy. No. 36/A, Kardanoor (V), Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
19	M/s. Covalent Laboratories Ltd., (Formerly SV's Remedies Ltd, formerly Randy Laboratories Limited, Sy. No. 374/A, Gundlamachnoor (V), Hathnoora (M), Sangareddy District.	Pharmaceutical	Connected	
20	M/s. Honour Lab Pvt. Ltd, Unit-V, (Formerly M/s. Cirex Pharmaceutical Ltd), Sy. No. 371, Gundlamachanoor (V), Hatnoor (M), Sangareddy District.	Pharmaceutical	Connected	

21	M/s. Arene Life Sciences Ltd., Sy. No. 49 & 210, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
22	M/s. Synthokem Labs Pvt. Ltd., Unit – II, (Formerly M/s. Pfimex Organics Ltd.), Plot No.222-224 & 235-237, Phase–II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
23	M/s. Virchow Petrochemical Pvt.Ltd., Plot No. 17A, IDA, Patancheru, Sangareddy District.	Pharmaceutical	Connected	
24	M/s. Chromo Laboratories India Pvt. Ltd., (Formerly M/s. Anjani Chem), Plot No. 43, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.	Pharmaceutical	Connected	
25	Smilax Laboraories Ltd, Patancheru (M), Sangareddy District.	Pharmaceutical	Closed - Sick.	Sick
26	M/s. SS Organics Ltd., Sy. No. 252/1, Aroor (V), Sadasivpet (M), Sangareddy Dist.	Pharmaceutical	Connected	
27	Anu's Laboratories Ltd, Unit-II (Formerly Nitya Laboratories Ltd.,) IDA, Pashamylaram, Patancheru (M), Sangareddy District.	Pharmaceutical	Closed - Sick.	Sick
28	Avon Organics Ltd, Sy. No. 18, Yawapur (V), Sadasivapet (M), Sangareddy District.	Pharmaceutical	Closed - Sick.	Sick
29	M/s. Nectar Crop Sciences Ltd (formerly M/s. Hyderabad Chemicals Products Ltd), Plot No. 60 & 61, IDA, Pashamailaram (V), Patancheru (M), Sangareddy District.	Pesticides	Conneted.	
30	Deccan Leathers Ltd, Plot No. 25, Phase-I, IDA, Patancheru (M), Sangareddy District.	Tannery	Sick	Sick
31	Neuland Laboratories Ltd, Unit-II, Plot No. 92-94. 257-259, IDA,Phase-II, Pashamylaram (V&M), Sangareddy District.	Pharmaceutical	Connected	
32	Virupaksha Organics Pvt. Ltd Plot No. 32 & 33, Phase-I, IDA, Pashamylaram (V&M), Sangareddy District.	Pharmaceutical	Connected	
33	Patancheru Enviro Tech Ltd, Plot No. 23,24,25 PhaseIV, IDA, Patancheru, Sangareddy District	CETPs	Connected	
34	Gensynth Laboratories Pvt. Ltd, Pashamylaram, Sangareddy District.	Pharmaceutical	Connected.	
35	RR Laboratories Pvt. Ltd, Plot No. 206, Phase-II, IDA, Pashamylaram, Patancheru (M), Sangareddy District.	Intermediates	Connected.	
36	AVR Organics Pvt. Ltd, Yewapur (V), Sadasivapet (M), Sangareddy District.	Intermediates	Connected.	
37	Micro Molecules Pvt. Ltd, Plot No. 4,5,14&15, Phase-II, IDA, Pashamylaram, Patancheru M), Sangareddy District.	Intermediates	Connected.	
38	Satyadeva Pharmaceuticals Pvt. Ltd, Unit-II, Plot No. 21-26, Phase-II, IDA, Pashamylaram, Patancheru (M), Sangareddy District.	Intermediates	Connected.	
	RO, R.C.Puram.			
39	M/s. Mylan Laboratories Ltd., Unit – II (Formerly M/s. Astrix Laboratories Ltd.,), Sy.No.10 & 42, Gaddapotharam (V), Jinnaram (M), Sangareddy District - 502 319.	Pharmaceutical	Connected	
40	M/s. Mylan Laboratories Ltd., Unit-I, (Formerly M/s. Matrix Laboratories Ltd., Unit – I / Formerly M/s. Vorin Laboratories Ltd.,) Sy.No. 10, IDA, Gaddapotharam, Jinnaram (M), Sangareddy District - 502 319.	Pharmaceutical	Connected	
41	M/s. Dr. Reddy Laboratories Ltd., Unit – I, Plot No. 137, 138, 145 & 146 SVCIE, Bollaram (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
42	M/s. Dr. Reddy Laboratories Ltd., Unit – II, Plot Nos.1, 75 A & B, 110, 111 & 112, SVCIE, Bollaram (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	

43	M/s. Dr. Reddys Laboratories Ltd., Chemical Tech Operations, Unit – III, Plot Nos. 116, 126 C & Sy.No. 157, S.V. Co-Operative Industrial Estate, IDA, Bollaram, Jinnaram (M), Sangareddy District 502 325.	Pharmaceutical	Connected	
44	M/s. Sri Krishna Pharmaceuticals Ltd, Unit-IV (Formerly M/s. Sri Krishna Drugs Ltd, Unit- II & M/s. Arandy Laboratories Ltd), Sy.No. 296/7/10, IDA Bollaram, Jinnaram (M), Sangareddy District 502 325.	Pharmaceutical	Connected	
45	M/s. Hygro Chemicals Pharmtek Pvt Ltd., (Formerly known as M/s. Hygro Chemicals Pvt Ltd.,), Plot No. 174, Progressive Industrial Society, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
46	M/s. Gennex Pharmaceuticals Ltd., (Formerly M/s. Prudential Pharmaceuticals Ltd), Sy.No.133, IDA, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
47	M/s. Prabhava Organics (P) Ltd., Plot No. 103/B, Sri Venkateswara Co-op. Indl. Estate, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
48	M/s. Glochem Industries Ltd., Sy.No. 174 to 176, IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
49	M/s. Rampex Labs Pvt Ltd., Sy.No. 172, Plot No. 151, S.V. Co-op. Industrial Estate, (V) Road, IDA, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
50	M/s. Sreekara Organics, Sy.No. 159/A, SVCIE, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
51	M/s. Sheetal Chemicals Pvt Ltd., Bollaram (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
52	M/s. Aktinos Pharma Pvt Ltd., (Formerly M/s. Vaishnavi Labs Ltd.,) Plot No. 154/A/6, Sy.No. 172 A, S. V. CO-Op. Industrial Estate, IDA, Bollaram (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
53	M/s. Hexagon Drug Laboratories Pvt Ltd., Plot No. 103/D, SVCIE, IDA, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
54	M/s. Pragathi Organics Ltd., Bollaram Village, Jinnaram Mandal, Sangareddy District.	Pharmaceutical	Sick	Sick
55	M/s. Sridhanada Laboratories, (Formerly M/s. Hydex Chemicals Pvt Ltd.,) Sy.No. 296/7/3, IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
56	M/s. Vindhya Organics (Formerly M/s. Parsin Chemicals Ltd), Plot.No.3, 4 & 5, Anrich Industrial Estate, IDA Bollaram, Jinnaram (M), Sangareddy District - 502 325.	Pharmaceutical	Connected	
57	M/s. Vijayasri Organics, Plot No. 164/A3, Sy.No. 172/A, S.V. Cooperative Industrial Estate, IDA, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
58	M/s. Fermi Chemicals Pvt Ltd., (Formerly M/s. Narmada Chemicals Ltd.,), Sy.No. 103/E/1, SVCIE, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
59	M/s. Balaji Amines, Bollaram (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
60	M/s. Enpiar Pharma Pvt Ltd., (Formerly M/s. Vishnu Biotech Pvt Ltd.,) Sy.No. 296/7/3 & 1/5, IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
61	M/s. Aurobindo Pharmaceuticals Ltd., Unit – II, Plot No. 103/A, 104/A, SVCIE, IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
62	M/s. Sai Life Sciences Ltd., (Formerly M/s. Sai Advantium Pharma Ltd), Sy.No. 296/7/3, IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	

63	M/s. Harika Drugs Pvt., Ltd., Sy.No. 165, Gummadidala (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
64	M/s. Shri Narahari Chemicals (P) Ltd., Sy.No. 315/2, Kallakal (V), Toopran (M), Medak District. – 502 334	Pharmaceutical	Connected	
65	M/s. Clininvent Research Pvt. Ltd., (Formerly M/s.Teckbond Laboratories Pvt Ltd.,), Sy. No. 168, 170/A, 170/AA, 173/1 & 173/1AA, Anantharam (V), Gummadidala (M), Sangareddy District.	Pharmaceutical	Connected	
66	M/s. Srivathsa Enterprises, (Srivathsa Life sciences Pvt Ltd.,) Sy.No.172, Anantharam (V), Gummadidala (M), Sangareddy District - 502 313.	Pharmaceutical	Connected	
67	M/s. MSN Life Sciences Pvt Ltd., Unit-I (Formerly M/s. Vijeta Life Sciences Pvt Ltd.), Sy.No. 21/A & 21 AA, Mambapur (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
68	M/s. Apex Drugs & Intermediates Ltd., Unit – I, Sy.No. 14, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Sick	Sick
69	M/s. Divis Pharmaceuticals Pvt Ltd., Sy.No. 10, IDA, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
70	M/s. Erythro Pharmaceuticals Pvt Ltd., Sy.No. 13, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
71	M/s Vivin Drugs & Pharmaceuticals Ltd., (Formerly M/s Eytan Labs Ltd., (Formerly Matrix Laboratories Ltd U – VI & M/s Biotech Pharma Ltd.,), Sy.No.10 /A, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
72	M/s. Lee Pharma Pvt Ltd., Sy.No.10/G-1, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
73	M/s. Saraca Laboratories Pvt Ltd., Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
74	M/s. Aurobindo Pharma Ltd., Unit-VIII, Sy.No. 10 & 13, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
75	M/s. Hetero Labs Ltd., (Unit-I), Sy.No. 10, IDA Khazipally, Gaddapotharam (V), Jinnaram (M), Sangareddy District - 502 313.	Pharmaceutical	Connected	
76	M/s. Nosch Labs Pvt Ltd., (Formerly M/s. Sterilling Biochem Pvt. Ltd.,), Sy.No. 14, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
77	M/s. Metrochem API Pvt Ltd., (Formerly M/s Sigachi Laboratories Ltd.,) Sy. No. 42, Ali Nagar, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
78	M/s. Rakshit Drugs Pvt Ltd., Sy.No.10/B, Gaddapotharam, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
79	M/s. Neuland Laboratories Ltd., Unit – III, (Formerly M/s. Arch Pharma Labs Ltd., (Formerly M/s. Sibra Pharmaceuticals Ltd.), Plot No. 3-72, Sy.No.10, IDA, Gaddapotharam, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
80	M/s. Virchow Chemicals Pvt Ltd., Sy.No. 10, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
81	M/s. Virupaksha Organics Pvt Ltd., (Formerly M/s. DRK Chemicals Pvt Ltd.), Sy.No.10, Gaddapotharam (V), Jinnaram (M), Sangareddy District - 502 319.	Pharmaceutical	Connected	

82	M/s. KRS Pharmaceuticals Pvt. Ltd., (M/s. Vinay Chem), Sy.No.10/A, Gaddapotharam, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
83	M/s. Maithri Laboratories, Sy.No.14, IDA, Gaddapotharam, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
84	M/s. Lucent Drugs Private Limited, (Formerly M/s. Yag Mag Labs Pvt Ltd., Sy.No.10, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
85	M/s. Benova Labs Pvt Ltd., (Formerly M/s. Pilot Organics), Sy.No. 10, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
86	M/s. Meka Laboratories, Sy.No.10/C, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
87	M/s Aurore Life Sciences Pvt Ltd., (Formerly M/s Eshwar Pharmaceuticals Pvt. Ltd., / M/s. Konar Organics Ltd) Sy.No.180/2, Khazipally (V), Jinnaram (M), Sangareddy District	Pharmaceutical	connected	
88	M/s. Kekule Pharma Ltd., Sy.No. 180/1 to 15, Khazipally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
89	M/s. SMS Pharmaceuticals Limited, Unit-I, Khazipally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
90	M/s. Shri Ram Chlorochem Ltd., Sy.Nos. 180/1 to 15, Industrial Area, Khazipally (V), Jinnaram (M), Sangareddy District. District 502 319.	Pharmaceutical	Connected	
91	M/s. KRR Drugs & Chemicals (P) Ltd., (Formerly M/s. KRR Drugs & Intermediates Pvt Ltd), (Formerly M/s. Medeva Laboratories Pvt Ltd), Sy.No.180/1 to 15, IDA, Khazipally, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
92	M/s. Hetero Drugs Ltd, Unit-IV, Sy.No.599(P), 629 (P), 630 (P) & 631, IDA Bonthapally (V), Gummadidala (M), Sangareddy District.	Pharmaceutical	Connected	
93	M/s. Symed Labs Limited., Unit-I, Sy. No. 353, Domadugu (V), Jinnaram (M), Sangareddy District - 502 313.	Pharmaceutical	Connected	
94	M/s. Rakshit Drugs Pvt Ltd., Unit – II, (Formerly M/s.Saanvi Laboratories Pvt Ltd., (Formerly M/s.Twin Star Laboratories Ltd), Sy.No. 496, Temple Street, Bonthapally Village, Jinnaram Mandal, Sangareddy District.	Pharmaceutical	Connected	
95	M/s. Hetero Drugs Ltd, Unit – I, Sy.No.213, 215 & 253, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
96	M/s. Neuland Laboratories Ltd., Unit – I, Plot.No. 347, 474 & 490/2, Veerabhadraswamy Temple Road, Bonthapally (V), Jinnaram (M), Sangareddy District - 502 319.	Pharmaceutical	Connected	
97	M/s. Granules India Ltd., Unit-I, (Paracetamol Division), Sy.No. 533, 535, 536, Temple Road, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
98	M/s. Denisco Chemicals Pvt. Ltd., (Formerly M/s. Vaya Jayanthi Drugs (P) Ltd.,) Sy.No. 625, Temple Street, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
99	M/s.Metrochem API Pvt Ltd., (Formerly M/s Sigachi Laboratories Ltd.,) Sy.No.530 & 534, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
100	M/s. Virchow Drugs, Sy.No.639, Temple Road, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
101	M/s. Sri Gayathri Drugs Pvt Ltd., Sy.No.497, Bonthapalli (V), Gummadidala (M), Sangareddy District.	Pharmaceutical	Connected	
102	M/s. Maithri Drugs Pvt Ltd., (Formerly M/s. Bajaj Organics Pvt Ltd., /M/s. Bell Remedies), Sy.No. 222 to 225, IDA Bonthapally, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	

103	M/s. Granules India Ltd., (Formerly M/s. Auctus Pharma Ltd., & M/s. Neo Medichem Pvt Ltd.,), API Unit-III, Sy.No. 216, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
104	M/s. RMS Research Labs, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Sick	Sick
105	M/s. Honour Labs Ltd., (Formerly M/s. Vinar Organics Pvt Ltd), Unit-I, Sy.No. 202, Bonthapally, Jinnaram (M), Sangareddy District - 502 313.	Pharmaceutical	Connected	
106	M/s. Clariant India Limited, (Formerly M/s. Vivimed Labs Ltd., Unit-II, Sy.No. 202, 207A, 207AA, 207E, 208A, 208AA, 208E, 208EE, Notified Industrial Area, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
107	M/s. Sudershan Drugs & Intermediates Ltd., Kanukunta (V), Gummadidala (M), Sangareddy District.	Pharmaceutical	Connected	
108	M/s.Amara Labs (Formerly M/s Phanicare Pharmaceuticals), IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
109	M/s. Total Drugs & Intermediates Pvt Ltd., (Formerly M/s. Neulife Laboratories Ltd.,) Sy.No. 10, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
110	M/s. Pavan Drugs & Chemicals Pvt Ltd., Sy.No. 216, Bonthapally (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
111	M/s. South Whale Chemicals, Sy.No. 10, Plot No. A-1, IDA, Gaddapotharam, Jinnaram (M), Sangareddy District - 502 319.	Pharmaceutical	Connected	
112	M/s.Medchem Labs., (Formerly M/s. Zyden Gentec Ltd, & (Formerly M/s. Sree Venkateswara Medichem Labs Pvt Ltd), Plot No. 8-71/1, Sy.No.168, IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Connected	
113	M/s. Kalvik Laboratories Ltd., (M/s. Arka Laboratories), 15-52, IDA, Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Sick	Sick
114	M/s. SMS Pharmaceuticals Ltd., Unit – V, (Formerly M/s. Plant Organics Ltd.,), Sy.No. 296/7/4, IDA Bollaram, Jinnaram (M), Sangareddy District.	Pharmaceutical	Sick	Sick
115	M/s. Selma Laboratories Pvt Ltd., (Formerly M/s. Jupiter Bio Sciences Ltd.,) Sy.No.10, Gaddapotharam (V), Jinnaram (M), Sangareddy District.	Pharmaceutical	Sick	Sick
116	M/s. PSN Medicare Pvt Ltd., (Formerly M/s Vasishta Organics Pvt. Limited.) Sy. No. 296/7/11, IDA, Bollaram, Jinnaram Mandal, Sangareddy District	Pharmaceutical	Connected	
117	M/s Arch Pharma (Formerly M/s Watsol Organics Ltd.,) Mittapally Village, Siddipet Mandal, Siddipet District	Pharmaceutical	Connected	
	Merged industry			
	M/s. TPS Laboratories Pvt Ltd., Sy.No. 10, Gaddapotharam (V), Jinnaram (M), Sangareddy District.		Merged with M/s Virupaksha Organics	

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ANNEXURE -II (A)

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500018
Phone: 040 – 23887500

Lr. No. 6/NGT-Chennai/TSPCB/Legal/2013-254 **Date: 26-08-2020**

To

The Director,
Indian Institute of Technology,
Hyderabad.

Sir,

Sub: TSPCB – Legal -- Hon'ble National Green Tribunal, Southern Zone, Chennai – Application Nos. 69 to 72 of 2013 & Batch -- Patancheru Pollution Matter – Judgment dated 24.10.2017 –Request to take up the study for estimation of the cost for restoration and remediation of the five lakes- Reg.

Ref:
1. Hon'ble NGT, Chennai Judgment dated 24.10.2017.
2. Meeting convened by the Chief Secretary, Govt. of Telangana on 01.12.2017.
3. Meeting convened by the Chairman, TSPCB & Chief Advisor, Govt., of Telangana on 27.02.2018.
4. Meeting convened by the Hon'ble Minister for IT E&C, MA&UD, Industries & Commerce, Mines & Geology, Public Enterprises and NRI Affairs on 03.03.2018.
5. Meeting convened by the Member Secretary on 07.07.2020.

DESPATCHED ON: 27/8/20

Attention is invited to the subject and references cited.

The Hon'ble NGT, Chennai issued certain directions to the State Government vide Judgment dated 24.10.2017 in the Patancheru Pollution Batch Cases. As per the directions of the Hon'ble NGT, the restoration / remediation of 5 polluted lakes in the area namely Khazipally, Gandigudem, Asanikunta, Kistareddypet and Isnapur Tank in Sangareddy District has to be takenup. During the review meeting by the Chief Secretary, Government of Telangana, it was decided that STPs shall be constructed on the upstream of the lakes before taking up restoration/ remediation of the lakes. The HMWS&SB has submitted the proposals for construction of STPs.

The Member Secretary has reviewed the proposals for construction of STPs. During the meeting, status of restoration / remediation of 5 lakes in the area namely Khazipally, Gandigudem, Asanikunta, Kistareddypet and Isnapur Tank was also reviewed and it was decided that a study shall be awarded to IIT, Hyderabad for estimation of cost towards remediation / restoration of Lakes based on the available data/information with regard to data/ analysis of the water & soil.

The available base line data with respect to the above five lakes will be shared by the TSPCB.

In view of the above, it is requested take-up the study on estimation of cost towards remediation / restoration of 5 lakes in the area namely Khazipally, Gandigudem, Asanikunta, Kistareddypet and Isnapur Tank, duly touching upon the basic points raised in the Judgment of Hon'ble NGT.

Yours faithfully,
Sd/-
MEMBER SECRETARY

Copy to the JCEE, ZO, RC Puram for information. He is directed to follow-up with IIT, Hyderabad and ensure that the report is furnished at the earliest.

Copy to the EE, RO, RC Puram/ EE, RO, Sangareddy for information.

// T.C.F.B.O //

CHIEF ENVIRONMENTAL ENGINEER
TSPCB, HEAD OFFICE, HYDERABAD.

ANNEXURE-II (B)

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

NABL T-3863

CENTRAL LABORATORY KISTAREDDYPET LAKE

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/9660-9662

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 29/09/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 09/10/2020

Received on: 30/09/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 1 of 2

Source: Kistareddypet Lake

Sample code	:	Sample details / collection point
9660	-	Water sample collected from Kistareddypet lake – East side - 100 meters away from the inlet
9661	-	Water sample collected from Kistareddypet lake – East side - 200 meters away from the inlet
9662	-	Water sample collected from Kistareddypet lake – East side - 300 meters away from the inlet

Parameters	Unit	Results		
		9660	9661	9662
pH	-	7.02	7.27	7.35
Electrical conductivity	µS/cm	1796	1817	1859
Dissolved oxygen	mg/L	5.6	6.2	6.9
Chemical Oxygen Demand	mg/L	135	100	95
BOD 3 at 27°C	mg/L	20	17	16
Total Suspended Solids	mg/L	14	18	12
Total Dissolved Solids	mg/L	1172	1188	1214
Phosphorus as P	mg/L	0.22	0.08	0.07
Potassium as K	mg/L	21	21	22
Total Nitrogen	mg/L	9.9	13.6	20.4
Ammonical Nitrogen	mg/L	BDL	2.24	6.72
Boron	mg/L	BDL	BDL	BDL
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class		**D**	**D**	**D**

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/9660-9662

Collected on: 29/09/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 09/10/2020

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72
Received on: 30/09/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 2 of 2

Source: Kistareddypet Lake

Sample code : Sample details / collection point

9660 - Water sample collected from Kistareddypet lake – East side - 100 meters away from the inlet
9661 - Water sample collected from Kistareddypet lake – East side - 200 meters away from the inlet
9662 - Water sample collected from Kistareddypet lake – East side - 300 meters away from the inlet

Parameters	Unit	Results		
		9660	9661	9662
Free Ammonia	mg/L	BDL	0.06	0.02
SAR	-	4.64	4.02	6.26
Total coliform	MPN/100ml	920	1600	920
Fecal coliform	MPN/100ml	280	220	170
CPCB water quality criteria class		**D**	**D**	**D**

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

--- End of Report ---

TELANGANA STATE POLLUTION CONTROL BOARD

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Ph: 040-23887500

NABL T-3863

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/9663-9665

Collected on: 29/09/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 09/10/2020

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72
Received on: 30/09/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 1 of 2

Source: Kistareddypet Lake

Sample code : Sample details / collection point

- 9663 - Water sample collected from Kistareddypet lake – midstream of the lake
- 9664 - Water sample collected from Kistareddypet lake – Southside between the inlet pipes 1,2 &3
- 9665 - Water sample collected from Kistareddypet lake – Southside between the inlet pipes 4,5,6,7,8 &9

Parameters	Unit	Results		
		9663	9664	9665
pH	-	7.48	7.56	7.68
Electrical conductivity	µS/cm	1863	1885	1892
Dissolved oxygen	mg/L	5.4	6.1	6.5
Chemical Oxygen Demand	mg/L	101	115	70
BOD 3 at 27°C	mg/L	17	19	11
Total Suspended Solids	mg/L	10	14	12
Total Dissolved Solids	mg/L	1212	1232	1231
Phosphorus as P	mg/L	0.01	0.01	0.05
Potassium as K	mg/L	21	22	21
Total Nitrogen	mg/L	11.4	15.1	14.5
Ammonical Nitrogen	mg/L	1.12	2.80	2.80
Boron	mg/L	BDL	BDL	BDL
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	0.269
CPCB water quality criteria class		**D**	**D**	**D**

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD

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Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/9663-9665

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 29/09/2020

Received on: 30/09/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 09/10/2020

Source: Kistareddypet Lake

Sample code : Sample details / collection point

9663 - Water sample collected from Kistareddypet lake – midstream of the lake

9664 - Water sample collected from Kistareddypet lake – Southside between the inlet pipes 1,2 &3

9665 - Water sample collected from Kistareddypet lake – Southside between the inlet pipes 4,5,6,7,8 &9

Parameters	Unit	Results		
		9663	9664	9665
Free Ammonia	mg/L	0.02	0.05	0.07
SAR	-	4.78	5.73	6.41
Total coliform	MPN/100ml	540	540	>1600
Fecal coliform	MPN/100ml	130	170	540
CPCB water quality criteria class		D	D	D

Note: Results related to sample as received

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

--- End of Report ---

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/9666-9671

Submitted by: TSPCB along with NGT Committee Members of O.A.No.69-72

Received on: 30/09/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 100g. Sample

Issue date: 29/10/2020

Page No.: 1 of 1

Source: Kistareddypet Lake – Soil Samples

Sample code	:	Sample details / collection point
9666	-	Kistareddypet lake – East side – 100 mtrs away from the inlet of the lake (Composite sample)
9667	-	Kistareddypet lake – East side – 200 mtrs away from the inlet of the lake (Composite sample)
9668	-	Kistareddypet lake – East side – 300 mtrs away from the inlet of the lake (Composite sample)
9669	-	Kistareddypet lake – Midstream of the lake
9670	-	Kistareddypet lake – Southside between the inlet pipes 1, 2 and 3
9671	-	Kistareddypet lake – Southside – between the inlet pipes 4, 5, 6, 7, 8 and 9

Parameter (s)	Units	Results					
		9666	9667	9668	9669	9670	9671
pH	-	7.14	6.75	7.39	6.9	6.86	7.22
Electrical conductivity	µS/cm	545	824	1034	1891	1190	812
Copper as Cu	mg/kg	58.8	24.3	13.9	32.7	BDL	10.6
Zinc as Zn	mg/kg	513	156.5	86.9	229.5	11.5	53.4
Lead as Pb	mg/kg	38.4	38.4	27.7	58.9	BDL	19.1
Cadmium as Cd	mg/kg	BDL	BDL	BDL	BDL	BDL	BDL
Chromium as Cr	mg/kg	518.0	234.5	108.1	164.8	1.15	BDL
Nickel as Ni	mg/kg	32.0	28.1	19.4	40.0	1.45	14.5

Note: Results related to sample as received.

BDL: Below Detectable limit

Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Toxicity Characteristic Leaching Procedure (TCLP) - Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/9666

Collected on: 29/09/2020
Test method: USEPA, SW846 & APHA 23rd Edition
Issue date: 07/11/2020

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72
Received on: 30/09/2020
Quantity of the sample: 500g.
Page No.: 1 of 1

Source: Kistareddypet Lake

Sample code : Sample details / collection point

9666 - Kistareddypet lake – East side – 100 mtrs away from the inlet of the lake (Composite sample)

Parameter (s)	Result	Standards as per CRIT and TCLP Standards as per Schedule – II of HWM Rules 2016
	9666	
Colour	Brown	-
State	Solid	-
TCLP- Copper mg/l	BDL	25
TCLP -Zinc mg/l	0.4455	250
TCLP -Cadmium mg/l	BDL	1.0
TCLP -Nickel mg/l	BDL	20
TCLP -Lead mg/l	BDL	5.0
TCLP – Chromium mg/l	0.4054	5.0

Note: Results related to sample as received.
BDL – Below Detectable Limit

Joint Chief Environmental Scientist (FAC)

.....End of Report.....

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/9660-9665
Collected on: 29/09/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 12/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 30/09/2020
Quantity of the sample: 1Ltr. Sample each
Page No.: 1 of 1

Source : Kistareddypet Lake Samples.

Sample code	:	Sample details / collection point
9660	-	Kistareddypet Lake – East side – 100 metres away from the Inlet of the lake.
9661	-	Kistareddypet Lake- East side-200 metres away from the Inlet of the lake.
9662	-	Kistareddypet Lake-East side-300 metres away from the Inlet of the lake.
9663	-	Kistareddypet Lake-Midstream of the lake.
9664	-	Kistareddypet Lake- South side-between the Inlet Pipes 1, 2 and 3.
9665	-	Kistareddypet Lake – South side between the Inlet Pipes 4, 5, 6, 7, 8 and 9.

Sample Code: 9660

S. No	Compounds Identified
1	2-Propenoic acid, butyl ester
2	Cetene
3	Behenic alcohol
4	1-Tetradecene
5	7, 9-Di-tert-butyl-1-oxaspiro(4, 5) deca-6,9-diene-2,8-dione
6	Isobutyl acrylate
7	Styrene
8	Dibutyl phthalate
9	Phenol, 3, 5-bis(1, 1-dimethylethyl)

Sample Code: 9661

S. No	Compounds Identified
1	Cetene
2	Thiophene, tetrahydro,1-oxide
3	Styrene
4	Phenol, 3, 4-bis(1, 1-dimethylethyl)
5	1-Octadecanol
6	7, 9-Di-tert-butyl-1-oxaspiro(4, 5) deca-6,9-diene-2,8-dione
7	17-Pentatriacontene

Sample Code: 9662

S. No	Compounds Identified
1	1-Octadecanol
2	Cetene

Sample Code: 9663

S. No	Compounds Identified
1	Acetic acid, dichloro
2	Cetene
3	1-Octadcene
4	Behenic alcohol

Sample Code: 9664

S. No	Compounds Identified
1	Cetene

Sample Code: 9665

S. No	Compounds Identified
1	Cetene
2	7,9-Di-tert-butyl-1-Oxaspiro(4,5)deca-6,9-diene-2,8-dione
3	1,2-Benzenedicarboxylic acid, butyl octyl ester
4	Styrene
5	1,3,5,7-Cyclooctatetraene

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/9666-9671
Collected on: 29/09/2020
Test method: USEPA SW846
Issue date: 12/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 30/09/2020
Quantity of the sample: 500g. Sample each
Page No.: 1 of 1

Source : Kistareddypet Lake Sediment Samples.

Sample code : Sample details / collection point

9666 - Kistareddypet Lake – East side – 100 metres away from the Inlet of the lake. (Compostie sample).

9667 - Kistareddypet Lake- East side-200 metres away from the Inlet of the lake. (Compostie sample).

9668 - Kistareddypet Lake-East side-300 metres away from the Inlet of the lake. (Compostie sample).

9669 - Kistareddypet Lake-Midstream of the lake.

9670 - Kistareddypet Lake- South side-between the Inlet Pipes 1, 2 and 3.

9671 - Kistareddypet Lake – South side between the Inlet Pipes 4, 5, 6, 7, 8 and 9.

Sample Code: 9666

S. No	Compounds Identified
	No compounds detected

Sample Code: 9667

S. No	Compounds Identified
	No compounds detected

Sample Code: 9668

S. No	Compounds Identified
	No compounds detected

Sample Code: 9669

S. No	Compounds Identified
	No compounds detected

Sample Code: 9670

S. No	Compounds Identified
	No compounds detected

Sample Code: 9671

S. No	Compounds Identified
	No compounds detected

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD

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Ph: 040-23887500

NABL T-3863

CENTRAL LABORATORY

Analysis Report

GANDIGUDEM TANK

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10002-10005

Collected on: 30/09/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/10/2020

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72
Received on: 01/10/2020
Quantity of the sample: 1 Ltr. sample each

Source: Gandigudem Tank

Sample code : Sample details / collection point

- 10002 - Water sample collected from Gandigudem Tank – North east side near stone crusher
- 10003 - Water sample collected from Gandigudem Tank – Opp. to ready mix plant
- 10004 - Water sample collected from Gandigudem Tank – Midstream of the lake
- 10005 - Water sample collected from Gandigudem Tank – North west side near temple

Parameters	Unit	Results			
		10002	10003	10004	10005
pH	-	7.64	7.61	7.54	7.70
Electrical conductivity	µS/cm	1580	1184	1522	1521
Dissolved oxygen	mg/L	4.0	4.2	4.7	4.0
Chemical Oxygen Demand	mg/L	94	57	90	98
BOD 3 at 27°C	mg/L	25	16	23	25
Total Suspended Solids	mg/L	14	20	18	22
Total Dissolved Solids	mg/L	1030	772	992	984
Phosphorus as P	mg/L	0.16	0.30	0.27	0.19
Potassium as K	mg/L	21	14	22	22
Total Nitrogen	mg/L	12.0	9.9	10.6	13.6
Ammonical Nitrogen	mg/L	1.12	1.68	2.24	3.36
Boron	mg/L	BDL	BDL	BDL	BDL
Heavy Metals					
Copper	mg/L	BDL	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL	BDL
CPCB water quality criteria class		**E**	**E**	**D**	**E**

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	**A**	**B**	**C**	**D**	**E**
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD

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Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10002-10005

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 30/09/2020
Received on: 01/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Quantity of the sample: 1 Ltr. sample each
Issue date: 08/10/2020

Source: Gandigudem Tank

Sample code	:	Sample details / collection point
10002	-	Water sample collected from Gandigudem Tank – North east side near stone crush
10003	-	Water sample collected from Gandigudem Tank – Opp. to ready mix plant
10004	-	Water sample collected from Gandigudem Tank – Midstream of the lake
10005	-	Water sample collected from Gandigudem Tank – North west side near temple

Parameters	Unit	Results			
		10002	10003	10004	10005
Free Ammonia	mg/L	0.02	0.03	0.04	0.08
SAR	-	2.94	2.30	3.85	3.72
Total coliform	MPN/100ml	79	540	33	49
Fecal coliform	MPN/100ml	13	130	05	08
CPCB water quality criteria class		**E**	**E**	**D**	**E**

Note: Results related to sample as received

CPCB Water Quality Criteria					
Parameters	**A**	**B**	**C**	**D**	**E**
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

--- End of Report ---

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

NABL T-3863

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10006-10009

Collected on: 30/09/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 08/10/2020

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72
Received on: 01/10/2020
Quantity of the sample: 1 Ltr. sample each

Source: Gandigudem Tank

Sample code : Sample details / collection point

- 10006 - Water sample collected from Gandigudem Tank 100 meters away from inlet
- 10007 - Water sample collected from Gandigudem Tank 200 meters away from inlet
- 10008 - Water sample collected from Gandigudem Tank 300 meters away from inlet
- 10009 - Water sample collected from Gandigudem Tank main inlet

Parameters	Unit	Results			
		10006	10007	10008	10009
pH	-	7.56	7.57	7.63	7.55
Electrical conductivity	µS/cm	1329	1357	1465	1285
Dissolved oxygen	mg/L	4.1	5.5	4.8	4.4
Chemical Oxygen Demand	mg/L	82	98	45	74
BOD 3 at 27°C	mg/L	22	27	11	19
Total Suspended Solids	mg/L	16	20	16	18
Total Dissolved Solids	mg/L	872	886	958	842
Phosphorus as P	mg/L	0.23	0.23	0.2	0.16
Potassium as K	mg/L	19	21	21	17
Total Nitrogen	mg/L	10.4	8.3	8.9	8.3
Ammonical Nitrogen	mg/L	2.24	2.24	2.80	1.12
Boron	mg/L	BDL	BDL	BDL	BDL
Heavy Metals					
Copper	mg/L	BDL	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL	BDL
CPCB water quality criteria class		**D**	**D**	**D**	**D**

Note: Results related to sample as received
BDL: Below Detectable Limit

Parameters	CPCB Water Quality Criteria				
	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10006-10009

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 30/09/2020

Received on: 01/10/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 08/10/2020

Page No: 2 of 2

Source: Gandigudem Tank

Sample code	:	Sample details / collection point
10006	-	Water sample collected from Gandigudem Tank 100 meters away from inlet
10007	-	Water sample collected from Gandigudem Tank 200 meters away from inlet
10008	-	Water sample collected from Gandigudem Tank 300 meters away from inlet
10009	-	Water sample collected from Gandigudem Tank main inlet

Parameters	Unit	Results			
		10006	10007	10008	10009
Free Ammonia	mg/L	0.04	0.04	0.06	0.02
SAR	-	3.73	4.78	3.54	2.86
Total coliform	MPN/100ml	79	49	49	>1600
Fecal coliform	MPN/100ml	17	13	5	350
CPCB water quality criteria class		**D**	**D**	**D**	**D**

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	**A**	**B**	**C**	**D**	**E**
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10002-A-10009-A **Submitted by:** TSPCB along with NGT Committee Members of O.A.No.69-72

Received on: 01/10/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 100g. Sample

Issue date: 29/10/2020

Page No.: 1 of 1

Source: Gandigudem Tank – Soil Samples

Sample code	:	Sample details / collection point
10002 - A	-	Gandigudem Tank – North east side near Stone crush
10003 - A	-	Gandigudem Tank – Opp. To Ready mix plant
10004 – A	-	Gandigudem Tank – Midstream of the lake
10005 – A	-	Gandigudem Tank – Northwest side near temple
10006 – A	-	Gandigudem Tank – 100 mtrs away from inlet
10007 – A	-	Gandigudem Tank – 200 mtrs away from inlet
10008 – A	-	Gandigudem Tank – 300 mtrs away from inlet
10009 – A	-	Gandigudem Tank – main inlet

Parameter (s)	Units	Results							
		10002 - A	10003 - A	10004 – A	10005 – A	10006 – A	10007 – A	10008 – A	10009 – A
pH	-	7.9	7.71	7.80	7.67	7.54	7.7	7.85	8.01
Electrical conductivity	µS/cm	101	543	539	908	461	506	478	86
Copper as Cu	mg/kg	BDL	6.6	16.3	13.9	15.9	BDL	9.7	BDL
Zinc as Zn	mg/kg	BDL	65.4	63.4	55.9	66.3	4.8	40.7	BDL
Lead as Pb	mg/kg	BDL	23.4	44.9	36.3	36.3	BDL	27.1	BDL
Cadmium as Cd	mg/kg	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
Chromium as Cr	mg/kg	BDL	25.5	33.6	40.0	33.6	7.01	21.63	0.725
Nickel as Ni	mg/kg	BDL	12.4	26.9	23.8	27.0	0.4	17.5	BDL

Note: Results related to sample as received.

BDL: Below Detectable limit

Joint Chief Environmental Scientist (FAC)

.....End of report.....

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CENTRAL LABORATORY

Toxicity Characteristic Leaching Procedure (TCLP) - Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10006

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 29/09/2020

Received on: 30/09/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 500g.

Issue date: 07/11/2020

Page No.: 1 of 1

Source: Gandigudem Tank

Sample code : Sample details / collection point

10006 - Gandigudem Tank – 100 mtrs away from inlet

Parameter (s)	Results	Standards as per CRIT and TCLP Standards as per Schedule – II of HWM Rules 2016
	10006	
Colour	Brown	-
State	Solid	-
TCLP- Copper mg/l	BDL	25
TCLP -Zinc mg/l	0.0536	250
TCLP -Cadmium mg/l	BDL	1.0
TCLP -Nickel mg/l	BDL	20
TCLP -Lead mg/l	BDL	5.0
TCLP – Chromium mg/l	0.0407	5.0

Note: Results related to sample as received.

BDL – Below Detectable Limit

Joint Chief Environmental Scientist (FAC)

.....End of Report.....

TELANGANA STATE POLLUTION CONTROL BOARD
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CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10002-10009
Collected on: 30/09/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 13/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 01/10/2020
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source: Water samples of Gandigudem Tank.

Sample code	:	Sample details / collection point
10002	-	Gandigudem Tank – North East side – Near Stone Crush.
10003	-	Gandigudem Tank-Opposite to Ready Mix Plant.
10004	-	Gandigudem Tank – Midstream of the lake.
10005	-	Gandigudem Tank – North west side – Near temple.
10006	-	Gandigudem Tank – 100 metres away from Inlet.
10007	-	Gandigudem Tank- 200 meters away from Inlet.
10008	-	Gandigudem Tank – 300 meters away from Inlet.
10009	-	Gandigudem Tank – Main Inlet.

Sample Code: 10002

S. No	Compounds Identified
1	Trichloroacetic acid, 4-hexadecyl ester

Sample Code: 10003

S. No	Compounds Identified
	No compounds detected

Sample Code: 10004

S. No	Compounds Identified
	No compounds detected

Sample Code: 10005

S. No	Compounds Identified
1	Trichloroacetic acid, 4-hexadecyl ester
2	1H-Indole, 3-Phenyl-2-(3'-phenyl-1H-indol-2'-yl)
3	1, 2-Bis(p-(trans-styryl)phenyl)-cis-ethylene

Sample Code: 10006

S. No	Compounds Identified
1	1H-Indole, 3-Phenyl-2-(3'-phenyl-1H-indol-2'-yl)

Sample Code: 10007

S. No	Compounds Identified
1	1H-Indole, 3-Phenyl-2-(3'-phenyl-1H-indol-2'-yl)

Sample Code: 10008

S. No	Compounds Identified
	No compounds detected

Sample Code: 10009

S. No	Compounds Identified
1	1H-Indole, 3-Phenyl-2-(3'-phenyl-1H-indol-2'-yl)

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
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.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
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CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10002-A-10009-A
Collected on: 30/09/2020
Test method: USEPA SW846
Issue date: 13/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 01/10/2020
Quantity of the sample: 500g sample each
Page No.: 1 of 1

Source: Sediment samples of Gandigudem Tank.

Sample code	:	Sample details / collection point
10002-A	-	Gandigudem Tank – North East side – Near Stone Crush.
10003-A	-	Gandigudem Tank-Opposite to Ready Mix Plant.
10004-A	-	Gandigudem Tank – Midstream of the lake.
10005-A	-	Gandigudem Tank – North west side – Near temple.
10006-A	-	Gandigudem Tank – 100 metres away from Inlet.
10007-A	-	Gandigudem Tank- 200 meters away from Inlet.
10008-A	-	Gandigudem Tank – 300 meters away from Inlet.
10009-A	-	Gandigudem Tank – Main Inlet.

Sample Code: 10002-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10003-A

S. No	Compounds Identified
1	Hexathiane

Sample Code: 10004-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10005-A

S. No	Compounds Identified
1	2-Furanmethanol, tetrahydro-.acetate

Sample Code: 10006-A

S. No	Compounds Identified
1	1-Buten-3-yne, 1-chloro-, (E)
2	1-Buten-3-yne, 2-chloro

Sample Code: 10007-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10008-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10009-A

S. No	Compounds Identified
	No compounds detected

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
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.....End of report.....

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NABL T-3863

CENTRAL LABORATORY

ISNAPUR TANK

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10125-10129

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on:01/10/2020

Received on: 03/10/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 12/10/2020

Source: Isnapur Tank

Sample code : Sample details / collection point

- 10125 - Water Sample Collected from Isnapur Lake - South west side - Opposite to M/s. Medicare Environmental Management Pvt Ltd. (Formerly M/s. Semb Ramky)
- 10126 - Water Sample Collected from Isnapur Lake - South west side - 200 mts away opposite to M/s. Medicare Environmental Management Pvt Ltd., . (Formerly M/s. Semb Ramky)
- 10127 - Water Sample Collected from Isnapur Lake - South west side - 300 mts away opposite to M/s. Medicare Environmental Management Pvt Ltd., . (Formerly M/s. Semb Ramky)
- 10128 - Water Sample Collected from Isnapur Lake - Midstream of the Lake
- 10129 - Water Sample Collected from Isnapur Lake - North East side - Near over head tank

Parameters	Unit	Results				
		10125	10126	10127	10128	10129
pH	-	7.67	7.48	7.43	7.37	7.54
Electrical conductivity	µS/cm	2392	2369	2394	2382	2390
Dissolved oxygen	mg/L	2.7	3.8	3.8	2.8	2.6
Chemical Oxygen Demand	mg/L	223	211	211	223	244
BOD 3 at 27°C	mg/L	54	53	51	53	59
Total Suspended Solids	mg/L	68	65	69	30	62
Total Dissolved Solids	mg/L	1504	1444	1433	1570	1530
Phosphorus as P	mg/L	0.5	0.47	0.35	0.57	0.18
Potassium as K	mg/L	50	51	51	50	51
Total Nitrogen	mg/L	44	46	45	42	46
Ammonical Nitrogen	mg/L	25	25	24	25	24
Boron	mg/L	0.32	0.29	0.26	0.30	0.30
Heavy Metals						
Copper	mg/L	BDL	BDL	BDL	BDL	BDL
Nickel	mg/L	0.101	0.133	0.112	0.122	0.133
Zinc	mg/L	BDL	BDL	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL	BDL	BDL
CPCB water quality criteria class		**E**	**E**	**E**	**E**	**E**

Note: Results related to sample as received

BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection

B-Outdoor bathing (Organised)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of Wild life and Fisheries

E-Irrigation, Industrial Cooling, Controlled Waste disposal

Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)

Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10125-10129

Collected on:01/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 12/10/2020

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72
Received on: 03/10/2020
Quantity of the sample: 1 Ltr. sample each

Source: Isnapur Tank

Sample code : Sample details / collection point

- 10125 - Water Sample Collected from Isnapur Lake - South west side - Opposite to M/s. Medicare Environmental Management Pvt Ltd. (semb Ramky)
- 10126 - Water Sample Collected from Isnapur Lake - South west side - 200 mts away opposite to M/s. Medicare Environmental Management
- 10127 - Water Sample Collected from Isnapur Lake - South west side - 300 mts away opposite to M/s. Medicare Environmental Management
- 10128 - Water Sample Collected from Isnapur Lake - Midstream of the Lake
- 10129 - Water Sample Collected from Isnapur Lake - North East side - Near over head tank

Parameters	Unit	Results				
		10125	10126	10127	10128	10129
Free Ammonia	mg/L	0.66	0.42	0.36	0.32	0.46
SAR	-	5.4	5.0	4.8	5.3	5.9
Total coliform	MPN/100ml	70	23	13	23	49
Fecal coliform	MPN/100ml	13	5	< 1.8	< 1.8	13
CPCB water quality criteria class		E	E	E	E	E

Note: Results related to sample as received

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

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--- End of Report ---

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10130-10134

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on:01/10/2020

Received on: 03/10/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 12/10/2020

Source: Isnapur Tank

Sample code : Sample details / collection point

10130 - Water Sample Collected from Isnapur Lake – North East side – Downstream Near Sluice
10132 - Water Sample Collected from Isnapur Lake - 100 meters away from Main Inlet
10133 - Water Sample Collected from Isnapur Lake - 200 meters away from Main Inlet
10134 - Water Sample Collected from Isnapur Lake - 300 meters away from Main Inlet

Parameters	Unit	Results			
		10130	10132	10133	10134
pH	-	7.38	7.24	7.37	7.40
Electrical conductivity	µS/cm	2352	2538	2390	2408
Dissolved oxygen	mg/L	2.2	3.3	3.0	3.5
Chemical Oxygen Demand	mg/L	240	248	215	211
BOD 3 at 27°C	mg/L	58	60	52	50
Total Suspended Solids	mg/L	52	69	70	75
Total Dissolved Solids	mg/L	1468	1580	1480	1516
Phosphorus as P	mg/L	0.39	0.50	0.28	0.47
Potassium as K	mg/L	50	53	52	54
Total Nitrogen	mg/L	44	47	41	44
Ammonical Nitrogen	mg/L	24	29	25	26
Boron	mg/L	0.24	0.28	0.26	0.26
Heavy Metals					
Copper	mg/L	BDL	BDL	BDL	BDL
Nickel	mg/L	0.133	0.205	0.118	0.161
Zinc	mg/L	BDL	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL	BDL
CPCB water quality criteria class		E	E	E	E

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD
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Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10130-10134

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on:01/10/2020

Received on: 03/10/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 12/10/2020

Source: Isnapur Tank

Sample code	:	Sample details / collection point
10130	-	Water Sample Collected from Isnapur Lake - North East side - Downstream Near Sluice
10132	-	Water Sample Collected from Isnapur Lake - 100 meters away from Main Inlet
10133	-	Water Sample Collected from Isnapur Lake - 200 meters away from Main Inlet
10134	-	Water Sample Collected from Isnapur Lake - 300 meters away from Main Inlet

Parameters	Unit	Results			
		10130	10132	10133	10134
Free Ammonia	mg/L	0.32	0.28	0.32	0.36
SAR	-	5.6	5.3	5.1	5.7
Total coliform	MPN/100ml	13	220	110	130
Fecal coliform	MPN/100ml	<2	49	23	23
CPCB water quality criteria class		E	E	E	E

Note: Results related to sample as received

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or <2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

--- End of Report ---

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10125-10129

Submitted by: TSPCB along with NGT Committee Members of O.A.No.69-72

Received on: 03/10/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 100g. Sample

Issue date: 29/10/2020

Page No.: 1 of 1

Source: Isnapur Lake – Soil Samples

Sample code	:	Sample details / collection point
10125-A	-	Isnapur Lake - South west side - Opposite to M/s. Medicare Environmental Management Pvt Ltd. (Formerly M/s. Semb Ramky)
10126-A	-	Isnapur Lake - South west side - 200 mts away opposite to M/s. Medicare Environmental Management Pvt Ltd., . (Formerly M/s. Semb Ramky)
10127-A	-	Isnapur Lake - South west side - 300 mts away opposite to M/s. Medicare Environmental Management Pvt Ltd., . (Formerly M/s. Semb Ramky)
10128-A	-	Isnapur Lake - Midstream of the Lake
10129-A	-	Isnapur Lake - North East side - Near over head tank

Parameter (s)	Units	Results				
		10125 – A	10126-A	10127-A	10128-A	10129-A
pH	-	5.98	5.59	6.04	6.07	5.9
Electrical conductivity	µS/cm	2078	1969	1448	1483	2629
Copper as Cu	mg/kg	BDL	BDL	BDL	BDL	3.35
Zinc as Zn	mg/kg	5.4	22.3	32.1	12.3	62.9
Lead as Pb	mg/kg	BDL	BDL	BDL	BDL	BDL
Cadmium as Cd	mg/kg	BDL	BDL	BDL	BDL	BDL
Chromium as Cr	mg/kg	5.16	13.72	19.18	9.145	33.06
Nickel as Ni	mg/kg	12.4	16.4	22.0	15.2	49.4

Note: Results related to sample as received.

BDL: Below Detectable limit

Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10130(A)-10134(A) **Submitted by:** TSPCB along with NGT Committee Members of O.A.No.69-72

Received on: 07/10/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 100g. Sample

Issue date: 29/10/2020

Source: Isnapur Lake – Soil Samples

Sample code	:	Sample details / collection point
10130-A	-	Isnapur Lake – North East side – Downstream Near Sluice
10132-A	-	Isnapur Lake - 100 meters away from Main Inlet
10133-A	-	Isnapur Lake - 200 meters away from Main Inlet
10134-A	-	Isnapur Lake - 300 meters away from Main Inlet

Parameter (s)	Units	Results			
		10130-A	10132-A	10133-A	10134-A
pH	-	6.17	6.48	6.22	6.24
Electrical conductivity	µS/cm	2415	1471	1280	1527
Copper as Cu	mg/kg	BDL	0.5	BDL	4.95
Zinc as Zn	mg/kg	23.8	88.4	BDL	67.9
Lead as Pb	mg/kg	BDL	BDL	BDL	3.9
Cadmium as Cd	mg/kg	BDL	BDL	BDL	BDL
Chromium as Cr	mg/kg	12.785	52.83	11.675	163.205
Nickel as Ni	mg/kg	26.6	257.0	6.65	107.5

Note: Results related to sample as received.

BDL: Below Detectable limit

Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD

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CENTRAL LABORATORY

Toxicity Characteristic Leaching Procedure (TCLP) - Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10125 – 10128

Collected on: 29/09/2020
Test method: USEPA, SW846 & APHA 23rd Edition
Issue date: 07/11/2020

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72
Received on: 30/09/2020
Quantity of the sample: 500g.
Page No.: 1 of 1

Source: Isnapur Lake

Sample code : Sample details / collection point

- 10125 - Isnapur Lake - South west side - Opposite to M/s. Medicare Environmental Management Pvt Ltd. (Formerly M/s. Semb Ramky)
- 10126 - Isnapur Lake - South west side - 200 mts away opposite to M/s. Medicare Environmental Management Pvt Ltd., . (Formerly M/s. Semb Ramky)
- 10127 - Isnapur Lake - South west side - 300 mts away opposite to M/s. Medicare Environmental Management Pvt Ltd., . (Formerly M/s. Semb Ramky)
- 10128 - Isnapur Lake - Midstream of the Lake

Parameter (s)	Results				Standards as per CRIT and TCLP Standards as per Schedule – II of HWM Rules 2016
	10125	10126	10127	10128	
Colour	Brown	Brown	Brown	Brown	-
State	Solid	Solid	Solid	Solid	-
TCLP- Copper mg/l	BDL	BDL	BDL	BDL	25
TCLP -Zinc mg/l	0.0919	0.121	0.2005	0.0318	250
TCLP -Cadmium mg/l	BDL	BDL	BDL	BDL	1.0
TCLP -Nickel mg/l	0.2394	0.1964	0.3584	0.2057	20
TCLP -Lead mg/l	BDL	BDL	BDL	BDL	5.0
TCLP – Chromium mg/l	0.0795	0.1083	0.1788	0.0269	5.0

Note: Results related to sample as received.
BDL – Below Detectable Limit

Joint Chief Environmental Scientist (FAC)

.....End of Report.....

TELANGANA STATE POLLUTION CONTROL BOARD

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CENTRAL LABORATORY

Toxicity Characteristic Leaching Procedure (TCLP) - Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10129-10234

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 29/09/2020
Test method: USEPA, SW846 & APHA 23rd Edition
Issue date: 07/11/2020

Received on: 30/09/2020
Quantity of the sample: 500g.
Page No.: 1 of 1

Source: Isnapur Lake

Sample code	:	Sample details / collection point
10129	-	Isnapur Lake - North East side - Near over head tank
10130	-	Isnapur Lake – North East side – Downstream Near Sluice
10132	-	Isnapur Lake - 100 meters away from Main Inlet
10133	-	Isnapur Lake - 200 meters away from Main Inlet
10134	-	Isnapur Lake - 300 meters away from Main Inlet

Parameter (s)	Results					Standards as per CRIT and TCLP Standards as per Schedule – II of HWM Rules 2016
	10129	10130	10132	10133	10134	
Colour	Brown	Brown	Brown	Brown	Brown	-
State	Solid	Solid	Solid	Solid	Solid	-
TCLP- Copper mg/l	BDL	BDL	BDL	BDL	BDL	25
TCLP -Zinc mg/l	0.1045	0.0019	0.033	0.1799	0.7606	250
TCLP -Cadmium mg/l	BDL	BDL	BDL	BDL	BDL	1.0
TCLP -Nickel mg/l	0.2702	0.1484	1.1999	0.1938	0.8189	20
TCLP -Lead mg/l	BDL	BDL	BDL	BDL	BDL	5.0
TCLP – Chromium mg/l	0.093	0.0006	0.0215	0.1619	0.6517	5.0

Note: Results related to sample as received.
BDL – Below Detectable Limit

Joint Chief Environmental Scientist (FAC)

.....End of Report.....

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
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CENTRAL LABORATORY

Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10125-10134
Collected on: 01/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 13/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 03/10/2020
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source: Isnapur Lake Water Samples.

Sample code : Sample details / collection point

10125 - Isnapur lake – South West side- opposite to M/s. Medicare Environmental Mgmt Pvt. Ltd., (Semb Ramky) – 100 meters away.

10126 - Isnapur lake- South west side – 200 meters away opposite to M/s. Medicare Environmental Mgmt.

10127 - Isnapur lake-South west side – 300 meters away from opposite to M/s. Medicare Environmental Mgmt.

10128 - Isnapur lake – Midstream of the lake.

10129 - Isnapur lake – North East side – near overhead tank.

10130 - Isnapur lake- North East side- downstream near sluice.

10132 - Isnapur lake – 100 meters away from main Inlet.

10133 - Isnapur lake – 200 meters away from main Inlet.

10134 - Isnapur lake – 300 meters away from main Inlet.

Sample Code: 10125

S. No	Compounds Identified
1	Acetic acid, dichloro
2	Dichloroactaldehyde
3	1, 2-Octadecanediol

Sample Code: 10126

S. No	Compounds Identified
1	Chloromethanesulfonyl chloride
2	Difluorochloromethane
3	Cetene
4	1-Hexacosene

Sample Code: 10127

S. No	Compounds Identified
1	Difluorochloromethane
2	1-Hexacosene

Sample Code: 10128

S. No	Compounds Identified
1	Methane-d, trichloro
2	1-Buten-3-yne, 1-chloro-, (Z)
3	Piperidine, 2-propyl-, (S)
4	Chloromethanesulfonyl chloride
5	4-Chlorobuten-3-yne
6	7, 9-Di-tert-butyl-1-Oxaspiro(4, 5)deca-6,9-diene-2,8-dione
7	1-Decanol, 2-hexyl
8	1-Hexacosene

Sample Code: 10129

S. No	Compounds Identified
1	1-Buten-3-yne, 1-chloro-, (Z)
2	1-Decanol, 2-hexyl
3	4-Chlorobuten-3-yne

Sample Code: 10130

S. No	Compounds Identified
1	1-Buten-3-yne, 1-chloro-, (Z)

Sample Code: 10132

S. No	Compounds Identified
1	2-Hexadecyl-5-methylpyrrolidine
2	Pyrrolidine, 2-butyl-1-methyl
3	1-Buten-3-yne, 1-chloro-, (E)
4	Chloromethanesulfonyl chloride
5	Acetic acid, chloro-, octadecyl
6	1-Hexacosene

Sample Code: 10133

S. No	Compounds Identified
1	Acetic acid, chloro-, octadecyl
2	2-Hexadecyl-5-methylpyrrolidine
3	1-Hexacosene

Sample Code: 10134

S. No	Compounds Identified
1	Chloromethanesulfonyl chloride
2	1-Buten-3-yne, 1-chloro-, (E)

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

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CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10125A-10134A
Collected on: 01/10/2020
Test method: USEPA SW846
Issue date: 13/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 03/10/2020
Quantity of the sample: 500g. sample each

Source: Isnapur Lake Sediment Samples.

Sample code	:	Sample details / collection point
10125-A	-	Isnapur lake – South West side- 100 metres away - opposite to M/s. Medicare Environmental Management Pvt. Ltd.,(Formerly M/s. Semb Ramky).
10126-A	-	Isnapur lake- South west side – 200 meters away opposite to M/s. Medicare Environmental Management. (Formerly M/s. Semb Ramky).
10127-A	-	Isnapur lake-South west side – 300 meters away from opposite to M/s. Medicare Environmental Management. (Formerly M/s. Semb Ramky).
10128-A	-	Isnapur lake – Midstream of the lake.
10129-A	-	Isnapur lake – North East side – near overhead tank.
10130-A	-	Isnapur lake- North East side- downstream near sluice.
10132-A	-	Isnapur lake – 100 meters away from main Inlet.
10133-A	-	Isnapur lake – 200 meters away from main Inlet.
10134-A	-	Isnapur lake – 300 meters away from main Inlet.

Sample Code: 10125-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10126-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10127-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10128-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10129-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10130-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10132-A

S. No	Compounds Identified
1	Tetratriacontyl pentafluoropropionate
2	Cyclohexane, 1,4-dimethyl-2-octadecyl

Sample Code: 10133-A

S. No	Compounds Identified
1	Trichloroacetic acid, tetradecyl ester
2	5H-Cyclopropa[3,]benz[1,2-e]azulen-5-one, 3,9,9a-tris(acetyloxy)-3-[(acetyloxy)]

Sample Code: 10134-A

S. No	Compounds Identified
1	Tetradecane, 1-(methylsulfinyl)
2	Acetic acid, chloro-, octadecyl ester
3	Trichloroacetic acid, tetradecyl ester
4	1-Octadecene
5	5H-Cyclopropa[3,]benz[1,2-e]azulen-5-one, 3,9,9a-tris(acetyloxy)-3-[(acetyloxy)]

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

NABL T-3863

CENTRAL LABORATORY

Analysis Report

BORE WELL WATER SAMPLES

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10135-10140

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on:01/10/2020

Received on: 03/10/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 12/10/2020

Page No: 1 of 2

Source: Borewell samples

Sample code : Sample details / collection point

- 10135 - Borewell sample collected at M/s. Inox Air products Pvt. Ltd. Plot No 38 Phase-I, IDA Pashamylaram, Patancheruvu (M) Sangareddy District
- 10136 - Borewell sample collected at M/s. Medicare Environmental Management Pvt. Ltd. (Formerly M/s. Semb Ramky) Sy.No. 619 Isnapur, (V) Patancheruvu, (M) Sangareddy District
- 10137 - Borewell sample collected at M/s. Aryan Precisions Pvt. Ltd. Sy.No. 207,216 &217, plot No 199 Phase-III, IDA Pashamylaram, Patancheruvu (M) Sangareddy District
- 10138 - Borewell sample collected at M/s. Sri Srinivasa Alloy Casting, Plot No. 81 EPLP, Pashamylaram, Patancheruvu (M) Sangareddy District
- 10139 - Borewell sample collected at M/s. Sri Raj Tubes Pvt Ltd. Plot No. 182/c&D Phase-III, IDA Pashamylaram, Patancheruvu (M) Sangareddy District
- 10140 - Borewell sample collected at Isnapur, Downstream of Isnapur Cheruvu, within the premises of M/s. New Bombay Road lines Transport

Parameters	Unit	Results						Drinking water standards as per IS 10500: 2012	
		10135	10136	10137	10138	10139	10140	Acceptable limit	Permissible limit
pH	-	7.43	6.98	6.95	7.56	7.12	7.62	6.5-8.5	No Relaxation
Electrical Conductivity	µS/cm	1059	6910	6350	1606	2825	1848	-	-
Total Suspended Solids	mg/L	BDL	BDL	22	BDL	BDL	09	-	-
Total Dissolved Solids	mg/L	583	**3849**	**3635**	941	1605	1018	500	2000
Chlorides as Cl^-	mg/L	44	1837	1555	117	525	238	250	1000
Sulphates as SO_4^{-2}	mg/L	38	65	146	42	62	108	200	400
Total Alkalinity as CaCO3	mg/L	308	232	312	496	308	220	200	600
Total Hardness as CaCO3	mg/L	304	**2670**	**2440**	228	**960**	**710**	200	600
Fluoride	mg/L	**1.9**	1.4	0.9	BDL	0.1	1.3	1.0	1.5
Phosphates	mg/L	0.044	0.017	0.020	BDL	BDL	0.136	-	-
Sodium as Na	mg/L	96	184	202	232	99	110	-	-
Potassium as K	mg/L	02	03	04	02	01	06	-	-
Chemical Oxygen Demand	mg/L	11	27	34	04	36	24	-	-
Heavy Metals									
Copper	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	0.05	1.5
Nickel	mg/L	BDL	BDL	**0.12**	BDL	BDL	BDL	0.02	No Relaxation
Zinc	mg/L	BDL	0.16	BDL	BDL	BDL	BDL	5	15
Lead	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	0.01	No Relaxation
Cadmium	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	0.003	No Relaxation
Total Chromium	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	0.05	No Relaxation

Note: Results related to sample as received.

BDL: Below Detectable limit

(Dr. M. S. Satyanarayana Rao)

Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10135-10140

Collected on:01/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 12/10/2020

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72
Received on: 03/10/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 2 of 2

Source: Borewell samples

Sample code	:	Sample details / collection point
10135	-	Borewell sample collected at M/s. Inox Air products Pvt. Ltd. Plot No 38 Phase-I, IDA Pashamylaram, Patancheruvu (M) Sangareddy District
10136	-	Borewell sample collected at M/s. Medicare Environmental Management Pvt. Ltd. (Formerly M/s. Semb Ramky) Sy.No. 619 Isnapur, (V) Patancheruvu, (M) Sangareddy District
10137	-	Borewell sample collected at M/s. Aryan Precisions Pvt. Ltd. Sy.No. 207,216 &217, plot No 199 Phase-III, IDA Pashamylaram, Patancheruvu (M) Sangareddy District
10138	-	Borewell sample collected at M/s. Sri Srinivasa Alloy Casting, Plot No. 81 EPLP, Pashamylaram, Patancheruvu (M) Sangareddy District
10139	-	Borewell sample collected at M/s. Sri Raj Tubes Pvt Ltd. Plot No. 182/c&D Phase-III, IDA Pashamylaram, Patancheruvu (M) Sangareddy District
10140	-	Borewell sample collected at Isnapur, Downstream of Isnapur Cheruvu, within the premises of M/s. New Bombay Road lines Transport

Parameters	Unit	Results						Drinking water standards as per IS 10500: 2012
		10135	10136	10137	10138	10139	10140	
% Sodium	%	40	13	15	68	18	25	-
SAR	-	2.4	1.5	1.8	6.7	1.4	1.8	-

Note: Results related to sample as received.

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

--- End of Report ---

TELANGANA STATE POLLUTION CONTROL BOARD
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CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10135-10140
Collected on: 01/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 13/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 03/10/2020
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source: Borewell water samples.

Sample code : Sample details / collection point

10135 - Borewell water sample collected at M/s. Inox Air Products Pvt. Ltd., Plot No. 38 Ph-I, IDA, Pashamylaram, Patancheruvu (M), Sangareddy District. (East side of the lake).

10136 - Borewell water sample collected at M/s. Medicare Environmental Mamt Pvt. Ltd., (Formerly M/s. Semb Ramky Sy. No. 619 Isnapur (V), Patancheru (M), Sangareddy District. (West side of the lake).

10137 - Borewell water sample collected at M/s. Aryan Precisions Pvt. Ltd., Sy. Nos 207, 216 & 217, Plot No. 199 Ph-III, IDA, Pashamailaram, Pattancheru, Sangareddy District. (Southwest side of the lake).

10138 - Borewell water sample collected at M/s. Sri Srinivasa Alloy Castings Plot No. 81 EPIP, Pashamailaram Patancheru (M), Sangareddy District. (Southeast side of the lake).

10139 - Borewell water sample collected at M/s. Sri Raj Tubes Pvt. Ltd., Plot No. 182/C & D Phase-III, IDA, Pashamailaram patancheru (M), Sangareddy District. (South side of the lake).

10140 - Borewell water sample collected at M/s. New Bombay Road Line Transport, downstream of Isnapur lake (Northwest side of the lake).

Sample Code: 10135

S. No	Compounds Identified
	No compounds detected

Sample Code: 10136

S. No	Compounds Identified
	No compounds detected

Sample Code: 10137

S. No	Compounds Identified
	No compounds detected

Sample Code: 10138

S. No	Compounds Identified
	No compounds detected

Sample Code: 10139

S. No	Compounds Identified
	No compounds detected

Sample Code: 10140

S. No	Compounds Identified
	No compounds detected

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD

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NABL T-3863

CENTRAL LABORATORY

Analysis Report

ASANIKUNTA TANK

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10251

Collected on:06/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 14/10/2020

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72
Received on: 07/10/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 1 of 2

Source: Asani Kunta

Sample code : Sample details / collection point

10251 - Water Sample Collected from Asani Kunta - West side of the Outlet

Parameters	Unit	Result
		10251
pH	-	7.12
Electrical conductivity	µS/cm	6590
Dissolved oxygen	mg/L	0.3
Chemical Oxygen Demand	mg/L	820
BOD 3 at 27°C	mg/L	233
Total Suspended Solids	mg/L	359
Total Dissolved Solids	mg/L	3742
Potassium as K	mg/L	47
Total Nitrogen	mg/L	183
Ammonical Nitrogen	mg/L	130
Boron	mg/L	0.85
Heavy Metals		
Copper	mg/L	0.177
Nickel	mg/L	0.194
Zinc	mg/L	0.4
Cadmium	mg/L	BDL
Lead	mg/L	BDL
Total Chromium	mg/L	0.334
CPCB water quality criteria class		E

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	**A**	**B**	**C**	**D**	**E**
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10251

Collected on:06/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 14/10/2020

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72
Received on: 07/10/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 2 of 2

Source: Asani Kunta

Sample code : Sample details / collection point

10251 - Water Sample Collected from Asani Kunta - West side of the Outlet

Parameters	Unit	Result
		10251
Free Ammonia	mg/L	0.96
SAR	-	3.5
Total coliform	MPN/100ml	120
Fecal coliform	MPN/100ml	8
CPCB water quality criteria class		E

Note: Results related to sample as received

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10253-10257

Submitted by: TSPCB along with NGT Committee Members of O.A.No.69-72

Received on: 07/10/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 100g. Sample

Issue date: 29/10/2020

Page No.: 1 of 1

Source: Asanikunta Tank – Soil Samples

Sample code	:	Sample details / collection point
10253	-	Asanikunta – near Sri Krishna Steels – south side of lake
10254	-	Asanikunta – Beside Amarnath Chemicals – South East side
10255	-	Asanikunta – near M/s. Enpiar Pharma Ltd., – East side of the lake
10256	-	Asankiunta – Inlet of lake near M/s. Meenakshi Steels – North east side of the lake
10257	-	Asanikunta – Beside Amarnath Chemicals – South east side – 200 mtrs away

Parameter (s)	Units	Results				
		10253	10254	10255	10256	10257
pH	-	7.78	7.46	7.53	8.1	6.8
Electrical conductivity	µS/cm	2327	5620	5880	391	388
Copper as Cu	mg/kg	474	1423	396	1280	503.2
Zinc as Zn	mg/kg	8170	16072	13935	11090	3730
Lead as Pb	mg/kg	55.7	41.7	42.7	41.7	58.9
Cadmium as Cd	mg/kg	BDL	1.5	0.6	0.6	BDL
Chromium as Cr	mg/kg	5705.2	12726	5709.4	10589.3	5493.85
Nickel as Ni	mg/kg	92.5	102.8	99.5	91.4	60.2

Note: Results related to sample as received.

BDL: Below Detectable limit

Joint Chief Environmental Scientist (FAC)

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CENTRAL LABORATORY

Toxicity Characteristic Leaching Procedure (TCLP) - Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10253-10257

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 29/09/2020
Received on: 30/09/2020
Test method: USEPA, SW846 & APHA 23rd Edition
Quantity of the sample: 500g.
Issue date: 07/11/2020
Page No.: 1 of 1

Source: Asanikunta Tank

Sample code	:	Sample details / collection point
10253	-	Asanikunta – near Sri Krishna Steels – south side of lake
10254	-	Asanikunta – Beside Amarnath Chemicals – South East side
10255	-	Asanikunta – near M/s. Enpiar Pharma Ltd., – East side of the lake
10256	-	Asankiunta – Inlet of lake near M/s. Meenakshi Steels – North east side of the lake
10257	-	Asanikunta – Beside Amarnath Chemicals – South east side – 200 mtrs away

Parameter (s)	Results					Standards as per CRIT and TCLP Standards as per Schedule – II of HWM Rules 2016
	10253	10254	10255	10256	10257	
Colour	Brown	Brown	Brown	Brown	Brown	-
State	Solid	Solid	Solid	Solid	Solid	-
TCLP- Copper mg/l	BDL	BDL	BDL	BDL	BDL	25
TCLP -Zinc mg/l	0.1381	2.5638	1.9365	30.862	1.5695	250
TCLP -Cadmium mg/l	BDL	BDL	BDL	BDL	BDL	1.0
TCLP -Nickel mg/l	0.0913	0.1061	0.0895	0.1867	0.1324	20
TCLP -Lead mg/l	BDL	BDL	BDL	BDL	BDL	5.0
TCLP – Chromium mg/l	0.114	2.0757	1.5599	35.776	1.3302	5.0

Note: Results related to sample as received.
BDL – Below Detectable Limit

Joint Chief Environmental Scientist (FAC)

.....End of Report.....

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CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10251-10252
Collected on: 06/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 23/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 07/10/2020
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source: Asanikunta lake water samples

Sample code : Sample details / collection point

10251 - Asanikunta – West side of the Outlet.

10252 - Asanikunta – South side of the lake.

Sample Code: 10251

S. No	Compounds Identified
1	Toluene
2	Cyclic octaatomic sulphur
3	Octadecanal, 2-bromo
4	Benzenemethanol, .alpha.,.alpha.-diphenyl

Sample Code: 10252

S. No	Compounds Identified
1	Cyclic octaatomic sulphur
2	Methanone, (2-amino-5-chlorophenyl) phenyl
3	Nordazepam
4	Benz[c]isoxazole, 1, 3-dihydro-5-chloro-3-phenyl
5	Benzenemethanol, .alpha.,.alpha.-diphenyl
6	5-Chloro-3-p-tolyl-benzo[c]isoxazole

Note: Results related to sample as received.

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.....End of report.....

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CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10253-10257
Collected on: 06/10/2020
Test method: USEPA SW846
Issue date: 23/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 07/10/2020
Quantity of the sample: 500g sample each
Page No.: 1 of 1

Source: Asanikunta Sediment samples

Sample code	:	Sample details / collection point
10253	-	Asanikunta – Near Sri Krishna Steels – South side of lake.
10254	-	Asanikunta – beside Amarnath Chemicals – South East side.
10255	-	Asanikunta – Near M/s. Empire Labs – East side of the lake.
10256	-	Asanikunta – Inlet of lake near m/s. Meenakshi Steels – North East side of the lake.
10257	-	Asanikunta – beside Amarnath Chemicals – South East side – 200 meters away.

Sample Code: 10253

S. No	Compounds Identified
1	Chloromethanesulfonyl chloride
2	Cyclic octaatomic sulphur
3	Propoxyphene
4	Triphenylphosphine sulfide

Sample Code: 10254

S. No	Compounds Identified
1	1,2-Bis(p-(trans-styryl)phenyl)-cis-ethylene

Sample Code: 10255

S. No	Compounds Identified
1	Chloromethanesulfonyl chloride
2	Chloromethane
3	Acetic acid, dichloro
4	Methane-d, trichloro
5	Triphenylmethane
6	Benzenemethanol, .alpha.,.alpha
7	Cyclic octaatomic sulphur
8	Benz[c]isoxazole, 1,3-dihydro-5-chloro-3-phenyl
9	Methyl trityl ether
10	Methanone, [5-chloro-2-(methylamiino)phenyl]phenyl
11	6-Chloro-4-phenyl-1,4-dihydroquinoxaline
12	Benzenemethanol, .alpha.,.alpha.-diphenyl

Sample Code: 10256

S. No	Compounds Identified
1	Tributylamine
2	Cyclinc octaatomic sulphur
3	Chirald
4	Methanone, (2-amino-5-chlorophenyl) phenyl
5	Triphenylmethane
6	1, 2-dicarboxy-3-(4-chlorophenyl)-2, 3(1H)-dihydropyrido(1,2-a)benzimidazole
7	6-Chloro-2-methyl-1-phenylbenzimidazo
8	Desmethylsertraline

Sample Code: 10257

S. No	Compounds Identified
1	Chloromethanesulfonyl chloride
2	4-Chlorobuten-3-yne
3	Acetic acid, dichloro
4	Methanone, (3-chlorophenyl)phenyl
5	Triphenylmethane
6	Methyl trityl ether
7	Benzenemethanol, .alpha.,.alpha
8	Sertraline
9	Triphenylphosphine sulfide

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
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.....End of report.....

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NABL T-3863

CENTRAL LABORATORY

Analysis Report

KHAZIPALLY TANK

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10241-10245

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on:06/10/2020

Received on: 07/10/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 14/10/2020

Source: Khazipally

Sample code : Sample details / collection point

10241 - Water Sample Collected from Khazipally Lake - South East side – Near Sluice
10242 - Water Sample Collected from Khazipally Lake - Near Contanminated Site - Beside the Bund - 50 meters away
10243 - Water Sample Collected from Khazipally Lake - Near Contanminated Site - Beside the Bund - 100 meters away
10244 - Water Sample Collected from Khazipally Lake - Near Contanminated Site - Beside the Bund - 200 meters away
10245 - Water Sample Collected from Khazipally Lake – Midstream of the Lake

Parameters	Unit	Results				
		10241	10242	10243	10244	10245
pH	-	7.84	8.02	8.01	7.98	7.93
Electrical conductivity	µS/cm	436	436	428	426	428
Dissolved oxygen	mg/L	7.2	7.8	7.6	7.0	7.2
Chemical Oxygen Demand	mg/L	49	33	49	61	33
BOD 3 at 27°C	mg/L	09	07	10	11	08
Total Suspended Solids	mg/L	08	07	05	06	09
Total Dissolved Solids	mg/L	241	245	239	235	239
Phosphorus as P	mg/L	0.03	0.06	0.03	0.04	0.06
Potassium as K	mg/L	07	07	07	06	06
Total Nitrogen	mg/L	1.3	1.5	1.5	5.5	1.5
Ammonical Nitrogen	mg/L	BDL	BDL	BDL	2.0	BDL
Boron	mg/L	BDL	BDL	BDL	BDL	BDL
Heavy Metals						
Copper	mg/L	BDL	BDL	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL	BDL	BDL
CPCB water quality criteria class		**D**	**D**	**D**	**D**	**D**

Note: Results related to sample as received

BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
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TELANGANA STATE POLLUTION CONTROL BOARD

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10241-10245

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on:06/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 14/10/2020

Received on: 07/10/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 2 of 2

Source: Khazipally Tank

Sample code : Sample details / collection point

- 10241 - Water Sample Collected from Khazipally Lake - South East side - Near Sluice
- 10242 - Water Sample Collected from Khazipally Lake - Near Contanminated Site - Beside the Bund - 50 meters away
- 10243 - Water Sample Collected from Khazipally Lake - Near Contanminated Site - Beside the Bund - 100 meters away
- 10244 - Water Sample Collected from Khazipally Lake -Near Contanminated Site - Beside the Bund - 200 meters away
- 10245 - Water Sample Collected from Khazipally Lake - Midstream of the Lake

Parameters	Unit	Results				
		10241	10242	10243	10244	10245
Free Ammonia	mg/L	BDL	BDL	BDL	0.10	BDL
SAR	-	1.7	1.7	1.7	1.7	1.7
Total coliform	MPN/100ml	08	23	>1600	540	23
Fecal coliform	MPN/100ml	<2	<2	240	79	05
CPCB water quality criteria class		**D**	**D**	**D**	**D**	**D**

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	**A**	**B**	**C**	**D**	**E**
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

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--- End of Report ---

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NABL T-3863

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10246-10248

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on: 06/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 14/10/2020

Received on: 07/10/2020
Quantity of the sample: 1 Ltr. sample each
Page No: 1 of 2

Source: Khazipally Tank

Sample code : Sample details / collection point

10246 - Water Sample Collected from Inlet of Jillelavagu entering into Khazipally Tank - 100 meters away

10247 - Water Sample Collected from Inlet of Jillelavagu entering into Khazipally Tank - 200 meters away

10248 - Water Sample Collected from Inlet of Jillelavagu entering into Khazipally Tank - 300 meters away

Parameters	Unit	Results		
		10246	10247	10248
pH	-	7.76	7.72	7.68
Electrical conductivity	µS/cm	408	422	420
Dissolved oxygen	mg/L	7.0	7.6	7.9
Chemical Oxygen Demand	mg/L	37	43	41
BOD 3 at 27°C	mg/L	07	20	09
Total Suspended Solids	mg/L	18	14	10
Total Dissolved Solids	mg/L	242	238	236
Phosphorus as P	mg/L	0.04	0.06	0.05
Potassium as K	mg/L	06	06	07
Total Nitrogen	mg/L	1.5	1.5	1.5
Ammonical Nitrogen	mg/L	BDL	BDL	BDL
Boron	mg/L	BDL	BDL	BDL
Heavy Metals				
Copper	mg/L	BDL	BDL	BDL
Nickel	mg/L	BDL	BDL	BDL
Zinc	mg/L	BDL	BDL	BDL
Cadmium	mg/L	BDL	BDL	BDL
Lead	mg/L	BDL	BDL	BDL
Total Chromium	mg/L	BDL	BDL	BDL
CPCB water quality criteria class		**D**	**D**	**D**

Note: Results related to sample as received
BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:
A-Drinking Water Source without conventional treatment but after disinfection
B-Outdoor bathing (Organised)
C-Drinking water source after conventional treatment and disinfection
D-Propagation of Wild life and Fisheries
E-Irrigation, Industrial Cooling, Controlled Waste disposal
Below E : Not meeting A, B, C, D, E criteria

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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10246-10250

Collected by: TSPCB along with NGT Committee Member of O.A.No.69-72

Collected on:06/10/2020

Received on: 07/10/2020

Test method: Standard Methods of APHA, 23rd Edition

Quantity of the sample: 1 Ltr. sample each

Issue date: 14/10/2020

Source: Khazipally Tank

Sample code : Sample details / collection point

10246 - Water Sample Collected from Inlet of Jillelavagu entering into Khazipally Tank - 100 meters away

10247 - Water Sample Collected from Inlet of Jillelavagu entering into Khazipally Tank - 200 meters away

10248 - Water Sample Collected from Inlet of Jillelavagu entering into Khazipally Tank - 300 meters away

Parameters	Unit	Results		
		10246	10247	10248
Free Ammonia	mg/L	BDL	BDL	BDL
SAR	-	1.6	1.4	1.3
Total coliform	MPN/100ml	13	540	33
Fecal coliform	MPN/100ml	<2	130	08
CPCB water quality criteria class		**D**	**D**	**D**

Note: Results related to sample as received

BDL: Below Detectable Limit

CPCB Water Quality Criteria					
Parameters	A	B	C	D	E
pH	6.5 – 8.5	6.5 – 8.5	6.0 – 9.0	6.5 – 8.5	6.0 – 8.5
Electrical conductivity	-	-	-	-	Max 2250
Dissolved oxygen	6 or >6	5 or >5	4 or >4	4 or >4	-
BOD 3 at 27°C	2 or < 2	3 or < 3	3 or < 3	-	-
Free Ammonia	-	-	-	1.2 or <1.2	-
SAR	-	-	-	-	Max 26
Boron	-	-	-	-	Max 2
Total coliform	50 or < 50	500 or < 500	5000 or < 5000	-	-

CPCB Water Quality Criteria:

A-Drinking Water Source without conventional treatment but after disinfection

B-Outdoor bathing (Organised)

C-Drinking water source after conventional treatment and disinfection

D-Propagation of Wild life and Fisheries

E-Irrigation, Industrial Cooling, Controlled Waste disposal

Below E : Not meeting A, B, C, D, E criteria

(Dr. M. S. Satyanarayana Rao)
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CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10241(A)-10245(A)

Submitted by: TSPCB along with NGT Committee Members of O.A.No.69-72

Received on: 07/10/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 100g. Sample

Issue date: 29/10/2020

Page No.: 1 of 1

Source: Khazipally Tank – Soil Samples

Sample code	:	Sample details / collection point
10241-A	-	Khazipally Tank – Southeast side near sluice
10242-A	-	Khazipally Tank – near contaminated site beside the bund – 50 mtrs away
10243-A	-	Khazipally Tank – near contaminated site beside the bund – 100 mtrs away
10244-A	-	Khazipally Tank – near contaminated site beside the bund – 200 mtrs away
10245-A	-	Khazipally Tank – Midstream of the tank

Parameter (s)	Units	Results				
		10241-A	10242-A	10243-A	10244-A	10245-A
pH	-	7.70	7.4	6.80	5.82	7.84
Electrical conductivity	µS/cm	270	1408	649	345	146
Copper as Cu	mg/kg	10.3	37.7	60.0	35.7	13.8
Zinc as Zn	mg/kg	8.75	60.4	29.0	19.4	91.5
Lead as Pb	mg/kg	30.3	70.4	85.1	72.5	31.3
Cadmium as Cd	mg/kg	BDL	BDL	BDL	BDL	BDL
Chromium as Cr	mg/kg	32.79	193.86	118.095	95.32	57.025
Nickel as Ni	mg/kg	22.0	74.5	50.6	41.4	25.5

Note: Results related to sample as received.

BDL: Below Detectable limit

Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10246(A)-10249(A)

Submitted by: TSPCB along with NGT Committee Members of O.A.No.69-72

Received on: 07/10/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 100g. Sample

Issue date: 29/10/2020

Page No.: 1 of 1

Source: Khazipally Tank – Soil Samples

Sample code	:	Sample details / collection point
10246-A	-	Inlet of Jillelavagu entering into Khazipally tank 100 mtrs away
10247-A	-	Inlet of Jillelavagu entering into Khazipally tank 200 mtrs away
10248-A	-	Inlet of Jillelavagu entering into Khazipally tank 300 mtrs away
10249-A	-	Sample collected from diversion channel – north east side of Khazipally tank

Parameter (s)	Units	Results			
		10246-A	10247-A	10248-A	10249-A
pH	-	5.21	5.10	6.09	7.71
Electrical conductivity	µS/cm	786	234	494	263
Copper as Cu	mg/kg	19.2	11.6	BDL	BDL
Zinc as Zn	mg/kg	602.0	103.4	27.7	BDL
Lead as Pb	mg/kg	44.0	30.3	BDL	4.0
Cadmium as Cd	mg/kg	BDL	BDL	BDL	BDL
Chromium as Cr	mg/kg	326.67	77.225	22.675	3.815
Nickel as Ni	mg/kg	44.9	24.9	5.0	BDL

Note: Results related to sample as received.

BDL: Below Detectable limit

Joint Chief Environmental Scientist (FAC)

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Toxicity Characteristic Leaching Procedure (TCLP) - Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10241-10245

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 29/09/2020

Received on: 30/09/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 500g.

Issue date: 07/11/2020

Page No.: 1 of 1

Source: Khazipally Tank

Sample code	:	Sample details / collection point
10241	-	Khazipally Tank – Southeast side near sluice
10242	-	Water Sample Collected from Khazipally Lake - South East side – Near Sluice
10243	-	Water Sample Collected from Khazipally Lake - Near Contaminated Site - Beside the Bund - 50 meters away
10244	-	Khazipally Tank – near contaminated site beside the bund – 200 mtrs away
10245	-	Khazipally Tank – Midstream of the tank

Parameter (s)	Results					Standards as per CRIT and TCLP Standards as per Schedule – II of HWM Rules 2016
	10241	10242	10243	10244	10245	
Colour	Brown	Brown	Brown	Brown	Brown	-
State	Solid	Solid	Solid	Solid	Solid	-
TCLP- Copper mg/l	BDL	BDL	BDL	BDL	BDL	25
TCLP -Zinc mg/l	0.0779	1.3066	0.6917	0.508	0.3479	250
TCLP -Cadmium mg/l	BDL	BDL	BDL	BDL	BDL	1.0
TCLP -Nickel mg/l	0.068	0.3207	0.1653	0.186	0.0747	20
TCLP -Lead mg/l	BDL	BDL	BDL	BDL	BDL	5.0
TCLP – Chromium mg/l	0.0709	1.183	0.6375	0.528	0.2725	5.0

Note: Results related to sample as received.

BDL – Below Detectable Limit

Joint Chief Environmental Scientist (FAC)

.....End of Report.....

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

Toxicity Characteristic Leaching Procedure (TCLP) - Analysis Report

Reg. No.SR/05/TSPCB/HO/R00/LAB/2020/10246-10249

Collected by: TSPCB along with NGT Committee Members of O.A.No.69-72

Collected on: 29/09/2020

Received on: 30/09/2020

Test method: USEPA, SW846 & APHA 23rd Edition

Quantity of the sample: 500g.

Issue date: 07/11/2020

Page No.: 1 of 1

Source: Khazipally Tank

Sample code	:	Sample details / collection point
10246	-	Inlet of Jillelavagu entering into Khazipally tank 100 mtrs away
10247	-	Inlet of Jillelavagu entering into Khazipally tank 200 mtrs away
10248	-	Inlet of Jillelavagu entering into Khazipally tank 300 mtrs away
10249	-	Sample collected from diversion channel – north east side of Khazipally tank

Parameter (s)	Results				Standards as per CRIT and TCLP Standards as per Schedule – II of HWM Rules 2016
	10246	10247	10248	10249	
Colour	Brown	Brown	Brown	Brown	-
State	Solid	Solid	Solid	Solid	-
TCLP- Copper mg/l	BDL	BDL	BDL	BDL	25
TCLP -Zinc mg/l	5.5501	0.5586	0.7386	0.0311	250
TCLP -Cadmium mg/l	BDL	BDL	BDL	BDL	1.0
TCLP -Nickel mg/l	0.2721	0.1246	0.163	0.05	20
TCLP -Lead mg/l	BDL	BDL	BDL	BDL	5.0
TCLP – Chromium mg/l	5.7299	0.4974	0.657	0.0256	5.0

Note: Results related to sample as received.

BDL – Below Detectable Limit

Joint Chief Environmental Scientist (FAC)

.....End of Report.....

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10241-10249
Collected on: 06/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 23/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 07/10/2020
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source: Khazipally tank water samples.

Sample code	:	Sample details / collection point
10241	-	Khazipally tank- South East side – Near sluice
10242	-	Khazipally tank – Near contaminated site – beside the bund – 50 meters away.
10243	-	Khazipally tank – Near contaminated site – beside the bund – 100 meters away.
10244	-	Khazipally tank – Near contaminated site – beside the bund – 200 meters away.
10245	-	Khazipally tank – Midstream of the tank.
10246	-	Inlet of Jillelavagu entering into Khazipally tank – 100 meters away.
10247	-	Inlet of Jillelavagu entring into Khazipally tank – 200 meters away.
10248	-	Inlet of Jillelavagu entering into Khazipally tank – 300 meters away.
10249	-	Sample collected from diversion channel-North East side of Khazipally tank.

Sample Code: 10241

S. No	Compounds Identified
	No compounds detected

Sample Code: 10242

S. No	Compounds Identified
	No compounds detected

Sample Code: 10243

S. No	Compounds Identified
	No compounds detected

Sample Code: 10244

S. No	Compounds Identified
	No compounds detected

Sample Code: 10245

S. No	Compounds Identified
	No compounds detected

Sample Code: 10246

S. No	Compounds Identified
	No compounds detected

Sample Code: 10247

S. No	Compounds Identified
	No compounds detected

Sample Code: 10248

S. No	Compounds Identified
	No compounds detected

Sample Code: 10249

S. No	Compounds Identified
1	Tributylamine
2	1-Heptacosanol

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10241A-10249A
Collected on: 06/10/2020
Test method: USEPA SW846
Issue date: 23/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 07/10/2020
Quantity of the sample: 500g. sample each
Page No.: 1 of 1

Source: Khazipally Tank. (Sediment Samples).

Sample code	:	Sample details / collection point
10241-A	-	Khazipally tank- South East side – Near sluice
10242-A	-	Khazipally tank – Near contaminated site – beside the bund – 50 meters away.
10243-A	-	Khazipally tank – Near contaminated site – beside the bund – 100 meters away.
10244-A	-	Khazipally tank – Near contaminated site – beside the bund – 200 meters away.
10245-A	-	Khazipally tank – Midstream of the tank.
10246-A	-	Inlet of Jillelavagu entering into Khazipally tank – 100 meters away.
10247-A	-	Inlet of Jillelavagu entring into Khazipally tank – 200 meters away.
10248-A	-	Inlet of Jillelavagu entering into Khazipally tank – 300 meters away.
10249-A	-	Sample collected from diversion channel-North East side of Khazipally tank.

Sample Code: 10241-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10242-A

S. No	Compounds Identified
1	Propanoic acid, 2-methyl-, 1(1,1-dimethylethyl)-2-methyl-1,3-propanediyl ester
2	2,2,4-Trimethyl-1,3-pentanediol diisobutyrate
3	1, 2-Bis(p-(trans-styryl)phenyl)-cis-ethylene

Sample Code: 10243-A

S. No	Compounds Identified
1	2,2,4-Trimethyl-1,3-pentanediol diilsobutyrate

Sample Code: 10244-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10245-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10246-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10247-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10248-A

S. No	Compounds Identified
	No compounds detected

Sample Code: 10249-A

S. No	Compounds Identified
	1-Heptacosanol

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavaran Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

CENTRAL LABORATORY

GC-MS Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2018/10250
Collected on: 06/10/2020
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 23/10/2020

Collected by: S. Srinivas, AES, Central Lab.
Received on: 07/10/2020
Quantity of the sample: 1Ltr. sample each
Page No.: 1 of 1

Source:

Sample code : Sample details / collection point

10250 - Seepage water from M/s. TSDF Dindigal Joining Jilleleyaagu.

Sample Code: 10250

S. No	Compounds Identified
1	1-Eicosene
2	1-Hexacosene
3	Butylaldehyde, 4-benzyloxy-4-[2,2,-dimethyl-4-dioxolanyl]
4	1-Heneicosanol

Note: Results related to sample as received.

(Dr. M.S. Satyanarayana Rao)
Joint Chief Environmental Scientist (FAC)

.....End of report.....

TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY, R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF ASANIKUNTA, BOLLARAM (V), JINNARAM (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.2	7.15	7.11	7.22	7.08	7.02	6.0 - 9.0
E. Conductivity	(µmhos/cm)	7660	8490	6740	7690	6610	16100	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	4612	5148	3911	4482	3841	9075	-
Chemical Oxygen Demand (COD)	mg/L	1600	1696	1274	1072	1016	1283	-
Biological Oxygen Demand (BOD)	mg/L	460	486	448	320	305	385	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	NIL	NIL	NIL	Nil	NIL	NIL	Min 4 mg/L
Total Coliform	MPN/100 ml	210	280	540	430	1600	540	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	48	52	42	44	45	41	-
Chlorides	mg/L	830	1500	930	1056	1256	1280	-
Sulphates	mg/L	202	359	193	222	152	75	-
SAR	mg/L	3.48	3.81	3.08	2.34	2.14	3.68	Max 26
Boron	mg/L	0.59	0.53	0.51	0.49	0.43	0.47	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**Below - 'E'**	**Below - 'E'**	**Below - 'E'**	**Below - 'E'**	**Below - 'E'**	**Below - 'E'**	-

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ANNEXURE-III

TELANGANA STATE POLLUTION CONTROL BOARD

ZONAL LABORATORY, R.C.PURAM

25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF KHAZIPALLY TANK, KHAZIPALLY (V), JINNARAM (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	7.39	7.05	7.09	6.0 - 9.0
E. Conductivity	(µmhos/cm)				2080	3190	3710	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L				1157	1869	2138	-
Chemical Oxygen Demand (COD)	mg/L				34	48	54	-
Biological Oxygen Demand (BOD)	mg/L				3	5	5.4	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L				4.8	4.1	4.2	Min 4 mg/L
Total Coliform	MPN/100 ml				79	8	63	Max 5000 MPN/100 ml
Free Ammonia	mg/L				BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L				12	15	18	-
Chlorides	mg/L				272	312	358	-
Sulphates	mg/L				21	28	36	-
SAR	mg/L				1.29	1.58	1.53	Max 26
Boron	mg/L				BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	-	-	-	**'C'**	**'D'**	**'D'**	-

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TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY, R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF KISTAREDDYPET TANK, KISTAREDDYPET (V), AMEENPUR (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.17	7.42	6.83	7.16	7.23	7.13	6.0 - 9.0
E. Conductivity	(µmhos/cm)	6250	5960	5920	5630	1960	1792	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	3627	3391	3438	3269	1143	1048	-
Chemical Oxygen Demand (COD)	mg/L	96	104	108	102	92	98	-
Biological Oxygen Demand (BOD)	mg/L	5.9	6	6.2	7	8.2	9	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	6.4	5.8	5.8	5.4	5.9	5.5	Min 4 mg/L
Total Coliform	MPN/100 ml	63	70	130	150	49	94	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	33	31	26	28	19	16	-
Chlorides	mg/L	525	740	514	556	342	286	-
Sulphates	mg/L	112	108	138	120	39	30	-
SAR	mg/L	2.23	2.07	1.96	1.97	1.63	1.47	Max 26
Boron	mg/L	0.05	0.04	0.05	0.04	0.02	0.03	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF GANDIGUDEM TANK, GANDIGUDEM (V), AMEENPUR (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.4	7.49	7.41	7.38	6.95	6.86	6.0 - 9.0
E. Conductivity	(µmhos/cm)	2938	2595	2550	2479	1848	1505	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	1689	1483	1483	1445	1083	868	-
Chemical Oxygen Demand (COD)	mg/L	87	84	88	74	78	56	-
Biological Oxygen Demand (BOD)	mg/L	5.2	5.9	6.2	6	7	6	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	6.6	6	6.3	6.1	6.4	5.6	Min 4 mg/L
Total Coliform	MPN/100 ml	49	58	110	120	13	84	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	20	17	15	13	8	10	-
Chlorides	mg/L	252	318	270	238	298	174	-
Sulphates	mg/L	46	41	37	34	25	25	-
SAR	mg/L	1.47	1.41	1.50	1.47	1.48	1.05	Max 26
Boron	mg/L	0.44	0.05	0.04	0.03	BDL	0.03	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY, R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF ISNAPUR TANK, ISNAPUR (V), PATANCHERU (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.42	7.02	6.72	7.04	6.94	7.08	6.0 - 9.0
E. Conductivity	(µmhos/cm)	12500	14500	11200	4950	2756	3110	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	7340	8100	6498	3365	1592	1810	-
Chemical Oxygen Demand (COD)	mg/L	260	320	450	280	110	158	-
Biological Oxygen Demand (BOD)	mg/L	38	74	86	54	27	17	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	4.1	3.2	3.5	4.2	4.6	4.2	Min 4 mg/L
Total Coliform	MPN/100 ml	150	210	430	350	110	240	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	49	57	45	39	30	26	-
Chlorides	mg/L	1650	1500	1360	880	354	624	-
Sulphates	mg/L	253	231	196	175	35	48	-
SAR	mg/L	2.18	4.22	3.41	3.01	1.42	2.35	Max 26
Boron	mg/L	0.08	0.07	0.06	0.03	0.03	0.04	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**Below - 'E'**	**Below - 'E'**	**'D'**	**'D'**	**'D'**	-

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TELANGANA STATE POLLUTION CONTROL BOARD

ZONAL LABORATORY: R.C.PURAM

25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy Dist.

CONSOLIDATED ANALYSIS REPORTS OF M/s. PETL, PATANCHERU FROM APRIL - 2020 TO SEPTEMBER - 2020

	INLET OF CETP							OUTLET OF CETP							
Parameters	**pH**	**TSS**	**TDiS**	**COD**	**NH_3-N**	**Oil & Grease**	**Boron**	**pH**	**TSS**	**TDiS**	**COD**	**BOD**	**NH_3-N**	**Oil & Grease**	**Boron**
Standards	**5.5-9.0**	**-**	**5,000mg/l**	**15,000mg/l**	**50mg/l**	**20mg/l**	**2mg/l**	**5.5-9.0**	**100mg/l**	**2100mg/l**	**250mg/l**	**30mg/l**	**50mg/l**	**10mg/l**	**2mg/l**
APRIL-2020	6.80	150	1413	1815	33	0.31	0.32	7.48	39.5	1134	172	17	1.55	BDL	BDL
MAY-2020	6.78	142	1311	1722	26	0.28	0.21	7.50	30	1028	165	16	1.10	BDL	BDL
JUNE-2020	6.76	136	1206	1790	31	0.28	0.19	7.49	28	1105	175	17	1.64	BDL	BDL
JULY-2020	6.66	141	1303	1860	33	0.26	0.22	7.53	32	1153	179	18	1.61	BDL	BDL
AUGUST-2020	6.70	138	1314	1880	35	0.30	0.24	7.45	34	1091	183	19	1.68	BDL	BDL
SEPTEMBER-2020	6.65	135	1401	1917	36	0.36	0.27	7.46	36	1112	188	20	1.84	BDL	BDL

Note: All values are expressed in mg/L except pH.

BDL: Below Detectable Level

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ANNEXURE-IV

ANNEXURE-V

PATTANCHERU ENVIRO-TECH LIMITED

S.No.	Month	Tankers received	Tankers Rejected
		KL	KL
1	APRIL'2020	44,300	Nil
2	MAY'2020	54,750	Nil
3	JUNE'2020	79,200	Nil
4	JULY'2020	89,250	Nil
5	AUGUST'2020	92,370	Nil
6	SEPTEMBER'2020	95,660	Nil

B.R. Sreedhar Reddy

PATANCHERU * PATTANCHERU ENVIRO TECH LTD * P.No. 2325 PHASE-II, IDA

PATTANCHERU ENVIRO - TECH LIMITED

S.NO	NAME OF THE INDUSTRY
1	AGARWAL RUBBER LTD
2	Akshaya patra
3	AKTINOS PHARMA
4	Alkali Metals Pvt. Ltd (Dundigal)
5	Alkali Metals Pvt. Ltd (UPPAL)
6	Arch Pharmalabs Limited
7	APL Health Care Ltd.,
8	Arch Pharma
9	ARENE LIFE SCIENCES LTD
10	Aryan Precisions Pvt Ltd.
11	Assam Carbon Products Ltd.,
12	Astha Laboratories
13	Aurigene Discovery Technologie Ltd.,
14	Aurobindo Pharma Ltd Unit - I
15	Aurobindo Pharma Ltd. U- II
16	Aurobindo Pharma Ltd U - III
17	Aurobindo Pharma Ltd U- IV
18	Aurobindo Pharma Ltd U - V
19	Aurobindo Pharma Ltd U - VIA
20	Aurobindo Pharma Ltd U - VI B
21	Aurobindo Pharma Ltd U - VII
22	Aurobindo Pharma Ltd U- VIII
23	Aurobindo Pharma Ltd U - IX
24	Aurobindo Pharma Ltd U - XII
25	Aurobindo Pharma Ltd U -XVI
26	Aurobindo Pharma Ltd U-XVII
27	AUROBINDO PHARMA LTD XVIII
28	Aurobindo Pharma Ltd U - RC -I
29	Aurobindo Pharma Ltd U- RC -II
30	AVR ORGANCS PVT LTD.
31	Balaji Amines Ltd.,
32	Banyan Sustainable Waste Management Services Pvt. Ltd.,
33	BIOCON LTD
34	Biological E.ltd Shamirpet
35	Biological E.ltd Shamirpetm (Pharma Division)
36	Biological E.ltd - Unit I
37	Biological E.ltd - Unit II
38	BIOPHORE INDA PHARMACEUTICALS (P) LTD.,
39	Brilliant Bio Pharma
40	chromo labs
41	Clariant
42	Corey Organics pvt. Ltd.
43	CRONUS PHARMA SPECIALITEIS (I) PVT LTD
44	DENISCO CHEMICALS (P) Ltd
45	DENISCO CHEMICALS (P) Ltd
46	DIVIS PHARMACEUTICAIS PVT LTD
47	Dr. REDDY'S LABORATORIES Ltd
48	Dulichand Silk Mills Ltd.,
49	E.P.T.R. Institute
50	Enpiar Pharama (P) Ltd
51	Erythro Pharma (P) Ltd.,
52	Eugia Pharma Specialities Ltd
53	Evertogen life sciences.
54	Exel Rubber Ltd., IV (cheryal)

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PATANCHERU ENVIRO TECH LTD. * PATANCHERU * P.No. 21-25 Phase IV, IDA

56	FLEMING LABORATORIES Ltd
57	Gennex Laboratories Ltd
58	Gensynth Labs.
59	Gland Pharma
60	Glochem Industries ltd
61	Granules India Ltd., Unit III
62	Graviti Pharmaciuticals pvt ltd
63	Harika Drugs Pvt. Ltd.
64	Hartex Rubber (P) Ltd
65	Hetero Labs Ltd
66	Hetero Labs Ltd (Jedcherla)
67	Hexagon Drugs
68	Himjal Beverages Pvt. Ltd.,
69	Hindustan Coca-Cola Beverages Pvt ltd
70	Hitesh Chemicals & Drugs pvt. Ltd.
71	HONOUR LABS LTD.,
72	Hy - gro chemicals pvt. Ltd.
73	Hygro -Chemicals Unit - II
74	INVENTAA INDUSTRIES PVT LIMITED
75	Ion Exchange India Ltd
76	Island Veer Chemie pvt. Ltd.
77	J.K. FENNER (INDIA) LTD
78	K.J.S (INDIA) Pvt. Ltd.,
79	K.K.S Organics
80	Kekule chemicals P Ltd.
81	Kirby Building systems India Ltd.,
82	KL Hi-Tech Secure Print Ltd.,
83	Konar Organics Ltd, Unit-I
84	Konar Organics Ltd, Unit-IV
85	KRS PHARMACEUTICALS PVT.LTD
86	Laasya Labs
87	Lakshmi Saras
88	Lamtuf Plastics
89	Lee Pharma Ltd
90	Lilasons Alco Bev Pvt Ltd.
91	Lofty laboratories Pvt. Ltd.
92	Louis Pharmaceuticals Pvt.Ltd.
93	Mahidra Chemicals
94	Maithri Laboratories Pvt. Ltd.,
95	Makson Health care Pvt.Ltd
96	Medreich Ltd
97	Metrochem API Pvt Ltd.,UNIT B (Bonthapally)
98	Metrochem API Pvt Ltd., UNIT C (Alinagar)
99	Micro Molecules Pvt. Ltd.,
100	Model Industrial Association Environment Management
101	MSN Life Sciences UNIT - I
102	MSN Life Sciences P. Ltd., U-II
103	MSN Laboratories Pvt. Ltd.,
104	MSN Laboratories U II
105	MSN Laboratories Formulation Division Pvt. Ltd.,
106	MSN R&D Laboratories Pvt. Ltd.,
107	MSN Pharma chem (P) Ltd
108	MSN Organics Pvt. Ltd.,
109	MYLAN LABORATORIES (R&D)
110	Mylan Laboratories G.Potharam,U-I
111	Mylan Labs Poley Palli
112	Mylan Labs. Ltd.UNIT-VII

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113	Neuland Laboratories U-II (PM)
114	Neuland Laboratories ltd. (R&D)
115	Neuland Laboratories ltd. GP
116	Neuland Laboratories Ltd. U-I (BP)
117	NICHINO CHEMICAL INDIA PVT. LTD.,
118	Nosch Labs Private Ltd
119	Ontop Pharmaceuticals Pvt. Ltd.,
120	OPTIMUS DRUGS PVT LTD (R&D)
121	Optimus Pharma
122	Parle Agro Pvt. Ltd
123	Pavithra Dairy Products Pvt. Ltd.,
124	PELLETS PHARMA
125	Piramal Enterprises Ltd
126	Prabhava Organics Pvt. Ltd.
127	Progenerics Pharma
128	Progressive foods
129	R.M.D Foods & Beverages Pvt. Ltd.,
130	R.R. Laboratories
131	Rakshith Drugs Pvt. Ltd.,
132	Rakshith Drugs Pvt. Ltd., B.P II
133	Rampex Labs (P) Ltd.,
134	Reddy Pharmaaceuticals Pvt. Ltd.,
135	Refine plast
136	Roopa Industries Ltd.,
137	S.B. Organics
138	S.S Organics Ltd.
139	Sai Life Sciences Ltd.,
140	Salbrious Laboratories Pvt. Ltd
141	Sandvik Asia Pvt. Ltd.,
142	Sanozen Pharma
143	Satyadeva Pharamaceuticals Pvt., Ltd.,
144	Sawaria Pipes Pvt. Ltd.,
145	Selmar lab Private Limited
146	Sheetal Chemicals (P) Ltd.,
147	Shilpa Medicare
148	Shri Karthikeya Pharma
149	Siflon Drugs (P) Ltd.,
150	Sigachi Industries Pvt. Ltd.,
151	SKR Labs Pvt. Ltd.,
152	SMS Lifesceinces India Ltd
153	Snehaa Solvents
154	SOM Phytopharma (India) Ltd.,
155	Soubhagya confectionery
156	Spansules Formulations
157	Sri Chaitanya Chlorides Pvt. Ltd.,
158	Sri chavadi Pharma
159	Sri Gayathri drugs P. Ltd.
160	Sri Krishna Pharmaceuticals Ltd
161	Sri Sai BabaCellulose Pvt. Ltd.,
162	Sriam Labs (P) Ltd.,
163	Srinivasa Labs
164	SRITHA CHMEMICALS
165	Srivilas Hydro Tech Pvt. Ltd.,
166	SULAKSHANA CIRCUITS LTD
167	Sun Light Active Drugs Ingredients Pvt Ltd
168	Surabhi Industries
169	Suven Life Sciences Ltd.,
170	Suven Life Sciences Ltd., (FDC)

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ENVIROTECH LTD. PATANCHERU P. No. 23-25 Phase IV, IDA

171	SYNTHOKEM LABS U - II
172	Taiyo Nippon Sanso K-Air India Pvt. Ltd.,
173	Total Drugs & Intermediate Pvt Ltd.,
174	United Brawaries (Kothal)
175	United Brawaries (Malle
176	V.S.P. ISPAT
177	VANAMALI ORGANICS
178	Veer Chemie & Aromatics p. ltd.
179	Venkar Chemicals Pvt. Ltd.,
180	VINDYA ORGANICS LTD
181	Virchow Biotech Pvt. Ltd.,
182	Virupaksha Laboratories Pvt.Ltd.
183	Virupaksha Laboratories Unit II
184	Virupaksha Organics Ltd
185	Visaka Milk Products India Pvt. Ltd.,
186	Visal Polymers
187	VURADI LAB
188	YAG MAG LABS (P) Ltd,
189	Spansules Formulations Unit II
190	ENVIRO WASTE MANAGEMENT SERVICES
191	VARDHAMAN SOLVENTS & CHEMICALS PVT. LTD
192	RA CHEM PHARMA LTD
193	LAKSHMI SARASWATHI CHEMICALS &
194	M/s. Veljan Dension Limited
195	M/S. SALICYLATES AND CHEMICALS PVT. LTD

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ANNEXURE-VI

Monitoring locations

STP - Amberpet - 2019 - 2020							
Parameters	April 2020	May 2020	Jun 2020	July 2020	Aug 2020	Sep 2020	Standards
pH	7.42	8.13	8.20	7.74	7.67	7.35	5.5 – 9.0
EC	1404	1301	1422	1225	1032	1063	-
DO	5.5	4.2	4.4	4.1	4.1	3.7	-
BOD	10	23	10	5	8	28	30
COD	40	100	54	16	41	100	250
TSS	12	42	29	6	< 5	17	100
Total Coliform	92	110	49	79	130	130	-

Inference: All the parameters are within the stipulated standards for discharge Inland surface water during April 2020 to Sep 2020.

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF ISUKAVAGU AT CULVERT ON PATANCHERU – KISTAREDDYPET ROAD, PATANCHERU (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.14	7.4	7.25	7.19	7.07	7.13	6.0 - 9.0
E. Conductivity	(µmhos/cm)	1294	1579	1679	1083	956	1137	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	740	899	970	628	540	652	-
Chemical Oxygen Demand (COD)	mg/L	51	50	55	42	47	58	-
Biological Oxygen Demand (BOD)	mg/L	5.7	5.6	6.1	4.8	5.2	6	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	5	5	4.9	5.2	5.1	4.8	Min 4 mg/L
Total Coliform	MPN/100 ml	64	56	67	61	54	61	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	18	20	18	13	14	17	-
Chlorides	mg/L	190	202	205	186	172	178	-
Sulphates	mg/L	35	29	27	19	39	45	-
SAR	mg/L	1.42	1.47	1.45	1.31	1.13	1.15	Max 26
Boron	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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ANNEXURE - VII

TELANGANA STATE POLLUTION CONTROL BOARD

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF ISUKAVAGU AT UPSTREAM OF PETL, POCHARAM (V), PATANCHERU (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.29	7.28	7.21	7.10	7.18	7.29	6.0 - 9.0
E. Conductivity	(µmhos/cm)	1399	1596	1692	1258	977	1157	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	791	914	974	725	527	658	-
Chemical Oxygen Demand (COD)	mg/L	60	55	59	50	44	62	-
Biological Oxygen Demand (BOD)	mg/L	6.6	6	6.4	5.5	4.8	6.3	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	4.8	5	5.1	5.1	5	4.7	Min 4 mg/L
Total Coliform	MPN/100 ml	97	82	74	63	61	77	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	23	24	26	18	21	23	-
Chlorides	mg/L	206	214	206	182	161	178	-
Sulphates	mg/L	38	40	42	31	41	47	-
SAR	mg/L	1.5	1.48	1.46	1.38	1.26	1.22	Max 26
Boron	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF ISUKAVAGU AT DOWN STREAM OF PETL, POCHARAM (V), PATANCHERU (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.32	7.37	7.24	7.09	7.22	7.24	6.0 - 9.0
E. Conductivity	(µmhos/cm)	1290	1638	1684	1180	981	1172	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	720	942	964	674	558	666	-
Chemical Oxygen Demand (COD)	mg/L	54	56	57	48	48	52	-
Biological Oxygen Demand (BOD)	mg/L	5.9	6.1	6.2	5.2	5	5.4	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	5	5.2	5	5.2	4.9	4.5	Min 4 mg/L
Total Coliform	MPN/100 ml	89	67	89	64	56	102	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	19	23	22	19	21	25	-
Chlorides	mg/L	182	196	206	166	156	184	-
Sulphates	mg/L	33	34	37	29	42	51	-
SAR	mg/L	1.58	1.53	1.50	1.41	1.26	1.32	Max 26
Boron	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF NAKKAVAGU BEFORE CONFLUENCE POINT WITH ISUKAVAGU, NEAR MUTHANGI BRIDGE, MUTHANGI (V), PATANCHERU (M), SANGAREDDY DISTRICT. (UPSTREAM OF CONFLUENCE POINT WITH ISUKAVAGU)

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	7.01	7.15	7.41	6.0 - 9.0
E. Conductivity	(µmhos/cm)				427	941	863	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L				229	532	494	-
Chemical Oxygen Demand (COD)	mg/L				18	43	55	-
Biological Oxygen Demand (BOD)	mg/L				2.4	4.6	5.8	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L				5.6	5.5	5.2	Min 4 mg/L
Total Coliform	MPN/100 ml				15	45	67	Max 5000 MPN/100 ml
Free Ammonia	mg/L				BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L				2	14	17	-
Chlorides	mg/L				70	122	163	-
Sulphates	mg/L				5	31	41	-
SAR	mg/L				0.67	1.08	1.09	Max 26
Boron	mg/L				BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	-	-	-	**'B'**	**'D'**	**'D'**	-

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF NAKKAVAGU AT BACHUGUDEM, BACHUGUDEM (V), PATANCHERU (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.21	7.22	7.21	7.16	7.25	7.29	6.0 - 9.0
E. Conductivity	(µmhos/cm)	1382	1564	1596	1181	974	942	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	772	899	922	683	554	539	-
Chemical Oxygen Demand (COD)	mg/L	52	54	55	44	48	53	-
Biological Oxygen Demand (BOD)	mg/L	5.7	5.9	6.1	4.8	5.3	5.7	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	5.2	5.3	5.2	5.4	5.4	5.1	Min 4 mg/L
Total Coliform	MPN/100 ml	82	74	82	61	54	64	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	22	24	23	18	22	27	-
Chlorides	mg/L	194	204	196	165	159	155	-
Sulphates	mg/L	34	35	37	25	44	42	-
SAR	mg/L	1.52	1.49	1.46	1.43	1.20	1.15	Max 26
Boron	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF NAKKAVAGU AT ISMAILKHANPET BRIDGE, ISMAILKHANPET (V), SANGAREDDY MANDAL & DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.40	7.40	7.37	7.11	7.13	7.06	6.0 - 9.0
E. Conductivity	(µmhos/cm)	1323	1555	1660	1150	1091	1201	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	740	892	957	657	623	688	-
Chemical Oxygen Demand (COD)	mg/L	57	59	57	39	44	51	-
Biological Oxygen Demand (BOD)	mg/L	6.3	6.5	6.2	4.3	4.7	5.5	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	5.1	5.2	5.1	5.4	5.5	5.1	Min 4 mg/L
Total Coliform	MPN/100 ml	61	77	97	82	74	79	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	17	20	21	13	17	20	-
Chlorides	mg/L	182	190	184	160	168	179	-
Sulphates	mg/L	31	33	31	24	44	49	-
SAR	mg/L	1.44	1.47	1.45	1.4	1.44	1.30	Max 26
Boron	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF NAKKAVAGU BEFORE CONFLUENCE WITH RIVER MANJEERA AT GOWDICHERLA, GOWDICHERLA (V), SANGAREDDY MANDAL & DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		7.38	7.37	7.31	7.25	7.2	7.11	6.0 - 9.0
E. Conductivity	(µmhos/cm)	1307	1568	1607	1147	1092	1207	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L	718	896	928	656	628	688	-
Chemical Oxygen Demand (COD)	mg/L	40	44	47	38	42	43	-
Biological Oxygen Demand (BOD)	mg/L	4.4	4.9	4.9	4.2	4.4	4.8	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L	5.2	5.4	5.2	5.4	5.6	5	Min 4 mg/L
Total Coliform	MPN/100 ml	53	61	82	61	71	64	Max 5000 MPN/100 ml
Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	1.2 mg/L
Nitrates	mg/L	17	20	20	17	17	21	-
Chlorides	mg/L	192	205	199	167	171	205	-
Sulphates	mg/L	27	30	31	20	43	49	-
SAR	mg/L	1.52	1.53	1.48	1.44	1.35	1.24	Max 26
Boron	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	**'D'**	-

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF MANJEERA RIVER AT CHINTAKUNTA BRIDGE, CHINTAKUNTA (V), ANDOLE (M), SANGAREDDY DISTRICT.

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	7.29	6.0 - 9.0
E. Conductivity	(µmhos/cm)						485	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L						275	-
Chemical Oxygen Demand (COD)	mg/L						48	-
Biological Oxygen Demand (BOD)	mg/L						5.2	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L						5.5	Min 4 mg/L
Total Coliform	MPN/100 ml						25	Max 5000 MPN/100 ml
Free Ammonia	mg/L						BDL	1.2 mg/L
Nitrates	mg/L						5	-
Chlorides	mg/L						102	-
Sulphates	mg/L						21	-
SAR	mg/L						0.63	Max 26
Boron	mg/L						BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-						**'D'**	-

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MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF RIVER MANJEERA AT GOWDICHERLA BEFORE CONFLUENCE WITH NAKKAVAGU

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	7.04	6.0 - 9.0
E. Conductivity	(µmhos/cm)						954	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L						539	-
Chemical Oxygen Demand (COD)	mg/L						22	-
Biological Oxygen Demand (BOD)	mg/L						2.4	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L						6.9	Min 4 mg/L
Total Coliform	MPN/100 ml						23	Max 5000 MPN/100 ml
Free Ammonia	mg/L						BDL	1.2 mg/L
Nitrates	mg/L						6	-
Chlorides	mg/L						92	-
Sulphates	mg/L						10	-
SAR	mg/L						1.08	Max 26
Boron	mg/L						BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	-	-	-	-	-	**'B'**	-

SENIOR ENVIRONMENTAL SCIENTIST

TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY, R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

MONTHLY AVERAGE VALUES FROM APRIL-2020 TO SEPTEMBER-2020

WATER QUALITY OF RIVER MANJEERA AT GOWDICHERLA AFTER CONFLUENCE POINT WITH NAKKAVAGU

PARAMETERS	UNITS	APRIL-2020	MAY-2020	JUNE-2020	JULY-2020	AUG-2020	SEP-2020	CPCB Water Quality Criteria
pH		DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	DRY IN CONDITION	7.15	6.0 - 9.0
E. Conductivity	(µmhos/cm)						968	Max 2250 (µmhos/cm)
Total Dissolved Solids (TDS)	mg/L						551	-
Chemical Oxygen Demand (COD)	mg/L						26	-
Biological Oxygen Demand (BOD)	mg/L						3	Max 3 mg/L
Dissolved Oxygen (DO)	mg/L						7.2	Min 4 mg/L
Total Coliform	MPN/100 ml						25	Max 5000 MPN/100 ml
Free Ammonia	mg/L						BDL	1.2 mg/L
Nitrates	mg/L						7	-
Chlorides	mg/L						102	-
Sulphates	mg/L						12	-
SAR	mg/L						1.12	Max 26
Boron	mg/L						BDL	Max 2 mg/L
Class of water body as per CPCB Water Quality Criteria	-	-	-	-	-	-	**'B'**	-

SENIOR ENVIRONMENTAL SCIENTIST

ANNEXURE-VII

ANNEXURE-VIII

GOVERNMENT OF TELENGANA
OFFICE OF THE EXECUTIVE ENGINEER MB GRID DIVISION SANGAREDDY

From:
N.Raghuveera, B.E,
Executive Engineer,
MB Grid, Division,
Sangareddy.

To
The Environmental Engineer,
TS Pollution Control Board,
Regional Office-1
Sangareddy.

Lr.No.DB/Pollution habs /2020, Dated: 12.11.2020

Sir,

Sub: - MB Grid Division Sangareddy - Hon'ble National Green Tribunal, Chennai Application 69 to 72 of 2013 & Batch – Patancheru and Sangareddy Pollution habitations – Report submitted - Reg

Ref: - 1) Endt.No AE/DEE/Pollution affected Villages/SRD/2018,Dated:22.10.2018 from Superintending Engineer,RWS&S Circle Sangareddy.
2)T/o Endt.No AE/DEE/Pollution habs /2018,Dated:26.10.2018
3) T/o Endt.No AE/DEE/Pollution habs /2018,Dated:15.04.2019.
4)T/o Lr. No.DB/Pollution habs/2018 Dt:15.10.2019,Dt:19.05.2020.

****

Adverting to the subject cited, I here with furnish the Drinking water supply situation to the pollution effected habitations in Patancheru and Sangareddy constituencies from April to September 2020 are as follows:

Sl No	Name of The G.P	Name of the Habitation	Population as per 2011 census	No of Existing Water Sources			Total Existing sources	Qty of Water Supplied from existing sources (KLD)	Manjeera Water Supplied (KLD)	Manjeera water Supply in LPCD	Remarks (Name of the scheme)
				HPs	PWS	MPWS					
1	2	3	4	5	6	7	8	9	10	11	
1	Kalabgoor	Kalabgoor	4187	12	1	0	13	51	611	146	Water being Supplied from MB Grid-Sangareddy Segment
2	Kandi	Kandi	7492	24	2	1	27	135	797	106	
3	Rudraram	Rudraram	6143	2	1	0	3	32	623	101	
4	Lakdaram	Lakdaram	4733	14	1	0	15	44	383	81	
5	Muthangi	Muthangi	8777	11	1	7	19	111	900	103	
6	Chitkul	Chitkul	5596	8	1	5	14	88	511	91	
7	Insapur	Insapur	8276	17	1	1	19	57	1166	141	
8	Pocharam	Pocharam	2616	2	1	0	3	32	284	109	

9	Pocharam	Ganapthiguda	444	8	1	0	9	40	30	68	
10	Sulthanpur	Gandiguda	640	2	1	0	3	32	60	94	
11	Pocharam	Bachuguda	816	1	1	0	2	20	40	49	Water being Supplied from MB Grid-Sangareddy Segment
12	Inole	Inole	1190	4	1	0	5	34	40	34	
13	Peddakanjarla	Peddakanjarla	1982	4	1	0	5	34	90	45	
14	Byathole	Byathole	1163	5	1	0	6	15	35	0	
15	Arutla	Arutla	1197	4	1	0	5	46	50	42	
16	Chidruppa	Chidruppa	2127	10	1	0	11	23	60	28	
17	Ismailkhanpet	Ismailkhanpet	7060	5	1	0	6	85	310	44	
18	Kistareddypet	Kistareddypet	1623	2	1	0	3	32	100	62	HMWS&SB
19	Sulthanpur	Sulthanpur	2035	3	1	0	4	33	100	49	HMWS&SB
20	Kajipally	Kajipally	1589	10	1	0	11	50	60	38	Water being Supplied from MB Grid-Narsapur Segment
		Total:	**69686**	**148**	**21**	**14**	**183**	**994**	**6250**	**1431**	

* Sl No. 18 & 19 i.e. 2 habitations (Grampanchayths) having located inside ORR, the water is being supplied by HMWS & SB.

* Sl. No. 20 i.e. 1 habitation is covered from Narsapur segment

* Sl. No.1 to 17 i.e 17 habitations are covered under MB Grid ,Sangareddy Segment.

As seen from above,all habitations except Kistareddypet , Sulthanpur and Kajipally are being provided with 100 LPCD(litres per captia per day) of drinking water from the MB Grid ,Sangareddy Segment No.9 with Intake well at Singoor dam (Manjeera River).

Your faithfully

Executive Engineer ,
MB Grid Division , Sangareddy
8/12/11/20

HYDERABAD METRO WATER SUPPLY AND SWERAGE BOARD
Statement showing the water supply Quentity to Patancheru for the Half year April-20 to October-20 Agreed qty/day
CAN: 0813100051

S.No	Aprl-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20
1	28.8MGD	29.76MGD	28.8MGD	29.76MGD	29.76MGD	28.8MGD	29.76MGD

Manager (E)

19/11/2020.

MANAGER (ENGG)
HMWS & S. BOARD
Patancheru Section
SD-III (O & M DIV-XV)

HYDERABAD METROPOLITAN WATER SUPPLY & SEWERAGE BOARD

Demand And Collection Summary

As On : 29/06/2020

Print Date : *19/11/2020*

YEAR : 2020 **MONTH :** May **DIVISION :** Division 15 (RAMACHANDRAPURAM, PATANCHERVU N SERILINGAMPALLY) **CATEGORY :** ALL

Sec.	Apr-2020										May-2020									
	Total CANs	Opening Balance (Lakhs)	UnBilled Quantity (LKL)	UnBilled CANs	Billed Quantity (LKL)	Billed CANs	Demand (Lakhs)	Paid CANs	Collection (Lakhs)	Closing Balance (Lakhs)	Total CANs	Opening Balance (Lakhs)	UnBilled Quantity (LKL)	UnBilled CANs	Billed Quantity (LKL)	Billed CANs	Demand (Lakhs)	Paid CANs	Collection (Lakhs)	Closing Balance (Lakhs)
0614	20,143	10,07.24	1.72	1,695	13.90	18,448	6,88.63	5,559	5,60.31	11,50.60	20,156	11,50.59	1.35	545	13.88	19,611	6,23.91	7,021	5,79.42	12,25.69
0932	12,797	2,40.28	0.98	1,343	8.72	11,454	2,76.62	4,491	2,35.25	2,86.84	12,795	2,86.83	0.89	333	8.44	12,462	2,67.47	5,223	2,61.12	2,99.25
1511	11,181	2,05.08	0.33	506	3.43	10,675	63.10	4,451	35.85	2,34.71	11,182	2,34.71	0.28	163	3.54	11,019	66.60	5,358	48.68	2,55.70
1512	7,013	2,82.97	0.11	168	2.18	6,845	24.54	1,569	7.37	3,03.10	7,012	3,03.10	0.07	52	1.29	6,960	21.20	1,904	10.69	3,17.12
1513	12,065	22,21.51	0.67	444	11.04	11,621	4,96.05	2,529	3,80.92	23,70.03	12,087	23,70.03	0.76	172	9.04	11,915	4,37.70	4,524	4,04.17	24,38.76
1533	4,815	42.57	0.93	4,815	0.00	0	0.00	0	0.00	42.57	4,816	42.57	0.93	4,813	0.00	3	0.00	1	0.01	42.56
Total	*68,014*	*39,99.65*	*4.74*	*8,971*	*39.26*	*59,043*	*15,48.94*	*18,599*	*12,19.70*	*43,87.85*	*68,048*	*43,87.82*	*4.28*	*6,078*	*36.18*	*61,970*	*14,16.89*	*24,031*	*13,04.08*	*45,79.07*

19/11/2020
Manager-ENGG
Ramchandrapuram Section
Sub-Div-III, O&M-Div-XV
HMWS & SB, Hyderabad.

HYDERABAD METROPOLITAN WATER SUPPLY & SEWERAGE BOARD

Demand And Collection Summary

As On : 30/08/2020

Print Date : *19/11/2020*

YEAR : 2020 **MONTH :** July **DIVISION :** Division 15 (RAMACHANDRAPURAM, PATANCHERVU N SERILINGAMPALLY) **CATEGORY :** ALL

Sec.	Jun-2020										Jul-2020									
	Total CANs	Opening Balance (Lakhs)	UnBilled Quantity (LKL)	UnBilled CANs	Billed Quantity (LKL)	Billed CANs	Demand (Lakhs)	Paid CANs	Collection (Lakhs)	Closing Balance (Lakhs)	Total CANs	Opening Balance (Lakhs)	UnBilled Quantity (LKL)	UnBilled CANs	Billed Quantity (LKL)	Billed CANs	Demand (Lakhs)	Paid CANs	Collection (Lakhs)	Closing Balance (Lakhs)
0614	20,267	12,25.70	1.17	623	20.53	19,644	6,45.53	8,859	6,44.75	12,54.61	20,503	12,54.66	1.73	784	15.55	19,719	6,45.77	9,421	6,16.12	13,02.37
0932	12,836	2,99.25	1.21	448	12.39	12,388	2,78.37	6,875	2,81.01	3,02.46	12,852	3,02.49	1.26	521	9.92	12,331	2,72.80	7,508	2,72.89	3,07.94
1511	11,257	2,55.65	0.43	185	5.32	11,072	65.97	6,849	61.28	2,64.12	11,341	2,64.11	0.27	167	5.63	11,174	66.35	7,620	64.91	2,69.20
1512	7,016	3,17.11	0.06	173	1.57	6,843	22.57	3,125	22.84	3,20.46	7,031	3,20.47	0.10	158	1.38	6,873	21.33	3,308	19.84	3,25.33
1513	12,138	24,38.74	0.52	213	11.67	11,925	4,51.51	5,983	4,11.04	25,15.12	12,188	25,15.13	0.50	236	9.46	11,952	4,41.60	6,431	3,96.02	25,95.51
1533	4,821	42.56	0.93	4,818	0.00	3	0.03	1	0.01	42.59	4,830	42.59	0.94	4,829	0.00	1	0.00	4	0.03	42.56
Total	*68,335*	*45,79.02*	*4.32*	*6,460*	*51.48*	*61,875*	*14,64.00*	*31,692*	*14,20.93*	*46,99.36*	*68,745*	*46,99.44*	*4.80*	*6,695*	*41.93*	*62,050*	*14,47.84*	*34,292*	*13,69.81*	*48,42.90*

19/11/2020

Manager ENGG
Ramchandrapuram Section
Sub-Div-III, O&M-Div-XV
HMWS & SB, Hyderabad.

HYDERABAD METROPOLITAN WATER SUPPLY & SEWERAGE BOARD

Demand And Collection Summary

As On : 30/10/2020

Print Date : *19/11/2020*

YEAR : 2020 **MONTH :** September **DIVISION :** Division 15 (RAMACHANDRAPURAM, PATANCHERVU N SERILINGAMPALLY) **CATEGORY :** ALL

Sec.	Aug-2020										Sep-2020									
	Total CANs	Opening Balance (Lakhs)	UnBilled Quantity (LKL)	UnBilled CANs	Billed Quantity (LKL)	Billed CANs	Demand (Lakhs)	Paid CANs	Collection (Lakhs)	Closing Balance (Lakhs)	Total CANs	Opening Balance (Lakhs)	UnBilled Quantity (LKL)	UnBilled CANs	Billed Quantity (LKL)	Billed CANs	Demand (Lakhs)	Paid CANs	Collection (Lakhs)	Closing Balance (Lakhs)
9614	20,768	13,02.08	1.88	995	15.41	19,773	6,17.92	9,635	7,93.43	11,02.25	20,944	11,03.88	1.79	860	16.65	20,084	6,15.34	11,265	7,78.74	8,83.93
[illegible]	[illegible]	[illegible]	[illegible]	240	9.23	12,629	1,60.86	7,447	2,20.03	2,33.62	12,905	2,18.11	0.71	317	11.61	12,588	1,83.41	8,406	2,01.43	1,72.41
[illegible]	[illegible]	[illegible]	[illegible]	129	[illegible]	11,293	40.15	7,902	83.91	2,23.60	11,442	2,23.87	0.43	138	3.82	11,304	59.76	8,386	90.44	1,83.37
[illegible]	[illegible]	[illegible]	0.20	113	[illegible]	6,929	19.44	3,630	26.68	3,18.53	6,987	3,17.67	0.02	39	1.79	6,948	22.62	3,990	44.78	2,86.75
1513	12,233	25,95.51	0.89	416	9.46	11,817	4,24.38	6,945	4,57.08	25,78.98	12,289	25,81.19	1.10	377	9.55	11,912	3,31.79	7,260	5,24.04	23,52.55
1533	4,832	42.56	0.94	4,830	0.10	2	1.39	5	1.42	42.52	4,846	45.57	0.94	4,843	0.10	3	9.88	4	9.99	45.46
Total	*69,166*	*48,33.09*	*5.47*	*6,723*	*40.41*	*62,443*	*12,64.13*	*35,564*	*15,82.55*	*44,99.50*	*69,413*	*44,90.29*	*5.00*	*6,574*	*43.51*	*62,839*	*12,22.80*	*39,311*	*16,49.42*	*39,24.47*

19/11/2020
Manager ENGG
Ramchandrapuram Section
Sub-Div-III, O&M-Div-XV
HMWS & SB, Hyderabad.

18 VILLAGES (BOREWELL SAMPLES) FOR THE MONTH OF APRIL - 2020

S.No.	Name of the Village / Parameter	Inole	Muttangi	Kistareddypet	Sultanpur	Bachugudem	Arutla	Chinnakanjarla	Patancheru	Peddakanjerla	Pocharam	Chitkul	Bithole	Kardanoor	Chidrupa	Dayara	Gandigudem	Ismailkhanpet	Indresam	Drinking water Standards
	Sample Code	**100**	**92**	**93**	**94**	**95**	**121**	**122**	**96**	**123**	**97**	**101**	**126**	**102**	**124**	**103**	**98**	**125**	**99**	
1	pH	7.84	7.42	7.08	7.20	7.40	7.21	7.02	7.27	7.05	7.70	7.48	7.56	7.68	6.92	7.36	7.44	7.20	7.78	**6.5 - 8.5**
2	E. Conductivity µmhos/cm	824	1846	3260	5090	2840	3658	1064	1827	1574	1304	3010	838	2060	998	2700	3200	2204	1922	-
3	TDS	506	1120	1930	3060	1684	2164	645	1112	940	778	1840	518	1240	592	1635	1952	1330	1150	**2000**
4	Total Alkalinity $CaCO_3$	156	210	350	490	290	450	130	220	208	204	320	116	240	128	360	424	310	200	**600**
5	Total Hardness as $CaCO_3$	204	380	710	1720	660	1130	192	410	276	354	676	212	416	190	810	1120	570	370	**600**
6	Calcium as Ca^{2+}	48	78	142	354	149	202	39	95	62	82	145	45	85	43	168	198	129	76	**200**
7	Magnesium as Mg^{2+}	20	45	86	202	70	153	23	42	30	36	76	24	49	20	94	153	60	44	**100**
8	Chlorides as Cl^-	98	240	480	1280	520	820	110	284	136	220	480	124	270	106	610	810	440	214	**1000**
9	Sulphates as SO_4^{-2}	15	42	59	135	73	160	16	35	25	47	74	29	62	20	112	118	93	40	**400**
10	Nitrate Nitrogen NO_3-N	4	20	27	36	34	34	5	13	12	12	32	13	28	6	26	30	23	23	**45**
11	Sodium as Na^+	42	80	174	282	154	197	40	86	48	68	170	46	94	52	178	226	147	84	-
12	Potassium as K^+	2	5	10	15	5	20	2	8	3	6	8	5	6	4	14	15	12	6	-
13	Sodium percent as % Na	30.72	30.90	34.25	25.99	33.30	26.83	30.74	30.66	26.88	28.96	34.90	31.36	32.50	36.58	31.81	29.90	35.22	32.40	-
14	SAR	1.28	1.78	2.83	2.95	2.60	2.53	1.25	1.84	1.25	1.57	2.84	1.37	2.00	1.64	2.72	2.92	2.67	1.89	-
15	Copper as Cu	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	**1.5**
16	Nickel as Ni	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	**0.02**
17	Cadmium as Cd	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	**0.003**
18	Lead as Pb	BDL	BDL	BDL	0.02	0.01	0.02	BDL	BDL	BDL	BDL	BDL	BDL	0.02	BDL	BDL	BDL	BDL	BDL	**0.01**
19	Total Chromium as T.Cr	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	**0.05**
20	Zinc as Zn	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	**15**
21	Iron as Fe	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.28	BDL	1.53	BDL	1.36	1.84	2.52	0.96	0.87	0.24	**0.3**
22	Manganese as Mn	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	**0.3**

Note: All Values are expressed in mg/L except pH & E.C

SENIOR ENVIRONMENTAL SCIENTIST

ANNEXURE - IX (A)

18 VILLAGES (BOREWELL SAMPLES) FOR THE MONTH OF JULY - 2020

S.No.	Parameter	Inole	Muttangi	Kistareddypet	Sultanpur	Bachugudem	Arutla	Chinnakanjarla	Patancheru	Peddakanjerla	Pocharam	Chitkul	Bithole	Kardanoor	Chidrupa	Dayara	Gandigudem	Ismailkhanpet	Indresam	Drinking water Standards IS-10500, 2012
	Sample Code	**185**	**188**	**192**	**193**	**190**	**181**	**184**	**191**	**183**	**187**	**189**	**179**	-	**182**	**194**	**195**	**180**	**186**	
1	pH	7.24	7.45	7.72	7.1	7.23	7.03	7.20	7.12	7.43	7.73	7.52	7.4	Electrical Power was disconnected	7.32	7.04	6.95	7.09	7.26	**6.5 - 8.5**
2	E. Conductivity µmhos/cm	1086	1354	3860	4830	2292	3560	1475	2129	1498	1112	2442	1340		1300	2386	2895	2475	1404	-
3	TDS	648	815	2304	2916	1385	2148	896	1290	904	672	1483	798		780	1430	1756	1490	850	**2000**
4	Total Alkalinity $CaCO_3$	152	192	364	510	270	410	164	244	208	176	284	180		172	324	350	328	184	**600**
5	Total Hardness as $CaCO_3$	236	336	900	1610	584	1130	256	460	280	270	632	330		316	676	868	690	326	**600**
6	Calcium as Ca^{2+}	53	73	176	328	130	224	58	104	62	55	138	68		70	150	179	146	65	**200**
7	Magnesium as Mg^{2+}	25	37	112	192	63	138	27	48	30	32	70	39		34	73	102	79	40	**100**
8	Chlorides as Cl^-	128	206	660	1140	460	780	136	302	144	160	426	214		190	475	590	460	218	**1000**
9	Sulphates as SO_4^{-2}	23	30	74	123	59	145	29	40	27	26	65	38		32	60	83	98	39	**400**
10	Nitrate Nitrogen NO_3-N	6	12	39	38	30	32	7	12	10	8	25	15		11	22	34	27	15	**45**
11	Sodium as Na^+	42	66	186	254	142	206	45	89	57	59	120	72		65	139	164	143	71	-
12	Potassium as K^+	3	4	13	14	6	18	3	10	3	4	12	6		5	12	15	10	6	-
13	Sodium percent as % Na	27.52	29.57	30.46	25.21	34.15	27.89	27.24	29.04	30.39	31.73	28.58	31.51		30.43	30.32	28.56	30.54	31.42	-
14	SAR	1.19	1.56	2.69	2.74	2.55	2.66	1.22	1.80	1.48	1.56	2.07	1.72		1.59	2.32	2.41	2.36	1.70	-
15	Copper as Cu	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL	**1.5**
16	Nickel as Ni	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL	**0.02**
17	Cadmium as Cd	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL	**0.003**
18	Lead as Pb	BDL	BDL	BDL	0.03	0.02	0.03	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL	**0.01**
19	Total Chromium as T.Cr	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL	**0.05**
20	Zinc as Zn	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL	**15**
21	Iron as Fe	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.26	BDL	1.30	BDL		1.59	1.82	0.83	0.92	0.22	**0.3**
22	Manganese as Mn	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL		BDL	BDL	BDL	BDL	BDL	**0.3**

Note: All Values are expressed in mg/L except pH & E.C

SENIOR ENVIRONMENTAL SCIENTIST

TELANGANA STATE POLLUTION CONTROL BOARD

ZONAL LABORATORY, R.C.PURAM

Bore wells of Gundlamachanoor (V) & Borapatla (V) of Hatnoora (M), Sangareddy District.

APRIL - 2020

	Bore well near Temple Gundlamachanoor (V), Hatnoora (M), Sangareddy District	Bore well near Cheruvu Gundlamachanoor (V), Hatnoora (M), Sangareddy District	Bore well within agricultural land near water purifier plant, Gundlamachanoor (V), Hatnoora (M), Sangareddy	Bore well within agricultural land beside paraboiled rice mill, Borapatla (V), Hatnoora (M), Sangareddy District	Bore well beside Lord Shiva temple, Borapatla (V), Hatnoora (M),Sangareddy District	**Permissible Limit Drinking water standard ISO-10500: 2012**
pH	**Sample was not collected due to motor pump problem**	**Sample was not collected as the roads were closed due to lockdown.**	**Sample was not collected as Electric power was disconnected**	7.36	6.69	**6.5-8.5**
E.Conductivity				1168	2002	-
Total Dissolved solids				714	1197	**2000**
Total Alkalinity				182	260	**600**
Toatal Hardness				236	540	**600**
Calcium (Ca^{+2})				52	102	**200**
Magnesium (Mg^{+2})				26	70	**100**
Chlorides				120	320	**1000**
Sulphates				23	84	**400**
Nitrates				6	9	**45**
Copper as Cu				BDL	BDL	**1.5**
Nickel as Ni				BDL	BDL	**0.02**
Cadmium as Cd				BDL	BDL	**0.003**
Lead as Pb				BDL	BDL	**0.01**
Total Chromium as T.Cr.				BDL	BDL	**0.05**
Zinc as Zn				BDL	0.31	**15**
Iron as Fe				4.57	2.32	**0.3**
Maganese as Mn				BDL	BDL	**0.3**

SENIOR ENVIRONMENTAL SCIENTIST

TELANGANA STATE POLLUTION CONTROL BOARD

ZONAL LABORATORY, R.C.PURAM

Bore wells of Gundlamachanoor (V) & Borapatla (V) of Hatnoora (M), Sangareddy (District)

JULY - 2020

	Bore well near Temple Gundlamachanoor (V), Hatnoora (M), Sangareddy District	Bore well near Cheruvu Gundlamachanoor (V), Hatnoora (M), Sangareddy District	Bore well within agricultural land near water purifier plant, Gundlamachanoor (V), Hatnoora (M), Sangareddy	Bore well within agricultural land beside paraboiled rice mill, Borapatla (V), Hatnoora (M), Sangareddy District	Bore well beside Lord Shiva temple, Borapatla (V), Hatnoora (M),Sangareddy District	**Permissible Limit Drinking water standard ISO-10500: 2012**
pH	Sample was not collected due to motor pump removed	7.24	Sample was not collected as Electric power was disconnected	7.13	6.85	**6.5-8.5**
E.Conductivity		502		1310	1818	**-**
Total Dissolved solids		306		794	1108	**2000**
Total Alkalinity		88		196	268	**600**
Toatal Hardness		144		272	540	**600**
Calcium (Ca^{+2})		32		56	102	**200**
Magnesium (Mg^{+2})		16		32	69	**100**
Chlorides		94		144	316	**1000**
Sulphates		10		30	72	**400**
Nitrates		5		10	15	**45**
Copper as Cu		BDL		BDL	BDL	**1.5**
Nickel as Ni		BDL		BDL	BDL	**0.02**
Cadmium as Cd		BDL		BDL	BDL	**0.003**
Lead as Pb		BDL		BDL	BDL	**0.01**
Total Chromium as T.Cr.		BDL		BDL	BDL	**0.05**
Zinc as Zn		BDL		BDL	BDL	**15**
Iron as Fe		BDL		4.33	2.2	**0.3**
Maganese as Mn		BDL		BDL	BDL	**0.3**

SENIOR ENVIRONMENTAL SCIENTIST

ANNEXURE-IX(B)

GOVERNMENT OF TELANGANA

From:
Sri.M.Hanumantha Rao, IAS.,
District Collector,
Sangareddy District.

To
The Member Secretary,
Telangana State Pollution Control Board,
Hyderabad.

Lr.No.H2/2921/2013, dt: 21.11.2020

Sir,

Sub:- Pollution – Sangareddy District – Hon'ble National Green Tribunal, Chennai – Application Nos.69 to 72 of 2013 & batch – Patancheru Pollution Matter – Judgment dated: 24.10.2017 – Meeting convened by the Chief Secretary, Govt. of Telangana on 20.04.2019 – Latest status called for filing 6th periodical report Requested – Reg.

Ref:- 1.Member Secretary, TSPCB, Hyderabad Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-161, dated:13.10.2020

***

Kind attention is invited to the references cited and submitted here with the statement showing the details of status of action taken in the Application Nos.69 to 72 of 2013 & batch cases in Patancheru Pollution Matter Judgment dated: 24.10.2017.

This is for kind information.

Yours faithfully,
sd/-
District Collector,
Sangareddy

Copy to the EE PCB, RO-I, Sangareddy
Copy to the EE PCB, RO-II, RC Puram

//Attested//

District Revenue Officer
Sangareddy

-125-30-

STATEMENT SHOWING DETAILS OF ACTION TAKEN REPORT IN PATANCHERU POLLUTION BATCH CASES IN HON'BLE NATIONAL GREEN TRIBUNAL

Sl.No	Directions of the Hon'ble NGT	Decisions taken in the meeting of Chief Secretary dt: 01.12.2017	Status of Action Taken
1.	Supply of Drinking water to the 20 villages by the RWS&S Dept., and HMWS&SB Dept.	The Chief Secretary directed that supply of drinking water to the 20 villages shall be continued as being done now.	Drinking water is being supplied to the 20 villages regularly under the supervision of the District Collector Sangareddy.
2.	Present status of payment of crop compensation to the villagers upto 2001-2002 March – 2002)	The Chief Secretary directed the District Collector, Sangareddy to complete the distribution of compensation amount including the survey numbers of Chidruppa village as per the Hon'ble NGT Judgement.	1. List of beneficiaries was submitted to the Principal Sessions & District Judge, Sangareddy for distribution of compensation. 2. List of beneficiaries for distribution of compensation amount including the survey numbers of chidruppa village was submitted to the Principal Sessions & District Judge, Sangareddy, vide Tahsildar kandi Mandal Lr.No. C/2462/2018, dated: 13.04.2018 and letter was addressed to the Principal Sessions & District Judge, Sangareddy requesting for the action taken report vide this office Lr.No.H2/2921/2013, dated: 09.04.2019, 18.04.2019, 30.05.2019, 19.02.2020 & 10.07.2020. The Principal Sessions & District Judge, Sangareddy has submitted that remaining compensation amount is ready for distribution, but the beneficiaries nor their legal heirs are not appearing before the court due to Covid-19 pandemic. Hence, additional time is required is completion of distribution as and when the court functions on regular basis.

Yours faithfully
sd/-
District Collector,
Sangareddy

//Attested//

District Revenue Officer
Sangareddy

ANNEXURE -X

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500018
Phone: 040 – 23887500

Lr. No. 6/NGT-Chennai/TSPCB/Legal/2013-397 **Date: 13-10-2020**

// HON'BLE NGT CHENNAI – MOST URGENT //

To

The Secretary to Govt.,
Health, Medical & Family Welfare Dept.,
Govt. of Telangana,
Hyderabad.

Sir,

Sub: TSPCB – Legal -- Hon'ble National Green Tribunal, Southern Zone, Chennai – Application Nos. 69 to 72 of 2013 & Batch -- Patancheru Pollution Matter – Judgment dated 24.10.2017 – Latest status for filing 6th periodical report – Requested -- Reg.

Ref:
1. Hon'ble NGT, Chennai Judgment dated 24.10.2017.
2. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-713, dated 14.11.2017.
3. Meeting convened by the Chief Secretary, Govt. of Telangana on 01.12.2017.
4. EFS&T Dept., Lr.No.5044/For.III/A2/2017, dated 14.12.2017, communicating the minutes of the meeting convened by the Chief Secretary, Govt. of Telangana on 01.12.2017.
5. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-865, dated 08.01.2018.
6. Meeting convened by the Chairman, TSPCB & Chief Advisor, Govt., of Telangana on 27.02.2018.
7. Meeting convened by the then Hon'ble Minister for IT E&C, MA&UD, Industries & Commerce, Public Enterprises and NRI Affairs on 03.03.2018.
8. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-1117, dated 20.03.2018.
9. 1st Periodical report filed by the Board on 26.04.2018.
10. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-708, dated 12.11.2018.
11. 2nd Periodical report filed by the Board on 15.12.2018.
12. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-1116, dated 22.03.2019.
13. Meeting convened by the Chief Secretary, Govt. of Telangana on 20.04.2019.
14. EFS&T Dept., UO Note No. 3822/For.III/A2/2015, dated 16.05.2019 communicating the minutes of the meeting convened by the Chief Secretary, Govt of Telangana on 20.04.2019.
15. 3rd Periodical report filed by the Board on 29.06.2019.
16. Director of Medical Education Lr.Rc.No.Spl/JD (Med)/2019, dated 03.07.2019.
17. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-502, dated 25.07.2019.
18. Director of Medical Education Lr.Rc.No. Accts/31870, dated 30.07.2019.
19. TSPCB Procds No. 6/NGT-New Delhi/TSPCB/Legal/2013-528, dated 03.08.2019.
20. TSPCB Procds No. 6/NGT-New Delhi/TSPCB/Legal/2013-566, dated 19.08.2019.
21. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-768, dated 15.10.2019.
22. 4th Periodical report filed by the Board on 30.11.2019.
23. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-1163, dated 17.02.2020.
24. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-161, dated 07.07.2020.
25. Lr.No.48/CMD/OMC/2020, dated 21.07.2020 received from Nodal Officer, Expert Committee, OMC.
26. DME Lr.No.16/DME(T)/2019, dated 29.02.2020 (received on 09.07.2020)
27. 5th Periodical report filed by the Board on 22.08.2020.

Kind attention is invited to the subject and references cited.

It is to submit that the Hon'ble NGT, Chennai issued certain directions to the State Government vide Judgment dated 24.10.2017 in Application Nos. 69 to 72 of 2013 & batch cases (Patancheru Pollution Batch Cases). The Board vide reference 2nd cited has communicated the

copy of the Judgment of Hon'ble NGT, Chennai to the concerned Stakeholder Depts., Govt., of Telangana.

The Chief Secretary, Govt., of Telangana has convened a meeting on 01.12.2017 with the concerned Departments for taking necessary follow-up action on the directions issued by the Hon'ble NGT, Chennai. The minutes of the meeting convened by the Chief Secretary was communicated by the EFS&T Dept., Govt., of Telangana to the concerned Departments vide reference 4th cited.

It is to further submit that the Chairman, TSPCB & Chief Advisor, Govt of Telangana has convened a meeting with the Learned Addl. Advocate General (AAG), Govt of Telangana; Member Secretary, TSPCB and Standing Counsel, TSPCB, Chennai on 27.02.2018.

It is to submit that the then Hon'ble Minister for IT E&C, MA&UD, Industries & Commerce, Public Enterprises and NRI Affairs has convened a meeting on 03.03.2018 with the Chairman, TSPCB & Chief Advisor to the Govt.; Prl. Secretary, Industries & Commerce Dept.; Member Secretary, TSPCB; Commissioner, Commercial Tax Dept.; VC&MD, TSIIC; other officials and the representative of Bulk Drug Manufacturers Association (BDMA), for reviewing the representation given by the BDMA pertaining to the implementation of the Hon'ble NGT Judgment dated 24.10.2017 in Patancheru Pollution Batch cases.

The minutes of the above two meetings convened by the Chairman, TSPCB and Hon'ble Minister were communicated by the Board vide reference 8th cited.

The Hon'ble NGT directed the State Government and TSPCB to file periodical reports every six months. In compliance of the Hon'ble NGT directions, the Board has filed 1st, 2nd, 3rd, 4th & 5th periodical reports before the Hon'ble NGT vide references 9th, 11th, 15th, 22nd & 27th cited respectively. The copy of the 5th periodical report is enclosed in CD Form.

The Chief Secretary, Govt of Telangana convened a meeting with all the concerned Stakeholder Departments on 20.04.2019 for reviewing the compliance status of the conditions issued by Hon'ble NGT, Chennai. The Minutes of the meeting of the Chief Secretary was communicated by the EFS&T Dept., vide reference 14th cited.

The Hon'ble NGT has issued following directions pertaining to the Health, Medical & Family Welfare Dept: -

Direction No. 9:

Expert Committee on Health Studies:

"The State Government shall constitute an Expert Committee headed by the Director of Medical Education along with Experts drawn from various fields like Infectious Diseases, Dermatology etc., and Scientists well versed in Microbial Resistance and Epidemiology to make a thorough study in all the villages forming part of Manjeera River basin in and around Nakkavagu and other water bodies and also Musi River Basin to recommend:

(i) As to whether the health hazard of the people living in the area due to the industrial pollution continues and if so, what relief should be granted?

(ii) Whether the activities of the pharmaceutical industries have led to Antimicrobial Resistance to drugs and if so, what are the consequences on the health of the people and the remedial measures to be taken?

(iii) A broad Epidemiological and Genetic Study and survey to be made including remedial measures to be taken.

The said committee shall be constituted by the State Government within a period of two weeks from the date of receipt of copy of this judgment and the committee shall be directed to submit its report within three months thereafter and recommendations of the committee shall be implemented by the Government and status report regarding implementation to be filed periodically before this Tribunal once in six months. The report of the committee and the status of implementation shall also be placed in the public domain by uploading on the website of the Director of Medical Education and Health and Family Welfare Department of Government of Telangana".

Compliance:

As per the directions of the Hon'ble NGT, the Director of Medical Education (DME), Govt of Telangana constituted an Expert Committee with Doctors from Osmania Medical College, vide proceedings dated 20.01.2018.

During the meeting convened by the Chief Secretary on 20.04.2019, the Member of the Expert Committee stated that a Protocol for the above study is prepared and submitted to the Government and awaited for the sanction of the budget. The DME stated that they have requested the Govt for sanction of the budget for the above health study. The Chief Secretary directed the DME to start the study with the available resources and instructed the HM&FW dept., to take necessary action for sanction & release of necessary budget.

The Board has furnished the above status in the 1st, 2nd, 3rd & 4th Periodical Reports filed before the Hon'ble NGT.

The DME, Govt of Telangana vide reference 16th cited requested the TSPCB to provide budgetary support to the tune of Rs.10 Lakhs (Rupees Ten Lakhs only) towards scientific studies related to Health & Environmental issues.

The Board vide reference 17th cited, sanctioned an amount of Rs.10 Lakhs to take up scientific studies. The DME vide reference 18th cited requested the TSPCB to issue Cheque of Rs. 10 Lakhs in favour of Principal, Osmania Medical College.

The Board vide reference 20th cited issued Cheque of Rs. 10 Lakhs to the Principal, Osmania Medical College, Hyderabad.

The Nodal Officer of the Expert Committee vide reference 25th cited has submitted the Status Report of the "Epidemiological study on morbidity associated with Antimicrobial Resistance among residents in and around Nakkavagu, Manjeera and Musi River Basins" as follows: -

- The data collection is completed in the month of December due to the academic activities.
- Data entry into the computers has took some time and due to the pandemic of COVID – 19, the institution was under lockdown.
- Data entry was completed in the 2nd week of June and data clean up and statistical analysis is in progress.
- A total of about 2900 household's data is collected of which 1450 from study area and another 1450 from control area.
- Data pertaining to the study tool is available for about 15,000 populations together from both the areas.
- Even though the morbidity and mortality pattern is appearing similar in both the groups, it needs more in depth analysis to show statistically.
- Hence, the final report will be submitted approximately by November 2020.

Direction No. 10:

Establishment of Super Speciality Hospital at Patancheru: -

"In the light of our findings that no adequate health facilities are available in the area, we direct the Government of Telangana to establish a Government Super Speciality Hospital with adequate medical facilities to treat all sorts of occupational diseases for which the industrial establishments situated in the industrial hub shall contribute 75% of the total cost and the remaining amount to be contributed by the State Government. Such hospital shall be run under the supervision of the committee of Medical Experts and also involving Senior Government Officers connected with the Health Department".

Compliance:

It is to submit that during the meeting convened by the Chief Secretary, Govt of Telangana on 01.12.2017, the Special Chief Secretary, HM & FW Dept., informed as follows: -

i. There is a 100-bedded Area Hospital operating in Patancheru area with specializations like Paediatrics, Gynaecology, Surgery, Pathology services etc. The Patancheru area has now become part of Hyderabad City. The patients in requirement of Super Speciality services are being referred to the hospitals like NIMS, Osmania Hospital, etc. in Hyderabad. The white ration card holder patients are being treated in private hospitals for super speciality requirements free of cost under "Arogya Sri" programme of the State Government.

ii. He opined that with this procedure in place, the requirements of people in the area are getting the services of Super Speciality Hospital.

iii. In view of the fact that the details and particulars regarding the availability of existing hospital services in Patancheru area could not be well presented before the Hon'ble NGT, it was decided in the meeting to file a Clarificatory Application before the Hon'ble NGT regarding the same by the HM & FW Department.

Further, during the meeting with the Chairman, TSPCB on 27.02.2018 and Hon'ble Minister on 03.03.2018, it was decided that, subject to the permission being granted by the Hon'ble NGT, the present 100-bedded Hospital can be upgraded with all speciality Departments with necessary infrastructure to take care of the primary treatment and can act as a referral Hospital as the Hon'ble NGT has directed for 75% contribution by the industries and balance 25% by the Government. A Clarificatory Application by the Government shall be filed in this regard before the Hon'ble NGT on behalf of HM&FW Dept.

The Member Secretary during the meeting held with the Chief Secretary on 20.04.2019, informed about the Hon'ble NGT direction with regard to establishment of Super Speciality Hospital in the area.

The DME stated as follows:-

i. One 100 bedded area hospital is located at Patancheru, which is under the control of TSVVP.
ii. The area hospital is having general specialties including General Medicine, Ortho, General Surgeon, Anesthesia, Dermatology, Ophthalmology, ENT etc.
iii. The Hospital caters to the local population.
iv. In some cases, the patients are referred by this hospital to ESI Hospital, Sanathnagar; District Hospital, Sangareddy and NIMS, Hospital, Panjagutta.

The Chief Secretary directed the Health Dept., to strengthen the area hospital to meet the medical needs of the local population and a report on the above shall be submitted to the Hon'ble NGT. The minutes of the meeting of the Chief Secretary was incorporated in the 3rd Periodical Report filed by the Board before the Hon'ble NGT vide reference 15th cited.

It is to submit that the Board addressed letter vide reference 23rd cited requested to inform the status of establishment of Government Super Specialty Hospital at Patancheru.

The DME vide reference 26th cited furnished letter stating that it is proposed for upgradation of the Government General & Chest Hospital, Erragadda to function as Super Specialty Hospital for residents of Patancheru and Bollaram. The same was incorporated in the 5th periodical report filed before the Hon'ble NGT, Chennai vide reference 27th cited.

In this connection, it is to submit that the State Government and TSPCB have to file 6th periodical report before the Hon'ble NGT, Chennai, submitting the compliance on the directions issued by the Hon'ble NGT.

It is requested to kindly instruct the concerned to inform,

(a). the present status of health study being conducted by the Expert Committee constituted by the DME, with Doctors from Osmania Medical College

and

(b). the status of establishment of Government Super Speciality Hospital with adequate medical facilities to treat all sorts of occupational diseases as per directions of Hon'ble NGT.

The above information may kindly be furnished to the Board at the earliest, preferably within a week by **19.10.2020,** so as to incorporate the same in the 6th periodical report to be filed before the Hon'ble NGT, Chennai.

This is submitted for kind information and necessary action.

Yours faithfully,

MEMBER SECRETARY

Copy submitted to the Prl. Secretary to Govt., ES&T Dept., Govt., of Telangana for kind information.

Copy to:

1. The Director of Medical Education, Govt. of Telangana, Hyderabad for information and necessary action.
2. The Principal, Osmania Medical College, Hyderabad for information and necessary action.
3. The Commissioner, Telangana Vaidya Vidhana Parishad, Govt. of Telangana, Hyderabad for information and necessary action.
4. The Collector & District Magistrate, Sangareddy District for information and necessary action.
5. The DCHS, District Hospital, Telangana Vaidya Vidhana Parishad, Sangareddy for information and necessary action.
6. The District Medical & Health Officer, Sangareddy for information and necessary action.
7. The JCEE, ZO, RC Puram for information and necessary action.
8. The EE, ROs, Sangareddy & RC Puram for information and necessary action.

// T.C.F.B.O //

SENIOR ENVIRONMENTAL ENGINEER
LEGAL, TSPCB, HEAD OFFICE, HYD.

ANNEXURE-XI

Lr.No:48/CMD/OMC/2020.

From:
Dr. R.L. Lakshman Rao,
Professor & Principal Investigator,(nodal officer)
Department of Community Medicine,
Osmania Medical College,
Koti, Hyderabad.

Date: 19/11/2020.

To,
The Member Secretary,
Telangana State Pollution Control Board,
Paryavarana Bhavan,
A-3, Industrial Estate,
Santhnagar, Hyderabad.

Sub:- Status Report of "Epidemiological study on morbidity associated with Antimicrobial Resistance among residents in and around Nakkavagu, Manjeera and Musi River Basins -Regarding.

Ref:- Lr.No. 6/NGT-Chennai/TSPCB/Legal 2013/397, Date:13-10-2020, From the O/o Telangana State Pollution Control Board.

In accordance to the reference cited above, Telangana State Pollution Control Board, Letter addressed to The Principal Secretary to Govet., Health Medical &Family Welfare Department, Governament of Telangana, Hyderabad, copy marked to Principal, Osmania Medical College, Koti, Hyderabad.

I being The Principal Investigator and Nodal Officer of the project title "Epidemiological study on morbidity associated with AMR among residents in and around Nakkavagu, Manjeera and Musi River Basins" as directed by the Director of Medical Education, Telangana State. Submitting the status report.

This is for information,

Yours Sincerely,

19/11/2020

NODAL OFFICER
Professor
Dept. of Community Medicine
Osmania Medical College
KOTI HYDERABAD. 500 095.

EPIDEMIOLOGICAL STUDY ON MORBIDITY ASSOCIATED WITH

ANTIMICROBIAL RESISTANCE AMONG RESIDENTS IN AND AROUND NAKKAVAGU, MANJEERA AND MUSI RIVER BASINS

STATUS REPORT

In continuation of the report made on 19 October 2019 the data collection is completed in the month of December due to the academic activities.

Data entry into the computers has took some time and due to the pandemic of COVID 19 the institution was under look down.

Data entry is completed in the 2nd week of June, data clean -up and statistical analysis is in progress.

A total of about 2900 household's data is collected of which 1450 from study area and another 1450 from control area.

We have data pertaining to the study tool of about 15,000 populations together from both the areas.

Even though the morbidity and mortality pattern is appearing similar in both the groups,it needs more in depth analysis to show statistically.

Hence we may be able to submit the final report approximately by January - 2021.

We regret for the delay.

03/11/2020.

NODAL OFFICER
Professor
Dept. of Community Medicine
Osmania Medical College
KOTI HYDERABAD. 500 095.

ANNEXURE - XII

GOVERNMENT OF TELANGANA

From
The Director of Medical Education,
Koti, Sultan Bazar,
Hyderabad.

To
The Special Chief Secretary to Government,
Health, Medical & Family Welfare Department,
Government of Telangana,
Secretariat, Hyderabad.

Lr.No. 16 / DME (T) / 2019 Dated 29-02-2020

Respected Madam,

Sub: DME (TS) – Hon'ble National Green Tribunal, Southern Zone, Chennai – Application Nos.69 – 72 of 2013 & Batch – Patancheru Pollution Matter – Judgment dt: 24.10.2017 – Establishment of Govt. of Super Specialty Hospital in Patancheru – Regarding.

Ref: 1) Govt. Memo No.11517/C2/2017, Dated 27-02-2020 of the Special Chief Secretary to Government, HM&FW (C) Department, Dated 27-02-2020.
2) Lr.No.6/NGT-Chennai/TSPCB/Legal/2013dt: 17.02.2020.

<<>>

With reference to the letter cited above, remarks are offered as detailed below:

Patancheru industrial area is a major production site of generic drugs for the world market and is located 32kms from the city centre of Hyderabad. The pharmaceutical effluent had contaminated river sediment, soils, surface and ground water meant for agriculture and animal consumption. The substantial quantities of antibiotics released from polluting factories combine with runoff from farms and human waste in water and sewage treatment plants provide a perfect breeding ground for drug-resistant bacteria.

As per the directions of the Green Tribunal Court, Govt. of Telangana had constituted an expert committee headed by the Director of Medical Education and with scientists well versed in Microbial resistance and Epidemiology to make a thorough study in villages forming part of Manjira River basin in and around Nakkavagu of Patancheru area and other water bodies including Musi River Basin.

The committee initiated the research with following objectives.

1. To study the socio-demographic profile of people living in the study area.
2. To estimate the prevalence of various health problems among people living in the study area and comparison group who are living in non industrial area.
3. To compare the morbidity pattern amongst two groups of the study population.

Contd...2.

EE/ACO
15-7-2020

The committee has submitted the preliminary report stating that

a) **"Respiratory problems, skin problems and early degenerative skeletal problems (bone and joint problems) appear to be more in industrial area as compared to non industrial area."**

b) "Other conditions like communicable diseases, congenital abnormalities, Gynecological disorders and other morbid conditions appear to be similar in both industrial and non industrial areas."

With reference to the preliminary report, since majority of the health conditions in the industrial area are related to respiratory, the existing Government General and Chest hospital being a specialty tertiary care hospital, may be further upgraded to accommodate the patients with occupational health problems of the industrial areas of Patancheru. The details pertaining to the Govt. General & Chest hospital is listed below:

Govt. General and Chest Hospital:

Distance from Patancheru	20 Kms towards Hyderabad city
Site Area	60.1 Acres
Built Up area	14,742.5 Sq.Mts
Bed Strength	670
Available Specialties	Respiratory Medicine General Medicine Orthopedics Radiology Anaesthesia Laboratory Services Operation Theatres
Required Specialties	Medical Oncology (for screening) Dermatology Psychiatry (available in Institute of Mental Health adjacent to Govt. General & Chest Hospital)

Contd...3.

Hence a 100 bedded Occupational therapy block with OP, IP, Intensive care and Palliative care facilities is proposed to meet the medical needs of the local population of industrial area around Patancheru. This may be located the existing campus of Government General & Chest Hospital, Erragadda. The TSMSIDC has submitted a Proforma estimate for the 100 bedded Occupational Therapy Super Speciality Block a estimate of Rs.30.00 Crores.

Thus, for the Primary Health care the Rural Health Centre, Patancheru and for the Secondary Health Care, the Area Hospital, Patancheru can be utilized. The referral from these two hospitals will be cater to at the Govt. General & Chest Hospital and the Institute of Mental Health both located at Erragadda which is within the close vicinity.

Therefore it is proposed to upgrade the Govt. General & Chest Hospital to function as Super Speciality Hospital for Residence of Patancheru and Bollarum.

Encl: Estimation copy of TSMSIDC.,

Yours faithfully,

Director of Medical Education.

Name of the work :: Construction of Super Speciality Block at Govt. Chest Hospital, Erragadda Hyderabad.

PROFORMA ESTIMATE

Sl. No.	Description of work	Area		Rate (in Rs.) per Sft.	Amount (in Rs.)
	PART A :				
1	Civil works (100 Bed): 800 Sft per bed (as per MCI norms)	80,000.00	Sft.	1700.00	13,60,00,000
2	WS & SA @ 10%:				1,36,00,000
3	Internal , External Electrifications @ 12%				1,63,20,000
	Sub Total:				16,59,20,000
4	Provision for GST @ 12%				1,99,10,400
5	Add towards Price adjustment @ 3%				82,96,000
6	Provision towards Seighnarages Charges @ 1%				16,59,200
7	Provision for External Eletrification and Transo Charges (new transformer etc.,)				80,00,000
8	Provision towards Site Development				1,00,00,000
9	Provision towards variation in quantities, unforeseen items and rounding off				25,09,408
10	Engineering Supervision charges @ 7%				1,37,04,992
	SUB TOTAL : Rs.				23,00,00,000
	PART - B				
11	EQUIPMENT			Sub Total :	7,00,00,000
				Grand Total :	***30,00,00,000***

Say Rs.30.00 Crores

ANNEXURE-XIII

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500018
Phone: 040 – 23887500

Lr. No. 6/NGT-Chennai/TSPCB/Legal/2013-397 **Date: 13-10-2020**

// HON'BLE NGT CHENNAI – MOST URGENT //

To

The Secretary to Govt.,
Health, Medical & Family Welfare Dept.,
Govt. of Telangana,
Hyderabad.

Sir,

Sub: TSPCB – Legal -- Hon'ble National Green Tribunal, Southern Zone, Chennai – Application Nos. 69 to 72 of 2013 & Batch -- Patancheru Pollution Matter – Judgment dated 24.10.2017 – Latest status for filing 6th periodical report – Requested -- Reg.

Ref:
1. Hon'ble NGT, Chennai Judgment dated 24.10.2017.
2. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-713, dated 14.11.2017.
3. Meeting convened by the Chief Secretary, Govt. of Telangana on 01.12.2017.
4. EFS&T Dept., Lr.No.5044/For.III/A2/2017, dated 14.12.2017, communicating the minutes of the meeting convened by the Chief Secretary, Govt. of Telangana on 01.12.2017.
5. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-865, dated 08.01.2018.
6. Meeting convened by the Chairman, TSPCB & Chief Advisor, Govt., of Telangana on 27.02.2018.
7. Meeting convened by the then Hon'ble Minister for IT E&C, MA&UD, Industries & Commerce, Public Enterprises and NRI Affairs on 03.03.2018.
8. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-1117, dated 20.03.2018.
9. 1st Periodical report filed by the Board on 26.04.2018.
10. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-708, dated 12.11.2018.
11. 2nd Periodical report filed by the Board on 15.12.2018.
12. TSPCB Lr.No.6/NGT-Chennai/TSPCB/Legal/2013-1116, dated 22.03.2019.
13. Meeting convened by the Chief Secretary, Govt. of Telangana on 20.04.2019.
14. EFS&T Dept., UO Note No. 3822/For.III/A2/2015, dated 16.05.2019 communicating the minutes of the meeting convened by the Chief Secretary, Govt of Telangana on 20.04.2019.
15. 3rd Periodical report filed by the Board on 29.06.2019.
16. Director of Medical Education Lr.Rc.No.Spl/JD (Med)/2019, dated 03.07.2019.
17. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-502, dated 25.07.2019.
18. Director of Medical Education Lr.Rc.No. Accts/31870, dated 30.07.2019.
19. TSPCB Procds No. 6/NGT-New Delhi/TSPCB/Legal/2013-528, dated 03.08.2019.
20. TSPCB Procds No. 6/NGT-New Delhi/TSPCB/Legal/2013-566, dated 19.08.2019.
21. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-768, dated 15.10.2019.
22. 4th Periodical report filed by the Board on 30.11.2019.
23. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-1163, dated 17.02.2020.
24. TSPCB Lr.No.6/NGT-New Delhi/TSPCB/Legal/2013-161, dated 07.07.2020.
25. Lr.No.48/CMD/OMC/2020, dated 21.07.2020 received from Nodal Officer, Expert Committee, OMC.
26. DME Lr.No.16/DME(T)/2019, dated 29.02.2020 (received on 09.07.2020)
27. 5th Periodical report filed by the Board on 22.08.2020.

Kind attention is invited to the subject and references cited.

It is to submit that the Hon'ble NGT, Chennai issued certain directions to the State Government vide Judgment dated 24.10.2017 in Application Nos. 69 to 72 of 2013 & batch cases (Patancheru Pollution Batch Cases). The Board vide reference 2nd cited has communicated the

copy of the Judgment of Hon'ble NGT, Chennai to the concerned Stakeholder Depts., Govt., of Telangana.

The Chief Secretary, Govt., of Telangana has convened a meeting on 01.12.2017 with the concerned Departments for taking necessary follow-up action on the directions issued by the Hon'ble NGT, Chennai. The minutes of the meeting convened by the Chief Secretary was communicated by the EFS&T Dept., Govt., of Telangana to the concerned Departments vide reference 4th cited.

It is to further submit that the Chairman, TSPCB & Chief Advisor, Govt of Telangana has convened a meeting with the Learned Addl. Advocate General (AAG), Govt of Telangana; Member Secretary, TSPCB and Standing Counsel, TSPCB, Chennai on 27.02.2018.

It is to submit that the then Hon'ble Minister for IT E&C, MA&UD, Industries & Commerce, Public Enterprises and NRI Affairs has convened a meeting on 03.03.2018 with the Chairman, TSPCB & Chief Advisor to the Govt.; Prl. Secretary, Industries & Commerce Dept.; Member Secretary, TSPCB; Commissioner, Commercial Tax Dept.; VC&MD, TSIIC; other officials and the representative of Bulk Drug Manufacturers Association (BDMA), for reviewing the representation given by the BDMA pertaining to the implementation of the Hon'ble NGT Judgment dated 24.10.2017 in Patancheru Pollution Batch cases.

The minutes of the above two meetings convened by the Chairman, TSPCB and Hon'ble Minister were communicated by the Board vide reference 8th cited.

The Hon'ble NGT directed the State Government and TSPCB to file periodical reports every six months. In compliance of the Hon'ble NGT directions, the Board has filed 1st, 2nd, 3rd, 4th & 5th periodical reports before the Hon'ble NGT vide references 9th, 11th, 15th, 22nd & 27th cited respectively. The copy of the 5th periodical report is enclosed in CD Form.

The Chief Secretary, Govt of Telangana convened a meeting with all the concerned Stakeholder Departments on 20.04.2019 for reviewing the compliance status of the conditions issued by Hon'ble NGT, Chennai. The Minutes of the meeting of the Chief Secretary was communicated by the EFS&T Dept., vide reference 14th cited.

The Hon'ble NGT has issued following directions pertaining to the Health, Medical & Family Welfare Dept: -

Direction No. 9:

Expert Committee on Health Studies:

"The State Government shall constitute an Expert Committee headed by the Director of Medical Education along with Experts drawn from various fields like Infectious Diseases, Dermatology etc., and Scientists well versed in Microbial Resistance and Epidemiology to make a thorough study in all the villages forming part of Manjeera River basin in and around Nakkavagu and other water bodies and also Musi River Basin to recommend:

(i) As to whether the health hazard of the people living in the area due to the industrial pollution continues and if so, what relief should be granted?

(ii) Whether the activities of the pharmaceutical industries have led to Antimicrobial Resistance to drugs and if so, what are the consequences on the health of the people and the remedial measures to be taken?

(iii) A broad Epidemiological and Genetic Study and survey to be made including remedial measures to be taken.

The said committee shall be constituted by the State Government within a period of two weeks from the date of receipt of copy of this judgment and the committee shall be directed to submit its report within three months thereafter and recommendations of the committee shall be implemented by the Government and status report regarding implementation to be filed periodically before this Tribunal once in six months. The report of the committee and the status of implementation shall also be placed in the public domain by uploading on the website of the Director of Medical Education and Health and Family Welfare Department of Government of Telangana".

Compliance:

As per the directions of the Hon'ble NGT, the Director of Medical Education (DME), Govt of Telangana constituted an Expert Committee with Doctors from Osmania Medical College, vide proceedings dated 20.01.2018.

During the meeting convened by the Chief Secretary on 20.04.2019, the Member of the Expert Committee stated that a Protocol for the above study is prepared and submitted to the Government and awaited for the sanction of the budget. The DME stated that they have requested the Govt for sanction of the budget for the above health study. The Chief Secretary directed the DME to start the study with the available resources and instructed the HM&FW dept., to take necessary action for sanction & release of necessary budget.

The Board has furnished the above status in the 1st, 2nd, 3rd & 4th Periodical Reports filed before the Hon'ble NGT.

The DME, Govt of Telangana vide reference 16th cited requested the TSPCB to provide budgetary support to the tune of Rs.10 Lakhs (Rupees Ten Lakhs only) towards scientific studies related to Health & Environmental issues.

The Board vide reference 17th cited, sanctioned an amount of Rs.10 Lakhs to take up scientific studies. The DME vide reference 18th cited requested the TSPCB to issue Cheque of Rs. 10 Lakhs in favour of Principal, Osmania Medical College.

The Board vide reference 20th cited issued Cheque of Rs. 10 Lakhs to the Principal, Osmania Medical College, Hyderabad.

The Nodal Officer of the Expert Committee vide reference 25th cited has submitted the Status Report of the "Epidemiological study on morbidity associated with Antimicrobial Resistance among residents in and around Nakkavagu, Manjeera and Musi River Basins" as follows: -

- The data collection is completed in the month of December due to the academic activities.
- Data entry into the computers has took some time and due to the pandemic of COVID – 19, the institution was under lockdown.
- Data entry was completed in the 2nd week of June and data clean up and statistical analysis is in progress.
- A total of about 2900 household's data is collected of which 1450 from study area and another 1450 from control area.
- Data pertaining to the study tool is available for about 15,000 populations together from both the areas.
- Even though the morbidity and mortality pattern is appearing similar in both the groups, it needs more in depth analysis to show statistically.
- Hence, the final report will be submitted approximately by November 2020.

Direction No. 10:

Establishment of Super Speciality Hospital at Patancheru: -

"In the light of our findings that no adequate health facilities are available in the area, we direct the Government of Telangana to establish a Government Super Speciality Hospital with adequate medical facilities to treat all sorts of occupational diseases for which the industrial establishments situated in the industrial hub shall contribute 75% of the total cost and the remaining amount to be contributed by the State Government. Such hospital shall be run under the supervision of the committee of Medical Experts and also involving Senior Government Officers connected with the Health Department".

Compliance:

It is to submit that during the meeting convened by the Chief Secretary, Govt of Telangana on 01.12.2017, the Special Chief Secretary, HM & FW Dept., informed as follows: -

i. There is a 100-bedded Area Hospital operating in Patancheru area with specializations like Paediatrics, Gynaecology, Surgery, Pathology services etc. The Patancheru area has now become part of Hyderabad City. The patients in requirement of Super Speciality services are being referred to the hospitals like NIMS, Osmania Hospital, etc. in Hyderabad. The white ration card holder patients are being treated in private hospitals for super speciality requirements free of cost under "Arogya Sri" programme of the State Government.

ii. He opined that with this procedure in place, the requirements of people in the area are getting the services of Super Speciality Hospital.

iii. In view of the fact that the details and particulars regarding the availability of existing hospital services in Patancheru area could not be well presented before the Hon'ble NGT, it was decided in the meeting to file a Clarificatory Application before the Hon'ble NGT regarding the same by the HM & FW Department.

Further, during the meeting with the Chairman, TSPCB on 27.02.2018 and Hon'ble Minister on 03.03.2018, it was decided that, subject to the permission being granted by the Hon'ble NGT, the present 100-bedded Hospital can be upgraded with all speciality Departments with necessary infrastructure to take care of the primary treatment and can act as a referral Hospital as the Hon'ble NGT has directed for 75% contribution by the industries and balance 25% by the Government. A Clarificatory Application by the Government shall be filed in this regard before the Hon'ble NGT on behalf of HM&FW Dept.

The Member Secretary during the meeting held with the Chief Secretary on 20.04.2019, informed about the Hon'ble NGT direction with regard to establishment of Super Speciality Hospital in the area.

The DME stated as follows:-

i. One 100 bedded area hospital is located at Patancheru, which is under the control of TSVVP.
ii. The area hospital is having general specialties including General Medicine, Ortho, General Surgeon, Anesthesia, Dermatology, Ophthalmology, ENT etc.
iii. The Hospital caters to the local population.
iv. In some cases, the patients are referred by this hospital to ESI Hospital, Sanathnagar; District Hospital, Sangareddy and NIMS, Hospital, Panjagutta.

The Chief Secretary directed the Health Dept., to strengthen the area hospital to meet the medical needs of the local population and a report on the above shall be submitted to the Hon'ble NGT. The minutes of the meeting of the Chief Secretary was incorporated in the 3rd Periodical Report filed by the Board before the Hon'ble NGT vide reference 15th cited.

It is to submit that the Board addressed letter vide reference 23rd cited requested to inform the status of establishment of Government Super Specialty Hospital at Patancheru.

The DME vide reference 26th cited furnished letter stating that it is proposed for upgradation of the Government General & Chest Hospital, Erragadda to function as Super Specialty Hospital for residents of Patancheru and Bollaram. The same was incorporated in the 5th periodical report filed before the Hon'ble NGT, Chennai vide reference 27th cited.

In this connection, it is to submit that the State Government and TSPCB have to file 6th periodical report before the Hon'ble NGT, Chennai, submitting the compliance on the directions issued by the Hon'ble NGT.

It is requested to kindly instruct the concerned to inform,

(a). the present status of health study being conducted by the Expert Committee constituted by the DME, with Doctors from Osmania Medical College

and

(b). the status of establishment of Government Super Speciality Hospital with adequate medical facilities to treat all sorts of occupational diseases as per directions of Hon'ble NGT.

The above information may kindly be furnished to the Board at the earliest, preferably within a week by **19.10.2020,** so as to incorporate the same in the 6th periodical report to be filed before the Hon'ble NGT, Chennai.

This is submitted for kind information and necessary action.

Yours faithfully,

MEMBER SECRETARY

Copy submitted to the Prl. Secretary to Govt., ES&T Dept., Govt., of Telangana for kind information.

Copy to:

1. The Director of Medical Education, Govt. of Telangana, Hyderabad for information and necessary action.
2. The Principal, Osmania Medical College, Hyderabad for information and necessary action.
3. The Commissioner, Telangana Vaidya Vidhana Parishad, Govt. of Telangana, Hyderabad for information and necessary action.
4. The Collector & District Magistrate, Sangareddy District for information and necessary action.
5. The DCHS, District Hospital, Telangana Vaidya Vidhana Parishad, Sangareddy for information and necessary action.
6. The District Medical & Health Officer, Sangareddy for information and necessary action.
7. The JCEE, ZO, RC Puram for information and necessary action.
8. The EE, ROs, Sangareddy & RC Puram for information and necessary action.

// T.C.F.B.O //

Vgreddy

SENIOR ENVIRONMENTAL ENGINEER
LEGAL, TSPCB, HEAD OFFICE, HYD.

ANNEXURE-XIV

DRAFT

PATANCHERU POLLUTION BATCH CASES

OPERATIONAL GUIDELINES ON GO Ms No. 24, DATED 24.04.2019 AND GO Ms No. 31 DATED 24.05.2019 FOR CONSIDERING THE APPLICATION FOR EXPANSION OF INDUSTRIES BY COLLECTION OF CORPUS FUND @ 1% FROM THE INDUSTRIES SEEKING EXPANSION AND @ 0.5% FROM ALL THE INDUSTRIES ON THE ANNUAL TURNOVER.

PREAMBLE:

The Hon'ble NGT, Chennai vide Judgment dated 24.10.2017 in Application Nos. 69 to 72 of 2013 and batch cases issued certain directions to the State Government and State PCB. The directions pertaining to expansion of industries and creation of Corpus Fund are as follows: -

Para *244 "(11). There is no necessity to direct closure of the existing industrial units in Patancheru and Bollaram. However, unless and until restoration activities are completed the Regulatory Authority shall not consider any of the applications of the existing units for expansion. However, in the event of the Regulatory Authority deciding that expansion in respect of a particular unit is required in public interest, such proposal may be considered not only strictly in accordance with the provisions of the Act and only after satisfying that the unit is showing ZLD but subject to further condition that the said unit shall be directed to deposit an amount equivalent to 1% of the annual turnover in the previous year and such amount shall be kept in a separate account in the name of "Patancheru–Bollaram Environment Relief Fund" and only after the deposit of the said amount, the claim for expansion may be considered".*

Para 244 "(13) We direct creation of a Corpus Fund in the name of "Patancheru and Bollaram Environment Relief Fund" which shall consist of deposit of minimum 1% of the annual turnover in respect of the claim for expansion if it is considered by the Regulatory

Authority and contribution of all the industrial units situated in Patancheru and Bollaram an amount of 0.5% of the annual turnover of the previous year and the contribution shall be continued till complete restoration of the entire affected area and after the Tribunal passes appropriate orders".

The Government of Telangana vide GO Ms No. 24 dated 24.04.2019 amended the Ban GO Ms No. 95 dated 21.09.2007 and GO Ms No. 64, dated 25.07.2013 as follows: -

i) the expansion of production of all kinds of existing industrial units falling under the areas and categories covered by G.O.Ms.No.95 dated 21.09.2007 are hereby permitted subject to compliance of the directions in the above mentioned orders of the Hon'ble NGT, dated 24/10/2017.

ii) the ban imposed on the establishment of new industries of the categories and in the areas as mentioned in the G.O.Ms.No:95, dated: 21/09/2007 shall continue.

The Government of Telangana vide GO Ms No. 31, dated 24.05.2019 issued Notification for constitution of the Committee for taking a decision to utilise the Corpus Fund named "Patancheru and Bollaram Environment Relief Fund (PBERF)" for restoration of the Environment in the entire attached areas of Patancheru and Bollaram industrial area.

By considering the above, the following operational guidelines are issued to implement the Hon'ble NGT order dated 24.10.2017, GO Ms No. 24 dated 24.04.2019 and GO Ms No. 31, dated 24.05.2019: -

Applicability:

a) Industries falling under the categories and areas under the Ban GO Ms No. 95 dated 21.09.2007 with respect to Manjeera River Basin, irrespective of whether such

industries were respondents or not in the Patancheru Pollution Batch Cases before the Hon'ble NGT.

b) ***All respondent industries covered under the categories of ban GO Ms No. 95 dated 21.09.2007, either situated outside the Ban area (or) were members of PETL.***

Methodology for collection of Corpus Fund:

c) Requirement for deposit of 1% of annual turnover towards Corpus Fund is a one-time collection for expansion to be collected from the above (a) and (b) category of industries coming for expansion on ground of public interest with Zero Liquid Discharge (ZLD) system and such amount has to accompany the CFE application seeking for expansion favouring 'M/s. Patancheru and Bollaram Environment Relief Fund (PBERF)', Account No. 110310100040810, IFSC Code: ANDB0001103, Andhra Bank, Secretariat Branch (1103), Hyderabad.

d) The date of submission of application by the industry for expansion shall be the date to be reckoned with, i.e., the annual turnover will pertain to the previous financial year of the date of submission of the application for expansion.

e) Such 1% Corpus Fund amount collected from the industry will be refunded in the event of rejection of CFE application for expansion.

f) The 1% of expansion fee would have to be collected from such of those industries to whom CFE / CFO has been granted for expansion subsequent to GO Ms No. 64 dated 25.07.2013 and prior to the NGT order dated 24.10.2017 by reckoning the date of application as the cut off date for determining the previous year annual turnover.

g) Annual contribution of 0.5% of the Annual Turnover of the previous year from the above categories of industries at (a) & (b) above.

h) The date of liability of the annual contribution of 0.5% of the annual turnover of the industry shall be w.e.f., 24.10.2017 and therefore the industries shall be directed to pay 0.5% of the turnover to the Corpus Fund, taking into consideration the annual turnover during the previous Financial Year i.e., 2016-17.

i) The amount to the corpus fund shall be continued to be collected from the industries annually, until further orders are issued by the Hon'ble NGT in this regard.

j) The ROs shall obtain Audited Annual Report and balance sheet from the industries as proof of turnover of the industry. In case of industries having multiple units, the industry shall submit the Annual Report & balance sheet for the Financial Year along with the certificate from the Charted Accountant who has prepared the Annual Report mentioning about the turnover of the industry which is paying 0.5% (or) 1% of the Corpus Fund as the case may be.

k) ***The expansion of the existing industries are permitted as per the mechanism evolved by the MoEF&CC / CPCB in CPAs & SPAs as per the directions of the Hon'ble NGT in OA No.1038 of 2018 and the applicability of the prevailing GOs issued by the State Government and amended from time to time.***

l) The industry seeking expansion shall require to submit self certification indicating proposed expansion is in public interest, by considering the following indicative factors: -

i. Generation of employment opportunities,

ii. Increased revenue due to increased production,

iii. Augmenting of foreign exchange in case of exports,

iv. R&D activities,

v. Activities to be carried out by the industrial units in public interest, apart from the obligations under the CSR requirements under the Companies Act.

vi. The necessity for the life saving drugs

vii. Any other factor as submitted by the industry, which is considered as public interest.

m). As regards, the applications that may be made by sick / closed industries for revival / expansion, the following factors to be considered: -

a. If the application is for revival / renewal of CFO, after taking into account, the ground realities and after being satisfied about the genuinity of the case, it can be considered.

b. Likewise, an application seeking for revival along with expansion may also be considered by collecting 1% Corpus Fund based on the proposed project cost and subsequent 0.5% on Annual Turnover.

c. The industries covered under EIA Notification and are under banned categories of GO Ms No. 95 dated 21.09.2007 shall obtain Environmental Clearance for the same line of activity and apply for CFE for expansion of the Board.

The industries not covered under EIA Notification and are under banned category (Highly water polluting industries – W1 & W2 criteria) can apply for expansion in the same line of activity.

The same line of activity indicates Bulk Drugs & Intermediates through Synthetic organic process to Bulk Drugs & Intermediates through synthetic organic route. Similarly, Pesticides industry and Pesticide specific intermediates to Pesticides industry and Pesticide specific intermediates, Dyes & dye intermediates to Dyes & dye intermediates.

n). The Telangana State Pollution Control Board and CPCB has the right to inspect and verify the records of the industries and take appropriate action.

ANNEXURE-XV

TELANGANA STATE POLLUTION CONTROL BOARD

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500018
Phone: 040 – 23887500

Memo No. 6/NGT-Chennai/TSPCB/Legal/2013- 253 **Date: 26-08-2020**

Sub: TSPCB – Legal -- Hon'ble National Green Tribunal, Southern Zone, Chennai – Application Nos. 69 to 72 of 2013 & Batch -- Patancheru Pollution Matter – Judgment dated 24.10.2017 – Minutes of the meeting held on 07.07.2020 – Instructions issued- Reg.

Ref:
1. Hon'ble NGT, Chennai Judgment dated 24.10.2017.
2. Meeting convened by the Chief Secretary, Govt. of Telangana on 01.12.2017.
3. Meeting convened by the Chairman, TSPCB & Chief Advisor, Govt., of Telangana on 27.02.2018.
4. Meeting convened by the Hon'ble Minister for IT E&C, MA&UD, Industries & Commerce, Mines & Geology, Public Enterprises and NRI Affairs on 03.03.2018.
5. Meeting convened by the Member Secretary on 07.07.2020.

DESPATCHED ON: 29/8/2020

Attention is invited to the subject and references cited.

The Hon'ble NGT, Chennai issued certain directions to the State Government vide Judgment dated 24.10.2017 in the Patancheru Pollution Batch Cases. As per the directions of the Hon'ble NGT, the Member Secretary has reviewed the status of collection of 1% and 0.5% amount towards Corpus Fund from industries.

The Member Secretary also reviewed on the proposals given by the HMWS&SB and Irrigation Department for taking up restoration activities.

As per the directions of the Member Secretary, the following decision is taken: -

i. Show Cause Notices shall be issued to all the industries for payment of 1% and 0.5% contribution towards Corpus Fund.
ii. Show Cause Notices shall be issued to the 50 industries which have not furnished Annual Turnover.

In view of the above, the ROs are hereby directed to issue

i. Show Cause Notices to all the industries for payment of 1% for the industries which have gone for expansion and 0.5% contribution towards Corpus Fund which have not paid till date.
ii. Show Cause Notices to the 50 industries which have not furnished Annual Turnover till date for the last three years period.

The ROs shall furnish the Action taken report within 7 days. The instructions shall be followed scrupulously.

Sd/-
MEMBER SECRETARY

To

The Environmental Engineer,
ROs Sangareddy / RC Puram.

Copy to the JCEE, ZO, RC Puram for information and necessary action.

// T.C.F.B.O //

CHIEF ENVIRONMENTAL ENGINEER
TSPCB, HEAD OFFICE, HYDERABAD.

DC-151-

TELANGANA STATE POLLUTION CONTROL BOARD
Regional Office – I: Sangareddy
5-1-28, Shantinagar, Sangareddy – 502 001, Medak District.

Ph.No.08455-297799, 276795
Email:ee-mdk1-tspcb@telangana.gov.in

Lr. No. 104/PCB/RO-I:SRD/2020 - 436 **Date: 28.09.2020**

To,
The Member Secretary,
T.S. Pollution Control Board,
Board Office, Sanathnagar,
Hyderabad.

Madam,

Sub: PCB – RO-I, SRD - Hon'ble NGT, South Zone, Chennai - Application Nos. 69 to 72 of 2013 & Batch – Patancheru Pollution Matter- Judgment dated:24.10.2017 – Minutes of the meeting held on 07.07.2020 – Action Taken Report – Submitted - Reg.

Ref:
1. Hon'ble NGT, South Zone, Chennai Judgment dated 24.10.2017 in Application Nos. 69 to 72 of 2013 & batch.
2. Meeting convened by the Member Secretary on 07.07.2020.
3. Memo No.6/NGT/-Chennai/TSPCB/Legal/2013-253, Dt:26.08.2020.
4. Notice Nos:104/PCB/RO-I:SRD/2020- , Dt:28.09.2020.

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It is kindly submitted that a Writ Petition, WP No. 1056 of 1990 has been filed by Indian Council for Enviro Legal Action Vs Union of India & Ors in Hon'ble Supreme Court in the Year 1990. The Hon'ble Supreme Court has transferred the above case to the Hon'ble High Court of A.P in the Year 2001 and the case has been renumbered as WP No. 19661 of 2002. The Hon'ble High Court has constituted a Fact Finding Committee (FFC) in the Year 2003, with retired High Court Judge and other Expert Members to submit report on various directions issued by the Hon'ble Supreme Court. The FFC has submitted its report to the Hon'ble High Court in the Year 2004. The case has been adjudicated in the Hon'ble High Court till the Year 2013. The Hon'ble High Court has transferred the above case i.e., Application Nos. 90 of 2013, along with other related batch cases (Application Nos. 69 to 72 of 2013 & batch) to the Hon'ble National Green Tribunal, Southern Zone, Chennai in the Year 2013.

Subsequently, vide reference 1st cited, the Hon'ble NGT vide Judgment dated 24.10.2017 in the above batch cases has issued certain directions to the State Government and State PCB including directions to collect 1% of the Annual Turnover in the previous year for the units for expansion and 0.5 % of the Annual Turnover of the previous year, till complete restoration of the entire affected area.

The Member Secretary, vide reference 2nd cited, reviewed on the proposal given by the HMWS&SB and Irrigation Department for taking up restoration activities and as per the directions of the Member Secretary, a decision was taken to issue Show Cause Notices to all the industries for payment of 1% and 0.5% contribution towards Corpus Fund.

Vide reference 3rd cited, the Board Office issued a memo to the Environmental Engineer, RO-Sangareddy directing to issue:

1. Show Cause Notices to all the industries for payment of 1% for the industries which have gone for expansion and 0.5% contribution towards Corpus Fund which have not paid till date.

2. Show Cause Notices to the 50 industries which have not furnished Annual Turnover till date for the last three years period.

In this regard, following is submitted:

1. This office issued Show Cause Notices to 08 Nos industries for not paying Corpus Fund of 1% of the Annual Turnover in the previous year towards Corpus Fund for expansion and for not paying Corpus Fund of 0.5% of the Annual Turnover in the previous years. List along with copies of the Show Cause Notices are herewith enclosed.

2. This office issued Show Cause Notices to 48 Nos industries for not paying Corpus Fund of 0.5% of the Annual Turnover in the previous year and not submitting Annual Turnovers (only 3 industries, out of 48 Nos). List along with copies of the Show Cause Notices are herewith enclosed.

Submitted for kind information and necessary action.

Yours Faithfully,

29/9/17

ENVIRONMENTAL ENGINEER

Environmental Engineer,
TS Pollution Control Board,
Regional Office-I, SANGAREDDY

Copy submitted to the JCEE, TSPCB, Zonal Office, R.C.Puram for kind information.

LIST OF INDUSTRIES ISSUED WITH SHOW CAUSE NOTICES FOR NOT PAYING 1% CORPUS FUND FOR EXPANSION.

S.No.	Name of the industry.
1.	M/s. Aurobindo Pharma Ltd., Unit – VI A & B, Sy. No. 329/39 & 329/47, Chitkul (V), Patancheru (M), Medak District
2.	M/s. Covalent Laboratories Pvt. Ltd located at Sy. No. 315/E, 337/A, 345, 346, 358, 359, 374/AA, 375, 376, 377/A Gundlamachanoor (V), Hatnoora (M), Medak District
3.	M/s. Biocon Ltd, Plot No. 213 – 215, Phase – II, IDA, Pashamailaram (V), Patancheru (M), Medak District
4.	M/s. Aurobindo Pharma Ltd (Unit – I), Sy. No. 388/389, Borapatla (V), Hatnoora (M), Medak Dist
5.	M/s. Neuland Laboratories Ltd., Plot No. 92-94, 257-259, Phase – II, IDA, Pashamailaram, Medak District
6.	M/s Sri Chaitanya Chloridtes Pvt. Ltd., Plot No. 31, 32, 39 and 40, Phase-II, Pashamailaram, Sangareddy District.
7.	M/s. Lofty Laboratories Pvt. Ltd., Plot No. 233 & 234, IDA, Phase – II, Pashamailaram, 25.04.2017Patancheru (M), Sangareddy District
8.	M/s. MSN Laboratories Pvt. Ltd., Sy. No. 317, 320 part, 321, 322, 323, 604 & 605, Rudraram (V), Patancheru (M), Sangareddy District

LIST OF INDUSTRIES ISSUED WITH SHOW CAUSE NOTICES FOR NOT PAYING 0.5% CORPUS FUND.

S.No.	Name of the industry.
1.	M/s. Aurobindo Pharma Ltd., Unit-V, Plot No. 79 – 91, Phase – II, IDA Pashamailaram, Patancheru (M), Sangareddy District
2.	M/s. MSN Pharma Chem Pvt. Ltd., Plot No.212, Phase –II, IDA, Pashamailaram, Patancheru (M), Sangareddy District
3.	M/s. Suven Life Sciences Ltd., Plot Nos. 262, 263, 264, 265, 266, 269, 270, 271, 274 & 279, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District
4.	M/s. Synthokem Labs Pvt. Ltd., Unit – II, Plot No. 222-224 & 235 - 237, Phase – II, IDA, Pashamailaram, Sangareddy District
5.	M/s. Chromo Laboratories India Pvt. Ltd., (Formerly M/s. Anjani Chem), Plot No. 43, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
6.	M/s. Gensynth Fine Chemicals Pvt. Ltd., Plot No. 220 & 239, Phase – II,IDA, Pashamailaram, Patancheru (M), Sangareddy District.
7.	M/s. Satyadeva Pharmaceuticals Pvt. Ltd., Unit-I, Plot No. 19, 20, 27 & 28, Phase -II , IDA, Pashamailaram, Patancheru (M), Sangareddy District.
8.	M/s. Satyadeva Pharmaceuticals Pvt Ltd., Unit –II, Plot No.21,22,23,24,25 & 26, Phase –II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
9.	M/s. RR Laboratories Pvt. Ltd., Plot No. 206, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
10.	M/s. Annapurna Industries, Plot No. 276/A, Phase –III, IDA Pashamailaram, Patancheru (M), Sangareddy District.
11.	M/s. Quiver Lifesciences Private Limited, (Formerly M/s. Usha Vital Care Pvt Ltd), Plot No. 190, Phase – II, IDA, Pashamailaram (V), Patancheru (M), Sangareddy District.
12.	M/s. Laasya Laboratories, Plot No: D-29, IDA, Pashamailaram, Patancheru (M), Sangareddy District
13.	M/s. Lakshmi Saras Chem Tech Pvt. Ltd (formerly M/s. Saras Chem Tech), Plot No. 276, Phase – III, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
14.	M/s. Micro Molecules Pvt. Ltd., Plot No. 4,5,14 & 15, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.

15.	M/s. Srinivasa Labs, Plot No. 228, Phase – II, IP, Pashamailaram, Patancheru (M), Sangareddy District
16.	M/s. Srimatha Chemicals & Intermediates, Shed No. D - 26, Phase-I, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
17.	M/s. Therapiva Private Limited (Formerly M/s. Ogene Systems India Pvt. Ltd.), Plot No. 218 & 219, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District
18.	M/s. Mylan Laboratories Ltd., Unit-7, Plot No.14, 99 & 100, Phase-II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
19.	M/s. Virupaksha Organics Ltd. (Unit-II), Plot No 30 to 33, Phase I, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
20.	M/s. Venkar Chemicals Pvt. Ltd., Plot No. 64 & 65, Phase –II, IDA, Pashamailaram, Sangareddy District
21.	M/s. Nichino Chemical India Pvt. Ltd., (Formerly M/s Nectar Crop Sciences Ltd.), Plot No. 60 & 61, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
22.	M/s. Sigachi Industries Pvt. Ltd., Plot No. 20, Phase – I, IDA, Pashamailaram, Patancheru (M), Sangareddy District.
23.	M/s. Arene Life Sciences Ltd., is located at Sy. No. 48 - 50 & 209 - 211, Phase-II, IDA, Pashamailaram, Patancheru (M), Sangareddy District
24.	M/s. Salubrious Laboratories Pvt. Ltd., Plot No. 118, IDA, Phase – II, Pashamailaram, Patancheru (M), Sangareddy District
25.	M/s Salicylates And Chemicals Private Limited (Formerly M/s. Tejashrri Intermediates Pvt. Ltd), Plot No. 133-142, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District
26.	M/s. S. R. Drugs & Intermediates Pvt. Ltd., Sy. No. 359, Plot No. 24B/1, Phase – I, IDA, Patancheru, Sangareddy District
27.	M/s. Hyderabad Paper Mills Pvt. Ltd (Formerly M/s. Nagarjuna paper Mills Ltd), Plot No. 1, 2, 3, Phase-V, IDA, Patancheru, Sangareddy District.
28.	M/s. Mahidhara Chemicals Pvt. Ltd., 18-D II, Phase – I, IDA, Patancheru, Sangaredy District.
29.	M/s. BULI Chemicals India Pvt. Ltd, (Formerly M/s. FMC India Pvt. Ltd.,), Plot No. 17/D, IDA, Patancheru, Sangareddy District
30.	M/s. Asian Paints Ltd, Plot No.50 –55, IDA, Phase – II, Patancheru, Sangareddy District.
31.	M/s. Roopa Industries Ltd., A3, A4, Phase – IV, IDA, Patancheru, Sangareddy District
32.	M/s. Reliable Paper & Board Mills Pvt. Ltd., Plot No.46, Phase-II, IDA, Patancheru, Sangareddy District.
33.	M/s. Hitesh Chemicals & Drugs Pvt. Ltd., D-7 & 8, Industrial Estate, Patancheru, Sangareddy District
34.	M/s. Virchow Petrochemical Pvt. Ltd, Plot No. 17A, Phase-I, IDA, Patancheru, Sangareddy District.
35.	M/s. Inventa Industries Pvt. Ltd., Unit – III, Sy. No. 221, Pati (V), Patancheru(M), Sangareddy District
36.	M/s. Arch Pharma Labs Ltd., Sy. No. 323, Gundlamachanoor (V), Hatnoora (M), Sangareddy District.
37.	M/s. AVR Organics Pvt. Ltd., Sy. No. 12 &13, Yawapur (V), Sadasivpet (M), Sangareddy District.
38.	M/s. Hindustan Fluorocarbons Ltd., Rudraram (V), Patancheru (M), Sangareddy District
39.	M/s. Aurobindo Pharma Ltd., Unit – IX, Gundlamachnoor (V), Hatnoora (M), Sangareddy District
40.	M/s. Honour Lab Ltd., Unit - V (Formerly M/s. Cirex Pharmaceutical Ltd) Sy. No. 371, Gundlamachanoor (V), Hatnoor (M), Sangareddy District
41.	M/s. Everest Organics Ltd, Sy.No: 38, 38A, 39, 40, 40A & 45, Aroor (V), Sadasivapet (M), Sangareddy District
42.	M/s. S. S. Organics Ltd., Sy. No. 252/1, Aroor (V), Sadasivapet (M), Sangareddy District
43.	M/s Pennar Industries Ltd., IDA Patancheru, Sangareddy District
44.	M/s Pennar Industries Ltd., Sy.No. 622 & 623, Isnapur (V), Patancheru (M), Sangareddy District.
45.	M/s. S.B. Organics Ltd., Sy.No.252 & 253, Chandapur (V), Hatnoora (M),

	Sangareddy District
46.	M/s. Piramal Enterprises Ltd., Sy. No. 71, 77, 78, 79A to 80A, 81A & 82A, Digwal (V), Kohir (M), Sangareddy District.
47.	M/s. MSN Laboratories Ltd, Unit-II, (Formerly M/s. Venkatarama Chemicals Ltd), Sy. No. 36/A, Kardanoor (V), Patancheru (M), Sangareddy District
48.	M/s. Vamsi Oxide Industries, Plot No. B12 – B 15, Phase – I, IDA, Patancheru, Sangareddy District.

ANNEXURE-XVI

TELANGANA STATE POLLUTION CONTROL BOARD
Regional Office – I: Sangareddy
5-1-28, Shantinagar, Sangareddy – 502 001, Medak District.

Ph.No.08455-297799, 276795
Email:ee-mdk1-tspcb@telangana.gov.in

Notice No. 104/PCB/RO-I:SRD/2020 - 385 **Date: 28.09.2020**

SHOW CAUSE NOTICE

Sub: PCB – RO-I, SRD - M/s. Sri Chaitanya Chlorides Pvt. Ltd., Plot No. 31,32,39 to 41, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District – Hon'ble NGT, South Zone, Chennai Judgment dated 24.10.2017 in Application Nos. 69 to 72 of 2013 & batch – Non-payment of Corpus fund – **SHOW CAUSE NOTICE** – Issued - Reg.

Ref:
1. WP No. 1056 of 1990 filed by Indian Council for Enviro Legal Action Vs Union of India & Ors in Hon'ble Supreme Court in the Year 1990.
2. CFE (Expansion) Order No. 17/TSPCB/CFE/RO-RCP-I/HO/2016-2752, dated 11.01.2017.
3. Hon'ble NGT, South Zone, Chennai Judgment dated 24.10.2017 in Application Nos. 69 to 72 of 2013 & batch.
4. CFO Order No. TSPCB/RCP/SRD/CFO/2017-, Dt. 31.03.2017 and amendment order dated 12.09.2018 which is valid up to 30.09.2021.
5. TSPCB Lr.No.73/HC/TSPCB/Legal/2019-1164, Dt.17.02.2020.

***

WHEREAS, you are operating the industry in the name & style of M/s. Sri Chaitanya Chlorides Pvt. Ltd., Plot No. 31,32,39 to 41, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District and engaged in the manufacturing of Chlorinated products and Bulk Drugs.

WHEREAS, vide reference 1st cited, a Writ Petition, WP No. 1056 of 1990 has been filed by Indian Council for Enviro Legal Action Vs Union of India & Ors in Hon'ble Supreme Court in the Year 1990. The Hon'ble Supreme Court has transferred the above case to the Hon'ble High Court of A.P in the Year 2001 and the case has been renumbered as WP No. 19661 of 2002. The Hon'ble High Court has constituted a Fact Finding Committee (FFC) in the Year 2003, with retired High Court Judge and other Expert Members to submit report on various directions issued by the Hon'ble Supreme Court. The FFC has submitted its report to the Hon'ble High Court in the Year 2004. The case has been adjudicated in the Hon'ble High Court till the Year 2013. The Hon'ble High Court has transferred the above case i.e., Application Nos. 90 of 2013, along with other related batch cases (Application Nos. 69 to 72 of 2013 & batch) to the Hon'ble National Green Tribunal, Southern Zone, Chennai in the Year 2013.

WHEREAS, vide reference 2nd cited, the Board issued CFE Order for Expansion to your industry for increase in manufacturing certain Bulk Drugs, stipulating conditions that the order is subject to the directions of the Hon'ble NGT, Principal Bench, New Delhi in OA No. 100 of 2014 and cases pending in the Hon'ble NGT, Southern Bench, Chennai or in any other court.

WHEREAS, vide reference 3rd cited, the Hon'ble NGT vide Judgment dated 24.10.2017 in the above batch cases has issued certain directions to the State Government and State PCB including directions to collect 1% of the Annual Turnover in the previous year for the units for expansion and 0.5 % of the Annual Turnover of the previous year, till complete restoration of the entire affected area.

WHEREAS, vide reference 4th cited, the Board issued CFO & HWA order to your industry to manufacture certain Chlorinated products and Bulk Drugs, with a validity period upto 30.09.2021 stipulating certain conditions including that the order is subject to the directions of the Hon'ble NGT, Principal Bench, New Delhi in OA No. 100 of 2014 and cases pending in the Hon'ble NGT, Southern Bench, Chennai or in any other court.

WHEREAS, vide reference 5th cited, the Board also issued a letter to your industry directing the following:

a. Furnish the Annual Turnover details of your industry for the financial years 2016-17, 2017-18 and 2018-19 within one week to the Board, in case the same is not already submitted to the Board;

b. Payment of Corpus Fund of 1 % of previous year turnover within one week. The date of submission of application by the industry for expansion shall be the date to be reckoned with, i.e., the annual turnover will pertain to the previous financial year of the date of submission of the application for expansion.

c. Payment of 0.5% on the Annual turnover within one week. The date of payment of the annual contribution of 0.5% of the annual turnover of the industry shall be w.e.f., 24.10.2017 and therefore the industry shall pay 0.5% of the turnover to the Corpus Fund, taking into consideration the annual turnover during the previous Financial Year 2016-17 i.e., 2016-17, 2017-18 & 2018-19.

WHEREAS, your industry has not yet paid Corpus Fund of 1 % of annual turnover of previous year for CFE (Expansion) and not paid Corpus Fund of 0.5 % of annual turnover till date, violating the conditions stipulated in CFE order, CFO order and orders of Hon'ble NGT, Southern Bench, Chennai in Application No. 90 of 2013 and batch cases.

Hence, you are hereby directed to **SHOWCAUSE** as to why action should not be initiated against your industry under Section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 and under section 31 (A) of the Air (Prevention and Control of Pollution) Act, 1981, for not paying the Corpus Fund till date, thereby violating the conditions stipulated in CFE order, CFO order and orders of Hon'ble NGT, Southern Bench, Chennai in Application No. 90 of 2013 and batch cases.

Your reply to the above Show Cause Notice shall reach this Office within **fifteen days** failing which action will be initiated against your industry as per provisions in Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, without any further notice in the interest of Public health and Environment.

28/9/20

ENVIRONMENTAL ENGINEER

Environmental Engineer
TS Pollution Control Board,
Regional Office-I, SANGAREDDY

To,
M/s. Sri Chaitanya Chlorides Pvt. Ltd.,
Plot No. 31,32,39 to 41, Phase – II,
IDA, Pashamailaram, Patancheru (M),
Sangareddy District.

Copy submitted to the Member Secretary, TSPCB, Board Office, Sanathnagr, Hyderabad for kind information.

Copy submitted to the JCEE, TSPCB, Zonal Office, R.C.Puram for kind information.

Received

SRI CHAITANYA CHLORIDES PVT. LTD.

29/09/20.

ANNEXURE-XVII

MSCB-122 Global MCS

SRICHAITANYA CHLORIDES PVT. LTD.

Factory & Regd. Off. :
Plot No. 29, 30, 31, 32, 39, 40, 41 & 42,
Phase - II, I.D.A. Pashamylaram - 502 307,
Patancheru Mdl., Sangareddy Dist., Telangana
Mobile : 9391124436
CIN No. : U24110TG1999PTC031736

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To

Dt. 13-10-2020

The Member Secretary
Telangana State Pollution Control Board
Sanathnagar, Hyderabad- 500018

Sir,

Subject: Contribution to the Corpus Fund -PBERF - operational guidelines – Exemption from Paying the Corpus fund -the representations not accepted- High Court of Telangana issued .directions to consider the representation of the Units-Not considered- Representation filed again to exempt showing reasons- No orders passed- But Demand is being made — Regarding.

Reference: 1.SHOW CAUSE NOTICE No.104/PCB/RO-1: SRD/2020, 385 dated:28.09.2020
2. Operational guidelines issued by the TS PCB.
3. The orders of the High Court in W.P.No.1056 of 1990
4. The representation filed on _____

Reference to the subject cited a demand is now being made to Unit Srichaitanya Chlorides Pvt. Ltd., vide Ref 1 cited above to pay the Corpus Fund and we are herewith submitting the representation to exempt us from paying the same for the following :.

1.That pursuant to the Judgement rendered by the NGT, Chennai Bench, in OA 69/2013, dated 24/10/2017, Government has issued GO MS .Nos. 24 and 31 dated 24/04/2019 and 24/05/19 respectively and consequently the TSPCB has come forward with the operational guidelines and directed the units to contribute to the Corpus Fund to Patancheru-Bollaram Environment Relief Fund(PBERF) at the rate of 0.5 % of the turnover of the previous year's from 2016-17 for Remediation and the rate of 1% of turnover for considering the application for expansion.

(41)

2.The intimation was initially sent to the units by the circular of the TSPCB dated 6-11- 2019 and followed by further notice dated 04-01-2020. Though the orders of the NGT relate to the area of Patancheru and Bolaram IDA's, the units of the surrounding areas were also asked to contribute to the Corpus Fund. Admittedly such a demand is not in consonance with NGT Order.

3.The Units which were not in Patancheru- Bolaram IDA areas have challenged the demand in the High Court of Telangana, on both factual matrix and the legal matrix, while the units that are situated in the Patancheru-Bolaram industrial areas have taken the stand that the directions of the NGT are not scrupulously followed and listed the grounds and requested that the demand to the Corpus Fund may not be insisted upon by the TSPCB until the procedure as contemplated by the NGT is scrupulously followed.

4.The Honourable High Court etc., batch of cases, directed the units to make representation before the TSPCB listing out all their objections including the grounds that are raised in the Writ Petition and the TSPCB was directed to consider the same and take a decision thereon so as to decide whether the respective Units are liable to Pay Corpus Fund or Not .

5.Accordingly, the Units have made individual representations raising all objections in law and on facts. The contentions of the units were as follows:

a. Demand towards corpus fund raised after a period of two years since the order of the Hon'ble NGT dated 27/10/2017 without complying with the other directions of the NGT;
b. Periodic reports as directed by the NGT have not been submitted to the NGT which would have given a fair idea of the progress regarding remediation;
c. No assessment made by any technical/expert committee as to the extent of damage caused and the cost of remediation;
d. In the absence of such an assessment demand made towards contribution to Corpus Fund would be premature;
e. Operational guidelines issued by the TSPCB may not stand the test of law as PCB is only a nodal agency involved in implementation of norms and not clothed with powers of decision making as is vested with the Government who was given the responsibility by the NGT while passing orders dated 27/10/2017;
f. No material has been placed to show involvement of any government agency in assessing the damage or assessing the cost of remediation prior to issue of the guidelines merely relying upon existing government orders relating to imposition and lifting of ban in the IDA of Pattancheru-Bollaram;

g. Non-involvement of stakeholders like the representatives of the industrial units in arriving at any remediation plan would not serve the interest of environment;

h. the observations made in the order of the Hon'ble order of NGT have been read out of context by the TSPCB before making the demand;

6. Even as we were expecting a detailed consideration of all our objections and suggestions via-vis the demand made by the TSPCB pursuant to the orders of the Hon'ble High court, the TSPCB has issued a letter on 17/02/2020 reiterating the demand on more or less similar grounds as were set out in the original demand which was impugned before the Hon'ble High Court. Upon perusal of the above communication, it was found that the following aspects have not been considered before reiterating the original demand for payment of CORPUS FUND.

i. The objections set out by us in representation have not been considered or addressed.

ii. The order of the Hon'ble NGT speaks of filing periodical reports on the remediation work. The communication is silent on this aspect.

iii. The TSPCB has not addressed the counter commitment of the Government in making an assessment of the damage or prepare an estimate of the remediation work to be done and the costs involved.

iv. That there is anxiety in collection of the amount without there being an interest in setting out the remediation plan in a scientific manner.

v. That there is no expression of interest in involving the stakeholders, viz., the industries or collectively their representatives in arriving at a workable formula for assessment of damage and preparing a remediation plan;

vi. That the exercise appears to be one-sided which is not what was contemplated by the NGT;

vii. That the directions in Para 244 cannot be misinterpreted to mean that all industries irrespective of whether they are within or outside Pattancheru-Bollaram area would be covered in the process of remediation and sharing of costs;

viii. the observations made in the judgment of the Hon'ble NGT while appreciating the facts of the case and passing references to pollution in the entire area cannot be read out of context to include the entire Manjira River basin as falling in the proposed remediation plan and consequent demand from even units that are situate outside Pattancheru Bollaram IDA;

ix. The implementation of the interlocutory orders for the supply of drinking water do not tantamount to agreeing for contributing to the Corpus Fund.

x. The observations in the letter of TSPCB in regard to the observations in Paragraphs 168, 169, 225, 222, 228, 244(3) are totally misplaced. The observations were made by the NGT as part of an adjudication process of writing a detailed judgment making reference to all available

facts and figures which by no means are an indication to the ultimate conclusion that was arrived at by the NGT;

xi. That the directions finally issued by the Hon'ble NGT alone would be relevant to determine as to the requirement of contribution to the corpus fund;

xii. That if a committee as directed by the Hon'ble NGT to assess the damage and arrive at a remediation plan has been now constituted by the Government, there is absolutely no need for the PCB to make this demand now as the same would be premature and would undermine the constitution of the very committee.

xiii. That by this process, the PCB cannot indefinitely postpone consideration of CFE(expansion)/CFO for the deserving units.

xiv. That arbitrary fixation of contribution amount from the date of the NGT Judgment without any remediation in place and demand from units that are situated outside Pattancheru-Bollaram area without any basis are the factors that compelled the unit to seek legal remedy;

xv. That the objections of the units as well as the BDMA are well founded in as much as without any certainty on the total quantum of contribution they are required to make and the timelines for making such payments, it is impossible to arrive at any financial plan for such payments by individual units;

xvi. The mere presence of the representative of BDM A on the spending of the amount of corpus fund would not drive away the apprehensions inasmuch as in the first instance the damage that has to be assessed vis a vis the present position and the cost factor for remediation. Once this assessment of damage is calculated and the contribution to be made is further assessed to the individual units only then the presence of the representative of the BDMA would have any effect and it may facilitate the proper utilisation of the collected funds after the assessment of the damage and the cost for remediation is made out by the persons of technical knowhow.

xvii. Further the provisions of G O MS No.64 which would state that the expansion that granted would subject to the judgement of the NGT, but in the absence of any specific directions in the judgement rendered in OA 90 / 2013 and batch, it would not take away the right of the Units from questioning the demand with retrospective effect, more so when neither the damage caused is assessed nor the cost of remediation liabilities fixed on the units.

xviii. Equally, the use of the PETL, on payment of effluent treatment charges, could not be a reason for the demand and insisting of the contribution to the corpus fund. Even otherwise, the amount of contribution to the Corpus fund has to be assessed after the committee gives its report.

xix.

7. That the representations with the above points questing the reiteration of Corpus Fund are presently pending and no orders are passed till date. But on the other hand the present demand is made on 28-

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09-2020 threatening to take punitive action under the Provisions of Air(PACOP) 1981 and Water (PACOP) Act 1974 and seeking explanation.

8.As could be seen the present demand is made without addressing the objections of the Units. The present demand is not in consonance with the directions of the NGT, Chennai bench.Further the demand is without showing specifically as to which provisions of the Air Act or Water Act are contravened and what would be the punitive action proposed. Thus the demand is not only per contra to the dictum of the NGT it is also in violation of the Principles of Natural justice abridging the Constitutional rights U/Art.14 and 19(1)(g) of the Constitution of India.

9.It is also pertinent here that some of the Industries paid to the to mention Corpus Fund to a tune of Rs.60 Crores as first Instalment of 0.5 % on the turn over but till date no remedial action has been initiated and the amount is not accounted to. Further certain remedial works are to be carried on by the Govt. Departments such as segregation of the Tanks. Even on this no clarity has been arrived so far. The Role of the Govt. is so far not determined. Thus, in all fairness a personal hearing industry-wise or in common through BDMA and some common representatives authorised by the industries so that all issues are considered before a decision is taken. The industries are entitled to know whether the Government has specifically authorised the TSPCB to make this demand and if so, the reasons therefor. It is to be noted that lakes can be undertaken only after the Government takes action to handle domestic sewage. Above all TPPCB has no jurisdiction to make the demand without the sanction of the Government as the amount payable as per orders of the NGT is yet to be quantified.

In the light of the above, the units are not in a position to make contributions to the Fund as demanded.

That in the above circumstances, we request your good self-kindly to accept the above contentions raised in this letter and drop proposed punitive action and oblige.

Be pleased to cons

Thanking you

Yours faithfully,

for Srichaitanya Chlorides Pvt Ltd.,

Durga Prasad P

Authorised Signatory

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

ANALYSIS RESULTS OF M/s. JETL

Effluent quality data of M/s. Jeedimetla Effluent Treatment Limited (CETP) May - September,2020)

INLET																		
Parameters	pH	TSS	TDiS	COD	Ammonical nitrogen	Oil & Grease	Phenolic Compounds	Boron	Chromium Hexavalent	Cyanide	Fluoride	Nickel	Copper	Zinc	Lead	Arsenic	Mercury	Cadmium	Total Chromium
Standards	5.50-9.00	-	5,000 mg/l	15,000 mg/l	50 mg/l	20 mg/l	5.0 mg/l	2.0 mg/l	2.0 mg/l	2.0 mg/l	15 mg/l	3.0 mg/l	3.0 mg/l	15 mg/l	1.0 mg/l	0.2 mg/l	0.01 mg/l	1.0 mg/l	2.0 mg/l
May	7.93	226	1274	2521	38	2.4	0.7	BDL	BDL	ND	4.5	ND	ND	0.45	ND	ND	ND	ND	ND
June	7.29	144	2024	1440	30	1.0	1.1	BDL	BDL	ND	4.9	ND	ND	0.39	ND	ND	ND	ND	ND
July	7.40	231	1641	2678	24	1.5	0.14	BDL	BDL	ND	6	0.12	< 0.1	0.15	ND	ND	ND	ND	ND
August	7.09	252	1302	1646	38	1.5	1.87	4.17	ND	ND	3.25	ND	< 0.1	2.89	ND	ND	ND	ND	ND
September	7.03	316	1480	2634	71	3.2	3.9	1.01	BDL	BDL	6.5	0.15	< 0.1	< 0.21	ND	ND	ND	ND	ND

Note: **All values are expressed in mg/L except pH.**
BDL: Below detectable limit
ND: Not detected

Joint Chief Environmental Scientist (FAC)

ANNEXURE-XVIII

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
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ANALYSIS RESULTS OF M/s. JETL

Effluent quality data of M/s. Jeedimetla Effluent Treatment Limited (CETP) May - September,2020)

OUTLET																								
Parameters	pH	TSS	TDiS	COD	BOD	Ammonical nitrogen	Oil & Grease	Phenolic compounds	Boron	Chromium Hexavalent	Cyanide	Chloride	Sulphate	Sulphide	Fluoride	Pesticides	Total Residual Chlorine	Total Kjeldahl Nitrogen	Nickel	Copper	Zinc	Lead	Arsenic	Mercury	Cadmium	Total Chromium
Standards	5.50-9.00	100 mg/1	2100 mg/l	250 mg/l	30 mg/l	50 mg/l	10 mg/l	1.0 mg/l	2.0 mg/l	-	0.2 mg/l	1000 mg/l	1000 mg/l	2.0 mg/l	2.0 mg/l	Absent	1.0 mg/l	100 mg/l	3.0 mg/l	3.0 mg/l	5.0 mg/l	0.1 mg/l	0.2 mg/l	0.01 mg/l	1.0 mg/l	2.0 mg/l
May	8.18	41	908	137	12	21	BDL	BDL	BDL	BDL	ND	263	56	BDL	0.4	Absent	BDL	41	ND	ND	ND	ND	ND	ND	ND	ND
June	7.39	12	1681	148	13	3	BDL	BDL	BDL	BDL	ND	344	80	BDL	0.3	Absent	BDL	10	ND	ND	ND	ND	ND	ND	ND	ND
July	7.39	40	1240	128	17	11	BDL	BDL	BDL	BDL	ND	375	95.1	BDL	1.2	Absent	BDL	26	< 0.1	ND	ND	ND	ND	ND	ND	ND
August	7.05	38	998	141	13	11	BDL	0.04	BDL	ND	ND	299	57	BDL	BDL	Absent	BDL	24	ND	< 0.1	< 0.1	ND	ND	ND	ND	ND
September	7.3	68	1229	211	24	38	BDL	BDL	BDL	BDL	BDL	481	12	BDL	0.54	Absent	BDL	59	< 0.1	ND	< 0.1	ND	ND	ND	ND	ND

Note: All values are expressed in mg/L except pH.
BDL: Below detectable limit
ND: Not detected

Joint Chief Environmental Scientist (FAC)